

NATIONAL COMPANY LAW TRIBUNAL									
OBJECTIONS LIST DATED 05.05.2025 to 31.05.2025									
PETITION , APPLICATIONS , ADDITIONALS									
HELPDESK NO 011-24363846 REGARDING YOUR OBJECTIONS PLEASE CONTACT HELP DESK NO FOR DELHI SCRUTINY TEAM									
Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	12-02-2025	Company Petition IB (IBC)	710102014352025		CANARA BANK VS EQUINOX INDIA DEVELOPMENTS LIMITED	IBC under Sec 7	05-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	HITESH SACHAR
2	01-03-2025	Company Petition IB (IBC)	710102019132025		NAPIN IMPEX LIMITED VS SHRI SHYAM OVERSEAS LLP	IBC Under Sec 9	13-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	gaurav singhal
3	14-03-2025	Company Petition IB (IBC)	710102022642025		SUKRITI ARORA VS SHRI SHYAM OVERSEAS LLP	Section 94(1)	12-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	SANDEEP
4	14-03-2025	Company Petition IB (IBC)	710102022632025		KHUSHBOO ARORA VS SHRI SHYAM OVERSEAS LLP	Section 94(1)	12-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	SANDEEP
5	18-03-2025	Company Petition IB (IBC)	710102023142025		AKG SHUTTERING PRIVATE LIMITED VS NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	07-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Gursat
6	19-03-2025	Company Petition (Companies Act)	710102023322025		IFL GREEN PRODUCER COMPANY LIMITED VS M/S INAKULA FARMERS LIFE PRODUCERS CO. LTD.	Section 166	20-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Shrey
7	28-03-2025	Company Petition IB (IBC)	710102025982025		REVENT METALCAST LIMITED VS HERO MOTOCORP LIMITED	IBC Under Sec 9	15-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Love
8	29-03-2025	Company Petition IB (IBC)	710102026242025		CANARA BANK VS NIRMALA DEVI	Section 95(1)	22-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	HITESH SACHAR
9	03-04-2025	Company Petition IB (IBC)	710102027742025		JASJIT SINGH SAWHNEY VS NIRMALA DEVI	Section 94(1)	19-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Krish Kalra
10	09-04-2025	Company Petition (Companies Act)	710102029592025		ANIL KUMAR JOHRI VS MANJEET KAUR TAGGAR	Sec. 242(4)	15-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Hemant Kumar
11	24-04-2025	Company Petition IB (IBC)	710102034442025		THE KARNATAKA BANK LIMITED VS DHARAMPAL GUPTA	Section 95(1)	06-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	RISHABH JAIN
12	15-04-2025	Company Petition IB (IBC)	710102031502025		NAVNIIRMAN SSR PATHWAYS PRIVATE LIMITED VS DEV YASH PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	19-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	HONEY SATPAL
13	14-04-2025	Company Petition IB (IBC)	710102031082025		TRANS-GLOBAL HOLDINGS PRIVATE LIMITED VS DEV YASH PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED	IBC Section 59	06-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	MANOJ
14	24-04-2025	Company Petition IB (IBC)	710102034492025		THE KARNATAKA BANK LIMITED VS ASHISH GUPTA	Section 95(1)	06-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	RISHABH JAIN
15	16-04-2025	Company Petition (Companies Act)	710102032932025		RAVINDER SINGH VS NYSAA RETAIL PRIVATE LIMITED	Section 356	20-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Sameer
16	24-04-2025	Company Petition IB (IBC)	710102034392025		THE KARNATAKA BANK LIMITED VS REKHA GUPTA	Section 95(1)	06-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	RISHABH JAIN
17	24-04-2025	Company Petition IB (IBC)	710102034362025		KARNATAKA BANK LIMITED VS DHARAMPAL GUPTA & SONS HUF	Section 95(1)	06-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	RISHABH JAIN
18	24-04-2025	Company Petition (Companies Act)	710102035302025		JAGDISH TYTLER VS AAMAZONE EXPORTS LLP	Sec. 241(1)	09-05-2025	no of objection 1. due to payment section 242 2. kindly remove application and file separately 3. 49-54, page are cut 4. volume 2 its 2 time uploaded 5. Moa and Aoa missed 6. kindly contact registry in file issue	ILESH SHUKLA
19	25-04-2025	Company Appeal(Companies Act)	710102035432025		JAGDISH TYTLER VS AAMAZONE EXPORTS LLP	Sec 252 (3)	18-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Himanshu Bhatia
20	25-04-2025	Company Petition (Companies Act)	710102035692025		MR. JAGDISH TYTLER VS AAMAZONE EXPORTS LLP	Sec 241 (2)	09-05-2025	no of objection 1. due to payment section 241- 242 2. Moa and Aoa missed 3. kindly contact registry in file issue	ILESH SHUKLA
21	29-04-2025	Company Petition IB (IBC)	710102036392025		V K R PROJECTS PRIVATE LIMITED VS WELSPUN SATTANATHAPURAM NAGAPATTINAM ROAD PRIVATE LIMITED	IBC Under Sec 9	19-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Susshil Daga

22	30-04-2025	Company Petition IB (IBC)	710102037202025		MNEC MKS JV VS WAPCOS LIMITED	IBC Under Sec 9	19-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	YAHYA
23	01-05-2025	Company Petition IB (IBC)	710102037502025		SUISH CHANDEL MINERALS PRIVATE LIMITED VS PSM ENERGY PRIVATE LIMITED	IBC Under Sec 9	06-05-2025	No of objections 1.Pg-47,48 to 50,76 to 84 not clear	HIMANSHU
24	02-05-2025	Company Petition (Companies Act)	710102037782025		ASHVINDER KAUR VS RAJ BRAKES LLP & ORS.	Any other provision - Govt body	09-05-2025	file issue kindly contact registry	Simarpal Singh Sawhney
25	01-05-2025	Company Petition (Companies Act)	710102037552025		DAKSHA GUPTA & ANR VS WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	Sec. 71(10)	18-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Ashish Choudhury
26	30-04-2025	Company Petition IB (IBC)	710102036952025		OVT INDIA PRIVATE LIMITED VS VIJENDER SINGH	Section 95(1)	19-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	SINHA SHREY
27	02-05-2025	Intervention Petition (IBC)	710102037812025		CENTRAL BANK OF INDIA VS SMT. USHA RANI	Rule 11 of NCLT, 2016	19-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	VINIT TREHAN
28	01-05-2025	Company Petition IB (IBC)	710102037582025		CANARA BANK VS SURESH KUMAR BHARADWAJ	Section 95(1)	07-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	SUNITA SHARMA
29	05-05-2025	Company Petition (Companies Act)	710102038582025		TRANS-GLOBAL HOLDINGS PRIVATE LIMITED VS SURESH KUMAR BHARADWAJ	Sec. 59	09-05-2025	this file is report in liquidation kindly choose IA	MANOJ
30	05-05-2025	Company Appeal(Companies Act)	710102038412025		TRANS-GLOBAL HOLDINGS PRIVATE LIMITED VS SURESH KUMAR BHARADWAJ	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	09-05-2025	no of objections 1. appeal every page sign missed 2. 3rs court 25rs welfare missed in vakaltanama 3. 91 page missed	Rahul Singh
31	06-05-2025	Company Petition IB (IBC)	710102038942025		STATE BANK OF INDIA VS PASUPATI FABRICS LIMITED	IBC under Sec 7	08-05-2025	No of objections 1.Service missed 2.book marking missed according to the index with the pagination 3.Pg-180,287 to 294,350 to 356,364,366,367 to 370,413,415,416,418,419,428,429,432,438 not clear 4.need to true copy sign on every page of annexure 6.	Aakanksha
32	06-05-2025	Company Petition IB (IBC)	710102038892025		BANK OF INDIA VS SURYA PROCESSORS PRIVATE LIMITED	IBC under Sec 7	20-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	ADITYA
33	03-05-2025	Company Petition (Companies Act)	710102038202025		M/S WARM FORGINGS PVT. LTD. VS SURYA TESTING SERVICES LIMITED	Sec. 130(1)	18-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Prakash Legal Advisers
34	08-05-2025	Company Petition IB (IBC)	710102039742025		UCO BANK VS MVL LIMITED	IBC under Sec 7	09-05-2025	No of objections 1.Pg-53,55,90,150,151,189,190,191,192 to 195,306,309,310,314,320,321 to 328,335 to 346,349,350,351,352,353,354,355 not clear 4.court fee missed @ 3 rs 2.Pg-128 in hindi 3.need to true copy sign on every pages of annexure 4.please delete extra pdf	Jai Mohan
35	09-05-2025	Company Petition IB (IBC)	710102040022025		SHAILENDER CHANDOK VS APOLLO GREEN ENERGY LIMITED	IBC under Sec 7	19-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Jitesh Prakash Gupta
36	09-05-2025	Company Petition IB (IBC)	710102040222025		BEACON TRUSTEESHIP LIMITED VS ANIL BHALLA	Section 95(1)	16-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Siddharth Joshi
37	09-05-2025	Company Petition IB (IBC)	710102040002025		BEACON TRUSTEESHIP LIMITED VS BYTES FINSEC PRIVATE LIMITED	IBC under Sec 7	19-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Varun Kalra
38	09-05-2025	Company Petition IB (IBC)	710102039992025		BEACON TRUSTEESHIP LIMITED VS SIMPLEX OIL AND GAS CONSULTANCY PRIVATE LIMITED	IBC under Sec 7	19-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Varun Kalra
39	09-05-2025	Company Petition IB (IBC)	710102040232025		BEACON TRUSTEESHIP LIMITED VS ARCTURUS DEVELOPERS PRIVATE LIMITED	Section 95(1)	20-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Siddharth Joshi
40	11-05-2025	Intervention Petition (IBC)	710102040612025		UNION OF INDIA VS ARCTURUS DEVELOPERS PRIVATE LIMITED	Sec 60(5)	13-05-2025	1. memo of parties missing in index. 2. bookmarking compulsory with page numbering. 3. section wrong in index. 4. fill all details in online portal. 5. list of date and events missing. 6. brifesyndopsis missing.	VINOD
41	10-05-2025	Company Petition (Companies Act)	710102040542025		MR. NISHUM GUPTA VS WHITELINT GROUP PVT LTD AND ORS.	Sec. 241(1)	14-05-2025	no of objections 1. bookmarking are mandatory 2. index numbering missed 3. counsel sign missed in index and other side 4. petition every page sign missed 5. petitioner and counsel sign missed in prayer 6. affidavit notary missed 7. Moa and Aoa missed 8. company master data missed 9. pdf only 39 pages uploaded 10. proof of service missed 11. petitioner sign missed in affidavit	Prakhyat Sharma

42	12-05-2025	Company Petition (Companies Act)	710102040842025		VARDHMAN AUTO RECYCLING LLP VS WHITELINT GROUP PVT LTD AND ORS.	Sec 60-62 LLP Act 2008	19-05-2025	no of objections 1. all extra pdf remove and final pdf 2. company master data missed 3. Moa and AoA Missed 4. 3rs court fee and 25rs welfare missed in vakaltanama 5. file issue kindly contact registry in block 12 ssc building	VIDHI JAIN
43	13-05-2025	Company Appeal(Companies Act)	710102041012025		VARDHMAN AUTO RECYCLING LLP VS WHITELINT GROUP PVT LTD AND ORS.	Sec 252 (3) - By Government Body	16-05-2025	no of objections 1. appeal every page sign missed	PUNEET
44	13-05-2025	Company Appeal(Companies Act)	710102041002025		VARDHMAN AUTO RECYCLING LLP VS WHITELINT GROUP PVT LTD AND ORS.	Sec 252 (3) - By Government Body	16-05-2025	no of objections 1. petition every page sign missed	PUNEET
45	13-05-2025	Company Appeal(Companies Act)	710102041022025		VARDHMAN AUTO RECYCLING LLP VS WHITELINT GROUP PVT LTD AND ORS.	Sec 252 (3) - By Government Body	16-05-2025	no of objections 1. petition every page sign missed 2. 22-23 page not clear	PUNEET
46	13-05-2025	Company Appeal(Companies Act)	710102041042025		VARDHMAN AUTO RECYCLING LLP VS WHITELINT GROUP PVT LTD AND ORS.	Sec 252 (3) - By Government Body	16-05-2025	no of objections 1. 25rs welfare missed in vakaltanama	PUNEET
47	10-05-2025	Company Petition IB (IBC)	710102040552025		CUBE HIGHWAYS OPERATIONS MANAGEMENT PRIVATE LIMITED VS REGISTRAR OF COMPANIES	IBC Section 59	19-05-2025	No of objections 1.Pagination missed in book marking 2.sign missed after index 3.volume wise index missed 4.need to sign on every page of applications 5.need to true copy sign on every page of annexure 6.wrong pagination in volume-2 7.Pg-225 not clear 8.date missed on vakalatnama 9.master data mislased for CUBE HIGHWAYS OPERATIONS MANAGEMENT PRIVATE LIMITED in index and pdf	Srishti Agarwal
48	13-05-2025	Company Petition IB (IBC)	710102041272025		RENUKA INFRATECH PRIVATE LIMITED VS JINENDERA KUMAR AGRAWAL	Rule 11 of NCLT, 2016	19-05-2025	No of objections 1.please delete extra pdf 2.case type wrong 3.main case not link 4.section wrong 5.wrong entry in the portal from memo party 6.vakalatnama missed 7.section wrong 8.	Srishti Agarwal
49	13-05-2025	Company Petition (Companies Act)	710102041362025		MR RAMESH CHANDER SHARMA VS THE REGISTRAR OF COMPANIES	Sec 252 (1)	19-05-2025	no of objection 1. case type wrong 2. company name not mentioned in memo of parties 3. 19-43,54-58-71 page not clear and blur pages 4. 81 wrong arrange 5. income tax service missed 6. stk 7 missed	Prince Wadhwa
50	14-05-2025	Company Petition IB (IBC)	710102041802025		VISTRA ITCL (INDIA) LIMITED (IN THE CAPACITY AS THE DEBENTURE TRUSTEE FOR KAUTILYA FINANCE B.V.) VS NINEX DEVELOPERS LIMITED	IBC under Sec 7	19-05-2025	No of objections 1.pagination wrong in master index 2.master data missed for Ninex Developers Limited 3.form-2,IRP certificate,From-B missed	Pranjit Bhattacharya
51	14-05-2025	Company Petition (Companies Act)	710102041632025		GEETA AGGARWAL THROUGH SPA YUVRAJ AGGARWAL VS DCM SHRIRAM LIMITED	Sec. 59,Application under any other provisions	20-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	ABHISHEK
52	16-05-2025	Company Petition (Companies Act)	710102042092025		DR. VINAYBHARATRAM VS JUHI DEVELOPERS PRIVATE LIMITED	Sec. 241(1)	20-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Mohit Negi
53	17-05-2025	Company Appeal(Companies Act)	710102042582025		DR. VINAYBHARATRAM VS JUHI DEVELOPERS PRIVATE LIMITED	Sec 252 (3)	20-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	VIDEH VAISH
54	17-05-2025	CA(A) Merger and Amalgamation(Companies Act)	710102042442025		RAKUSHKA INTERNATIONAL PRIVATE LIMITED VS JUHI DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	20-05-2025	no of objection 1. section wrong 2. 64-99,126,167,209 page not clear 3. all pages double numbering 4. 2nd volume separately index missed 5. vakaltanama wrong kindly checked its NCLAT and new vakaltanama added so court fee and welfare put some space area	ASHISH
55	16-05-2025	Company Petition (Companies Act)	710102042142025		CLOCK HANDS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	Sec 252 (3)	20-05-2025	no of objections 1. bookmarking are mandatory 2. OCR missing 3. NCLT heading missed in index 4. list of date and brief synopsis missed 5. petitioner sign and 3rs court and 25rs welfare missed in vakaltanama 6. company master data missed 7. income tax service missed 8. case type wrong	JATIN NANDA
56	17-05-2025	Company Petition IB (IBC)	710102042312025		RAMA POWER AND STEEL PRIVATE LIMITED VS NEWCON ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	19-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	AKSHAT SINGH
57	15-05-2025	Company Petition (Companies Act)	710102041942025		RELINEEUROPE GMBH VS RELINE UV ASEAN PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2025	no of objections 1. due to payment section 242 2. 147-166,213-229 page blur 3. all annexure pages true copy missed 4. 279 page wrong arrange 5. 3rs court fee missed in vakaltanama	Sanjna Dua
58	17-05-2025	Intervention Petition (IBC)	710102042382025		RAKESH VERMA VS ALCHEMIST INVESTORS WELFARE ASSOCIATION	Rule 11 of NCLT, 2016	20-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Prachi Johri
59	17-05-2025	Intervention Petition (IBC)	710102042552025		CANARA BANK VS MIS CMI LIMITED	Section 60(5)/Rule 11	21-05-2025	No of objections 1.please delete extra/pdf vakalatnama 2.main case wrong in pdf (18)	SACHIT
60	16-05-2025	Contempt Petition (IBC)	710102042262025		ANIL MATTA VS UNNATI FORTUNE INDUSTRIES PRIVATE LIMITED	Sec 60(5)	21-05-2025	No of objections 1.case type wrong 2.section wrong 3.Pg-65,67 not clear 4.vakalatnama missed	A.K ASSOCIATES law offices

61	19-05-2025	Company Appeal(Companies Act)	710102042882025		ANIL MATTA VS UNNATI FORTUNE INDUSTRIES PRIVATE LIMITED	Sec 252 (3)	20-05-2025	no of objections 1. kindly extra pdf remove 2. bookmarking are mandatory 3. counsel sign missed in index and other side 4. date missed in index 5. petition every page sign missed 6. 40-42 7. roc proof of service missed 8. income tax service not proper show 9. 25rs welfare missed in vakalatnama 10. petitioner sign missed in prayer	Ashwani kumar singh
62	20-05-2025	Company Petition IB (IBC)	710102043362025		JAISHNAVI EMINENCE PRIVATE LIMITED VS JAISHNAVI EMINENCE PRIVATE LIMITED	IBC Under Sec 9	26-05-2025	No of objections 1.Service missed 2.book marking missed with the pagination according to the index 3.pagination missed in index 4.OCR missed 5.please mention date fo default in part-4 in page 13 in the bolt 6.need to true copy sinf on every page of annexure 7.nesl report missed 8.vakalatnama missed 9.reply missed for notice	KARAN
63	19-05-2025	Contempt Petition (IBC)	710102042912025		MR. ARVIND MITTAL VS ANAND PRATAP SINGH	Rule 11 of NCLT, 2016	20-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Gaurav Joshi
64	21-05-2025	CA(A) Merger and Amalgamation(Companies Act)	710102043702025		GROWFAST ADVISORY SERVICES PRIVATE LIMITED VS ANAND PRATAP SINGH	Sec. 230-232, Sec 234	24-05-2025	no of objections 1. 158,219-221,247-257 page not clear 2. 2nd volume index counsel sign missed 3. 25rs welfare and date missed in vakalatnama	VIDEH VAISH
65	20-05-2025	Contempt Petition (IBC)	710102043152025		AKHIL AHUJA VS MR. SURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	27-05-2025	No of objections 1.list of date events and brief synopsis missed 2.	SHIVAM
66	06-05-2025	Company Appeal(Companies Act)	710102039092025		AKHIL AHUJA VS MR. SURINDER KUMAR BATRA	Rule 11 of NCLT,Sec 252 (3)	13-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	VARUN KATHURIA
67	22-05-2025	Company Petition (Companies Act)	710102044022025		MR. RAJAY KUMAR AGARWAL VS MADHAV PROPERTIES LTD	Sec. 58(3),Sec. 59,Rule 11 of NCLT	27-05-2025	no of objections 1. kindly remove extra pdf upload final pdf 2. kindly remove application and file separately 3. 62-65,80-83 page english translation missed 4. 90 page not clear 5. Moa and Aoa missed	AMAR KUMAR
68	21-05-2025	Company Petition IB (IBC)	710102043752025		HERITAGE MAX CONDOMINIUM ASSOCIATION VS DREAMHOME INFRASTRUCTURE PVT. LTD. (DEVELOPER)	IBC Under Sec 9	27-05-2025	No of objection 1.BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, NEW DELHI not allowed 2.please fill Dreamhome Infrastructure Pvt. Ltd in the portal in Respondent name 3.BR missed 3A.ticket not allowed content of vakalatnama 4.Pg-83,102,104,105,110,112,114,117,118,120,121,122 not clear etc 5.Pg-111,115 in hindietc Note- please upload clear copy and need to translate every hindi pages please mention true type copy from to where	Kartik Kaushal
69	22-05-2025	Company Petition IB (IBC)	710102043982025		LOGIPOOL ECOMMERCE SOLUTIONS PRIVATE LIMITED VS B9 BEVERAGES LIMITED	IBC Under Sec 9	27-05-2025	No of objections 1.Book marking missed according to the index with the pagination 2.counsel details missed after memo party 3.OCR missed 4.date of default mention in page-7 part-4 5.date missed in vakalatnama 6.court fee missed @ 1 rs 7.court fee and welfare missed in 2nd vakalatnama 8.Nesl report compulsory 9.volume wise index missed 10.	Saurabh Jain
70	22-05-2025	Company Petition (Companies Act)	710102043922025		JAIREET SINGH DHINDSA VS MOORE PIPE INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	27-05-2025	no of objections 1. due to payment section 242,244 2. bookmarking are mandatory 3. ocr missing 4. all respondent detail missed in online portal 5. all annexure pages sign and true copy missed 6. company master data missed 7. 2nd volume index missed 8. 3rs court fee missed in vakalatnama 9. proof of service missed	Sumit Kumar Shukla
71	23-05-2025	Company Petition IB (IBC)	710102044582025		AKJ INDIA VS CARE FONE PRIVATE LIMITED	IBC Under Sec 9	22-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Shubham Jain
72	11-04-2025	Company Petition (Companies Act)	710102030482025		INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED VS ROYALE INDIAN RAIL TOURS LIMITED	Sec. 271-273	15-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	TULI
73	23-05-2025	Intervention Petition (IBC)	710102044602025		ASSISTANT COMMISSIONER OF INCOME TAX VS ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 4(2) NEW DELHI	Application under any other provisions- IBC	27-05-2025	1. case type wrong. 2. remove respondent in online portal. 3. section not mention in index. 4. 1Rs court fee short in vakalatnama.	Zehra Khan
74	24-05-2025	Company Petition IB (IBC)	710102044702025		DIWAN SPIRITS VS KHAO GALI RESTAURANTS PRIVATE LIMITED	IBC Under Sec 9	28-05-2025	pdf not upload pleaSE REUPLOAD	Shivam

75	23-05-2025	Company Petition IB (IBC)	710102044492025		VIJAY SULTANIA VS KAD HOUSING PRIVATE LIMITED	IBC under Sec 7	27-05-2025	No of objections 1.Book marking missed according to the index with the paginations 2.list of date and breif synopsis missed 3.need to sign on every page of applications 4.date of default missed 5.ticket not allowed content of vakalatnama 6.court fee missed @ 3 rs 7.Nesl report missed 8.reply missed for notice	Aishwarya Pathak
76	27-05-2025	Company Petition IB (IBC)	710102045762025		SJK INNOVATIONS PRIVATE LIMITED VS NEWS LINE PUBLICATIONS PRIVATE LIMITED	IBC under Sec 7	28-05-2025	No of objections 1.IRP,Form-B missed 2.Pg-33,34,36,39,40,41,46,47,48,50,51,52, not clear 3.Nesl reoprnt compulsaory	ARGUS PARTNERS
77	29-05-2025	Company Petition IB (IBC)	710102046102025		SHIVA ASPHALTIC PRODUCTS PRIVATE LIMITED VS ATLAS CONSTRUCTIONS PRIVATE LIMITED	IBC Under Sec 9	30-05-2025	No of objections 1.need to sign on every page of applications 2.OcR missed 3.pagination missed in index 4.Pg-99 to 173 missed 5.	Shubham
78	28-05-2025	Company Petition IB (IBC)	710102045992025		UCO BANK VS RAJIV USHAKANT KACHRA	Section 95(1)	30-05-2025	No of objections 1.please mention in pdf Section 95(1) 2.please mention date of default in page 7 part-3 3.Pg-57,59,110 to 115, not clear 4.court fee@ rs 3 and welfare@25 rs	Shikha
79	27-05-2025	Intervention Petition (IBC)	710102045602025		M B AGRITECH PVT. LTD. VS RAJIV USHAKANT KACHRA	Rule 11 of NCLT, 2016	28-05-2025	No of objections 1.section wrong 2.need to true copy sign on every page of annecure 3.service missed	Siddharth Bhatli
80	27-05-2025	Company Petition IB (IBC)	710102045642025		NAVDESH AUTOS LLP VS ANIL KUMAR MALHOTRA	Section 95(1)	28-05-2025	Incomplete file only uploaded 12 pages by you	Nahush Jain
81	27-05-2025	CA(A) Merger and Amalgamation(Companies Act)	710102045632025		SUNSTAR SALES AND DISTRIBUTION PRIVATE LIMITED VS ANIL KUMAR MALHOTRA	Sec. 230-232, Sec 234	28-05-2025	no of objections 1. 47 page not clear 2. 3rs court fee and 25rs welfare missed in vakaltanama	MANOJ
82	27-05-2025	Company Petition IB (IBC)	710102045752025		ROYAL-SHIVAM (JV) VS INDIAN PORT RAIL & ROPEWAY CORPORATION LIMITED	IBC Under Sec 9	28-05-2025	No of objections 1.pagination missed in index last 2.Nesl report missed 3.Pg-41,193,194 not clear 4.	Saswat
83	27-05-2025	Company Petition IB (IBC)	710102045382025		UNION BANK OF INDIA VS AKSH OPTIFIBRE LIMITED	IBC under Sec 7	28-05-2025	no of objections wrong jurisdiction	Sudhanshu Khandelwal
84	27-05-2025	Company Petition IB (IBC)	710102045492025		RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS MAV STEELS PRIVATE LIMITED	IBC Under Sec 9	28-05-2025	1.book marking missed according to the index with the paginations 2.pagination missed in index 3.counsel detail missed after index 4.court fee welfare missednand date missed 5.Nesl reoprnt compulsaory	SHANKAR KUMAR JHA
85	27-05-2025	Company Petition IB (IBC)	710102045612025		MSD WELLCOME TRUST HILLEMANN LABORATORIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES & ORS.	IBC Section 59	28-05-2025	No of objections 1.OCR missed 2.Pg-92 to 101,207 to 209 not clear	Sanjay Bhatt
86	27-05-2025	Company Petition IB (IBC)	710102045542025		MR. AKSHAY KUMAR ROUT PROP. OF JAGANNATH TRADERS VS INDO LAMINATES PRIVATE LIMITED	IBC under Sec 7	28-05-2025	No of objections 1.Nesl reoprnt compulsory	MUNISH
87	27-05-2025	Company Petition (Companies Act)	710102045472025		SANNJAY MAHIPAL VS ARAVALI CYLINDERS PRIVATE LIMITED	Sec. 58(3),Sec. 119(4),Sec. 241(1),Sec. 242(4)	28-05-2025	no of objections 1. 99,198-206,221,257-265,272,302-308,319-321 page not clear 2. kindly mentioned type page numbering	Tushita
88	20-02-2025	Interlocutory Application (I.B.C)	710102016402025	COMPANY PETITION IB (IBC)/1744(ND)2019	SHAILABH RAJ VS DEBASHISH NANDA	Section 60(5)	07-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	VINEET KUMAR YADAV
89	11-03-2025	Company Application(Companies Act)	710102021502025	COMPANY PETITION (COMPANIES ACT)/30(ND)2014	YASMIN CAROLINE VS ALFA IMPEX	Rule 11 of NCLT	18-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	UDAIBIR SINGH KOCHAR
90	11-03-2025	Interlocutory Application (I.B.C)	710102021552025	COMPANY PETITION IB (IBC)/317(ND)2022	ASHOK KUMAR GUPTA VS LUCKNOW DEVELOPMENT AUTHORITY THROUGH ITS VICE-CHAIRMAN	Sec 60(5)	07-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Utsav
91	28-03-2025	Restoration Application (Companies Act)	710102025942025	TRANSFER PETITION(COMPANIES ACT)/42(ND)2023	MR. PUNEET GOEL VS CENTER FOR VOCATIONAL AND ENTREPRENEURSHIP STUDIES EARLIER KNOWN AS INTERNATIONAL INSTITUTE OF PLANNING & MANAGEMENT PVT. LTD IIPM	Rule 11 of NCLT	20-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Mrs. Maia Goel
92	29-03-2025	Interlocutory Application (I.B.C)	710102026202025	COMPANY PETITION IB (IBC)/41(ND)2024	SAURABH SHARMA IRP OF WEST STAR CONSTRUCTIONS PVT. LTD. VS CENTER FOR VOCATIONAL AND ENTREPRENEURSHIP STUDIES EARLIER KNOWN AS INTERNATIONAL INSTITUTE OF PLANNING & MANAGEMENT PVT. LTD IIPM	Section 21/Regulation 17 (1)	14-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Copper & Gold Partners
93	01-04-2025	Restoration Application (Companies Act)	710102027142025	RESTORED COMPANY PETITION (COMPANIES ACT)/1(ND)2025	ESSAR POLYMA ENGINEERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	22-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	ASHOK KUMAR
94	29-03-2025	Company Appeal (IBC)	710102026002025	COMPANY PETITION IB (IBC)/440(ND)2021	LOGIC BUILDTECH PRIVATE LIMITED VS MANOHAR LAL VIJ	Section 60(5)	12-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	SIDDHARTH SHARMA
95	04-04-2025	Interlocutory Application (I.B.C)	710102028302025	COMPANY PETITION IB (IBC)/2721(ND)2019	MANISH CHOPRA VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	11-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Rajat Dabas
96	11-04-2025	Interlocutory Application (I.B.C)	710102030232025	COMPANY PETITION IB (IBC)/2721(ND)2019	MOHIT GUPTA VS M/S THREE C SHELTERS PVT. LTD	Sections 60(5)/Regulation 13	11-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Rajat Dabas

97	04-04-2025	Interlocutory Application (I.B.C)	710102028122025	COMPANY PETITION IB (IBC)/2721(ND)2019	SANJAY KAUL VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	12-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Rajat Dabas
98	04-04-2025	Interlocutory Application (I.B.C)	710102028362025	COMPANY PETITION IB (IBC)/2721(ND)2019	VIPIN SETIA VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	12-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Rajat Dabas
99	09-04-2025	Interlocutory Application (I.B.C)	710102029782025	COMPANY PETITION IB (IBC)/1058(ND)2018	RED APPLE BUYERS WELFARE ASSOCIATION (RABWA) SRA OF MANJU J HOMES INDIA LTD VS AMIT TYAGI & 4 ORS	Section 60(5)/Rule 11	12-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Copper & Gold Partners
100	04-04-2025	Interlocutory Application (I.B.C)	710102028402025	COMPANY PETITION IB (IBC)/2721(ND)2019	RAJENDRA CHOPRA VS M/S THREE C SHELTERS PVT. LTD	Sections 60(5)/Regulation 13	11-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Rajat Dabas
101	04-04-2025	Interlocutory Application (I.B.C)	710102028142025	COMPANY PETITION IB (IBC)/2721(ND)2019	MANISH GUPTA VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	11-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Rajat Dabas
102	09-04-2025	Interlocutory Application (I.B.C)	710102029602025	COMPANY PETITION IB (IBC)/2721(ND)2019	ANJALI BHATT VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	12-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Rajat Dabas
103	08-04-2025	Interlocutory Application (I.B.C)	710102029192025	COMPANY PETITION IB (IBC)/2721(ND)2019	JYOTI JINDAL VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	12-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Rajat Dabas
104	08-04-2025	Interlocutory Application (I.B.C)	710102029332025	COMPANY PETITION IB (IBC)/2721(ND)2019	MONISHA GOSWAMI VS M/S THREE C SHELTERS PVT. LTD	Sections 60(5)/Regulation 13	12-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Rajat Dabas
105	09-04-2025	Interlocutory Application (I.B.C)	710102029622025	COMPANY PETITION IB (IBC)/2721(ND)2019	PUJA KESWANI VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	11-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Rajat Dabas
106	08-04-2025	Interlocutory Application (I.B.C)	710102029352025	COMPANY PETITION IB (IBC)/2721(ND)2019	GUNDEEP SACHDEVA VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	12-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Rajat Dabas
107	10-04-2025	Interlocutory Application (I.B.C)	710102030022025	COMPANY PETITION IB (IBC)/2721(ND)2019	MANISH RAWAT VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	11-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Rajat Dabas
108	10-04-2025	Interlocutory Application (I.B.C)	710102029902025	COMPANY PETITION IB (IBC)/2721(ND)2019	MANU MALHOTRA VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	12-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Rajat Dabas
109	10-04-2025	Interlocutory Application (I.B.C)	710102030032025	COMPANY PETITION IB (IBC)/2721(ND)2019	RAKESH KUMAR SHARMA VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	11-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Rajat Dabas
110	11-04-2025	Interlocutory Application (I.B.C)	710102030212025	COMPANY PETITION IB (IBC)/2721(ND)2019	NEETI KATARIA VS M/S THREE C SHELTERS PVT. LTD	Sections 60(5)/Regulation 13	22-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Rajat Dabas
111	12-04-2025	Interlocutory Application (I.B.C)	710102030692025	COMPANY PETITION IB (IBC)/536(ND)2024	DICKEY ALTERNATIVE INVESTMENT TRUST ACTING THROUGH DICKEY ASSET MANAGEMENT PRIVATE LIMITED INVESTMENT/FUND MANAGER VS MOWKISH HEALTHCARE SOLUTIONS PRIVATE LIMITED	Application under any other provisions- IBC	07-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	SUKHDEV MADNANI
112	11-04-2025	Interlocutory Application (I.B.C)	710102030222025	COMPANY PETITION IB (IBC)/2721(ND)2019	SHAVINDER KUMAR VS M/S THREE C SHELTERS PVT. LTD	Sections 60(5)/Regulation 13	11-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Rajat Dabas
113	13-04-2025	Interlocutory Application (I.B.C)	710102030832025	COMPANY PETITION IB (IBC)/495(ND)2023	DEEPAK CHATURVEDI S/O SHRI SUKHDEV PRASAD CHATURVEDI VS MR. HARISH TANEJA RP OF BCC INFRASTRUCTURES PVT. LTD	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	12-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Jitendra
114	16-04-2025	Interlocutory Application (I.B.C)	710102032692025	COMPANY PETITION IB (IBC)/292(ND)2023	ADITYA BIRLA FINANCE LIMITED VS SURINDER SINGH ATWAL	Rule 11 of NCLT, 2016	18-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Sandhya Chawla
115	11-04-2025	Interlocutory Application (I.B.C)	710102030472025	COMPANY PETITION IB (IBC)/24(PB)2018	KESHRI KUMAR VS SURINDER SINGH ATWAL	Application under any other provisions- IBC	15-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Nilotpal Shyam
116	29-04-2025	Interlocutory Application (I.B.C)	710102036592025	COMPANY PETITION IB (IBC)/967(PB)2018	SUNDEEP GUPTA VS ACREAGE PROPERTIES PRIVATE LIMITED	Rule 11 of NCLT, 2016	05-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Dhruv Pande
117	29-04-2025	Interlocutory Application (I.B.C)	710102036512025	COMPANY PETITION IB (IBC)/1397(PB)2019	RAM KISHAN SARAF & ORS. VS NARENDER KUMAR SHARMA	Rule 11 of NCLT, 2016	11-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	RAJEEV
118	29-04-2025	Interlocutory Application (I.B.C)	710102036442025	COMPANY PETITION IB (IBC)/617(ND)2022	POOJA BAHRY VS NARENDER KUMAR SHARMA	Sec 60(5)	08-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Pooja Bahry
119	01-05-2025	Interlocutory Application (I.B.C)	710102037382025	COMPANY PETITION IB (IBC)/1941(ND)2019	MK JIAN VS DEVVRAT RANA	Sec 60(5)	05-05-2025	1. fill all details in online portal. 2. need every page sign in application. 3. notary missing. 4. page no. 31 are not clear. 5. remove double pagination. 6. need every page sign and true copy in annexure. 7. 25Rs court fee and 3Rs court fee missing in vakalatnama.	Carina Arora

120	30-04-2025	Interlocutory Application (I.B.C)	710102036812025	COMPANY PETITION IB (IBC)/468(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS DEVVRAT RANA	Rule 11 of NCLT, 2016	05-05-2025	1. bookmarking compulsory with page numbering. 2. remove extra pdf. 3. counsel details missing in index and memo of parties and prayer. 4. need every page sign and true copy in annexure. 5. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 6. OCR missing. 7. pagination missing in index. 8. section wrong.	PRADEEP
121	30-04-2025	Interlocutory Application (I.B.C)	710102037082025	COMPANY PETITION IB (IBC)/401(ND)2017	LT. AJAY KUMAR CHOPRA HUF THROUGH LR VEENU CHOPRA VS EARTH INFRASTRUCTURES LTD.	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	19-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	GEETANSH
122	30-04-2025	Interlocutory Application (I.B.C)	710102036892025	COMPANY PETITION IB (IBC)/401(ND)2017	LT.AJAY KUMAR CHOPRA THROUGH LR VEENU CHOPRA VS EARTH INFRASTRUCTURES LTD.	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	19-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	GEETANSH
123	30-04-2025	Interlocutory Application (I.B.C)	710102037022025	COMPANY PETITION IB (IBC)/541(ND)2023	RAJIV BAJAJ VS EARTH INFRASTRUCTURES LTD.	Section 21/Regulation 17 (1)	07-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Harish
124	30-04-2025	Miscellaneous Application (IBC)	710102037332025	COMPANY PETITION IB (IBC)/704(ND)2023	PRADEEP KUMAR KAUSHIK VS PRADEEP KUMAR KAUSHIK	Sec 60(5)	05-05-2025	1. case type wrong. 2. mention bookmarking according your index with page numbering. 3. PRADEEP KUMAR KAUSHIK remove respondent corner. 4. section not mention in index.	PARMOD
125	30-04-2025	Interlocutory Application (I.B.C)	710102036832025	COMPANY PETITION IB (IBC)/477(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS PRADEEP KUMAR KAUSHIK	Application under any other provisions- IBC	05-05-2025	1. bookmarking compulsory with page numbering. 2. remove extra pdf. 3. counsel details missing in index and memo of parties and prayer. 4. need every page sign and true copy in annexure. 5. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 6. OCR missing.	PRADEEP
126	30-04-2025	Interlocutory Application (I.B.C)	710102037312025	COMPANY PETITION IB (IBC)/135(ND)2025	GREEN SPACE INFRAHEIGHTS PRIVATE LIMITED VS MEENAKSHI	Rule 11 of NCLT, 2016	05-05-2025	1. memo of parties missing.	KNM & Partners
127	30-04-2025	Interlocutory Application (I.B.C)	710102037282025	COMPANY PETITION IB (IBC)/820(PB)2022	VIKRAM CHAUDHARY VS DEEPAK MANI	Sec 60(5)	18-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Gaurav Joshi
128	01-05-2025	Interlocutory Application (I.B.C)	710102037602025	COMPANY PETITION IB (IBC)/223(ND)2020	MOHIT KUMAR GUPTA VS M/S D. LIGHT ENERGY PRIVATE LIMITED	Application under any other provisions- IBC	19-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Rajiv Malik
129	02-05-2025	Interlocutory Application (I.B.C)	710102037702025	COMPANY PETITION IB (IBC)/752(ND)2023	IPE - MIS. DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH- MR. JALESH KUMAR GROVER VS M/S D. LIGHT ENERGY PRIVATE LIMITED	Section 21	08-05-2025	1. due payment section 18.	Abhirup
130	03-05-2025	Interlocutory Application (I.B.C)	710102038022025	COMPANY PETITION IB (IBC)/1744(ND)2019	POONAM BHARTI VS DEBASHISH NANDA	Sec 60(5)	09-05-2025	1. bookmarking compulsory with page numbering. 2. section wrong. 3. fill all details in online portal. 3. add all applicant in online portal. 4. need every page sign in application. 5. page no. 16 to 24,28,30,31 are not clear. 6. 1Rs court fee short in vakalatnama. 7. need every page sign and true copy in annexure.	VINEET KUMAR YADAV
131	02-05-2025	Interlocutory Application (I.B.C)	710102037922025	COMPANY PETITION IB (IBC)/1744(ND)2019	VIBHA KAPOOR VS DEBASHISH NANDA	Sec 60(5)	08-05-2025	1. add all applicant in online portal. 2. 1Rs court fee short in vakalatnama. 3. bookmarking compulsory with page numbering. 4. fill all details in online portal. 5. need to be affidavit for all applicant. 6. need every page true copy in annexure. 7. OCR missing. 8. section wrong.	VINEET KUMAR YADAV
132	02-05-2025	Interlocutory Application (I.B.C)	710102037872025	COMPANY PETITION IB (IBC)/1744(ND)2019	AKRAM SULTAN VS DEBASHISH NANDA	Sec 60(5)	08-05-2025	1. bookmarking compulsory with page numbering. 2. some pages are wrong adjust. 3. pagination missing. 4. fill all details in online portal. 5. some pages are cut. 6. need to translate all Hindi pages. 7. section wrong. 8. need every page true copy in annexure. 9. OCR missing. 10. counsel sign missing in index and memo of parties page.	VINEET KUMAR YADAV
133	03-05-2025	Interlocutory Application (I.B.C)	710102038302025	COMPANY PETITION IB (IBC)/401(ND)2017	ALOK KUMAR SINGH VS EARTH INFRASTRUCTURES LTD.	Sec 60(5)	08-05-2025	bookmarking mandatory with page numbering sing missing in application page page no.18-19 hindi page welfare and court fee missing section not mention in index true copy missing file incomplete	SATENDRA
134	02-05-2025	Interlocutory Application (I.B.C)	710102037832025	COMPANY PETITION IB (IBC)/1744(ND)2019	POONAM VS DEBASHISH NANDA	Sec 60(5)	08-05-2025	1. fill all details in online portal. 2. bookmarking compulsory with page numbering. 3. page no. 37,38,39 are not clear. 4. need true copy in annexure. 5. 1Rs court fee short in vakalatnama. 6. section wrong. 7. OCR missing.	VINEET KUMAR YADAV

135	02-05-2025	Interlocutory Application (I.B.C)	710102037952025	COMPANY PETITION IB (IBC)/1744(ND)2019	SHIV NANDAN PRASAD YADAV VS DEBASHISH NANDA	Sec 60(5)	08-05-2025	1. add all applicant in online portal. 2. 1Rs court fee short in vakalatnama. 3. bookmarking compulsory with page numbering. 4. fill all details in online portal. 5. need to be affidavit for all applicant. 6. need every page true copy in annexure. 7. OCR missing. 8. section wrong. 9. need every page sign in application.	VINEET KUMAR YADAV
136	02-05-2025	Interlocutory Application (I.B.C)	710102037932025	COMPANY PETITION IB (IBC)/1744(ND)2019	MANISH SARKHEL VS DEBASHISH NANDA	Sec 60(5)	08-05-2025	1. add all applicant in online portal. 2. 1Rs court fee short in vakalatnama. 3. bookmarking compulsory with page numbering. 4. fill all details in online portal. 5. need to be affidavit for all applicant. 6. need every page true copy in annexure. 7. OCR missing. 8. section wrong.	VINEET KUMAR YADAV
137	02-05-2025	Interlocutory Application (I.B.C)	710102037892025	COMPANY PETITION IB (IBC)/1744(ND)2019	NISHANT SAXENA VS DEBASHISH NANDA	Sec 60(5)	08-05-2025	1. fill all details in online portal. 2. bookmarking compulsory with page numbering. 3. section wrong. 4. add all applicant in online portal. 5. vakalatnama missing. 6. need every page sign and true copy in annexure. 7. need to be affidavit for all applicant.	VINEET KUMAR YADAV
138	04-05-2025	Interlocutory Application (I.B.C)	710102038362025	COMPANY PETITION IB (IBC)/24(PB)2018	KESHRI KUMAR VS DEBASHISH NANDA	Reg. 15 of IBBI (Liq.) Regulation 2016	09-05-2025	1. case type wrong. 2. page no. 51 to 57,65 to 69,79 to 89,99,100,109 to 123,130 to 134,146 to 167 are not clear. 3. OCR missing.	Nilotpal Shyam
139	05-05-2025	Interlocutory Application (I.B.C)	710102038662025	COMPANY PETITION IB (IBC)/797(ND)2024	NU GAS TECHNOLOGIES PVT LTD VS CANARA BANK	Any other provision - Govt body	09-05-2025	1. wrong filling.	DB Law Offices
140	05-05-2025	Interlocutory Application (I.B.C)	710102038542025	COMPANY PETITION IB (IBC)/397(ND)2024	OM SHREE MAHALAXMI ELECTRIC VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	Sections 60(5)/Regulation 13	13-05-2025	incomplete file	Harish tripathi
141	05-05-2025	Interlocutory Application (I.B.C)	710102038562025	COMPANY PETITION IB (IBC)/1529(ND)2019	JYOTI PRAKASH DASH VS MR. RABINDRA KUMAR MINTRI	Sections 60(5)/Regulation 13	22-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Deepanshu Badiwal
142	06-05-2025	Interlocutory Application (I.B.C)	710102038802025	COMPANY PETITION IB (IBC)/153(ND)2020	PARVEEN KUMAR ADLAKHA VS MR. RABINDRA KUMAR MINTRI	Sec 60(5)	16-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	harshit kumar Rawat
143	05-05-2025	Interlocutory Application (I.B.C)	710102038682025	COMPANY PETITION IB (IBC)/900(ND)2020	EICHER MOTORS LTD. VS HEMA ENGINEERING INDUSTRIES LIMITED	Sec 60(5)	13-05-2025	No of objections 1.Pagination missed in book marking 2.Pg-45 to 51 not clear 3.date missed in vakalatnama 4.welfare missed @ 25 rs	Harshit Khare
144	05-05-2025	Interlocutory Application (I.B.C)	710102038552025	COMPANY PETITION IB (IBC)/204(ND)2021	SANJAY KUMAR AGRAWAL VS HITESH GOEL RESOLUTION PROFESSIONAL OF SUPERTech LTD.	Sec 60(5)	13-05-2025	page no.27-29,38-40 cut page page no.30-32,35-37,44,not clear page court fee 1rs. missed all applicant and respondent detail not fill on online portal	Vipin
145	06-05-2025	Company Application(Companies Act)	710102038832025	COMPANY PETITION (COMPANIES ACT)/144(ND)2021	EUROBEARINGS S.R.L VS EUROBEARINGS INDIA PRIVATE LIMITED	Rule 11 of NCLT	20-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Reena
146	05-05-2025	Interlocutory Application (I.B.C)	710102038492025	COMPANY PETITION IB (IBC)/397(ND)2024	JAI DWARKA AUTOMOBILES VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	Sections 60(5)/Regulation 13	13-05-2025	incomplete file	Harish tripathi
147	08-05-2025	Interlocutory Application (I.B.C)	710102039622025	COMPANY PETITION IB (IBC)/137(ND)2018	SATISH MAHAJAN AND OTHERS VS UTTAM STRIPS LTD	Section 60(5)	13-05-2025	1. bookmarking compulsory with page numbering. 2. add all respondent and applicant in online portal. 3. need to be affidavit for all applicant. 4. section not mention in index.	Kumari Rashmi
148	07-05-2025	Company Application(Companies Act)	710102039242025	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2024	R1 RCM INDIA PRIVATE LIMITED VS UTTAM STRIPS LTD	Rule 154, NCLT 2016	16-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	RAJEEV
149	06-05-2025	Interlocutory Application (I.B.C)	710102038952025	COMPANY PETITION IB (IBC)/721(ND)2021	FINANCIAL CREDITORS OF M/S VA REALCON PVT LTD VS M/S VA REALCON PVT LTD	Section 60(5)/Rule 11	13-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	harshit kumar Rawat
150	06-05-2025	Interlocutory Application (I.B.C)	710102038902025	COMPANY PETITION IB (IBC)/721(ND)2021	FINANCIAL CREDITORS OF M/S VA REALCON PVT LTD VS M/S VA REALCON PVT LTD	Sec 60(5)	11-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	harshit kumar Rawat
151	06-05-2025	Interlocutory Application (I.B.C)	710102038732025	COMPANY PETITION IB (IBC)/936(PB)2018	SANJEEV MEMORIAL FOUNDATION VS KAMRUP HOUSING PROJECTS PRIVATE LIMITED	Sec 60(5)	06-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Gautam
152	08-05-2025	Interlocutory Application (I.B.C)	710102039632025	COMPANY PETITION IB (IBC)/137(ND)2018	RAM BHAVAN AND OTHERS VS UTTAM STRIPS LTD	Section 60(5)	13-05-2025	1. bookmarking compulsory with page numbering. 2. add all applicant and respondent in online portal. 3. section not mention in index.	Kumari Rashmi
153	03-05-2025	Company Application(Companies Act)	710102038052025	COMPANY PETITION (COMPANIES ACT)/97(PB)2019	SHIVI HOLDINGS PVT LTD VS RHC HOLDING PRIVATE LIMITED	Rule 11 of NCLT	09-05-2025	1. proof of service missing.	Himangi Kapoor
154	08-05-2025	Interlocutory Application (I.B.C)	710102039782025	COMPANY PETITION IB (IBC)/268(ND)2021	PRABHJIT SINGH SONI VS RHC HOLDING PRIVATE LIMITED	Rule 11 of NCLT, 2016	13-05-2025	1. main case no. wrong in vakalatnama.	PRABHJIT
155	09-05-2025	Interlocutory Application (I.B.C)	710102039902025	COMPANY PETITION IB (IBC)/704(ND)2023	PRADEEP KUMAR KAUSHIK VS ANAL GUPTA	Section 60(5)	14-05-2025	1. add all respondent in online portal.	PARMOD
156	08-05-2025	Company Application(Companies Act)	710102039612025	COMPANY PETITION IB (IBC)/704(ND)2023	VIJAY KUMAR GUPTA VS PERSONALITY CARE APPARELS PVT. LTD. AND ORS	Rule 11 of NCLT	14-05-2025	1. main case not link. 2. need every page true copy in annexure. 3. pdf not clear. 4. 3Rs court fee missing in vakalatnama.	Sujoy

157	10-05-2025	Interlocutory Application (I.B.C)	710102040332025	COMPANY PETITION IB (IBC)/555(PB)2021	VCAN RESOLVE IPE LLP INTERIM RESOLUTION PROFESSIONAL OF SEQUEL BUILDCON PRIVATE LIMITED THROUGH IT-S DESIGNATED PARTNER - VINOD TARACHAND AGRAWAL VS PERSONALITY CARE APPARELS PVT. LTD. AND ORS	Application under any other provisions- IBC	16-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Adv Vishwas V shah
158	09-05-2025	Interlocutory Application (I.B.C)	710102039912025	COMPANY PETITION IB (IBC)/1771(ND)2018	ASHOK KUMAR SINGHLA & ORS VS DREAM PROCON PVT. LTD.	Sec 60(5)	22-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	SHAGUFA SALIM
159	06-05-2025	Interlocutory Application (I.B.C)	710102038822025	COMPANY PETITION IB (IBC)/531(ND)2022	ORIENTAL STRUCTURAL ENGINEERS PRIVATELIMITED VS NAKODA BHAIKAV CONSTRUCTION THROUGH SHUBHAM JAIN	Sec 60(5)	13-05-2025	memo party missed	Ravi Krishan Chandna
160	12-05-2025	Interlocutory Application (I.B.C)	710102040792025	COMPANY PETITION IB (IBC)/861(ND)2020	JASIN JOSE VS NAKODA BHAIKAV CONSTRUCTION THROUGH SHUBHAM JAIN	Regulation 44(2), Liquidation process Regulation, 2016	15-05-2025	1. section wrong.	ASAV RAJAN ARORA
161	13-05-2025	Interlocutory Application (I.B.C)	710102040982025	COMPANY PETITION IB (IBC)/2916(ND)2019	ANURAG NIRBHAYA RESOLUTION PROFESSIONAL VS NAKODA BHAIKAV CONSTRUCTION THROUGH SHUBHAM JAIN	Sec. 12A	14-05-2025	1. page no. 9 missing.	Aditi Sharma
162	10-05-2025	Miscellaneous Application (IBC)	710102040492025	COMPANY PETITION IB (IBC)/688(ND)2020	BANK OF MAHARASHTRA VS NAKODA BHAIKAV CONSTRUCTION THROUGH SHUBHAM JAIN	Rule 11 of NCLT, 2016	15-05-2025	1. case type wrong. 2. fill all details in online portal. 3. memo of parties missing. 4. bookmarking compulsory with page numbering.	ONKAR
163	12-05-2025	Interlocutory Application (I.B.C)	710102040882025	COMPANY PETITION IB (IBC)/440(ND)2021	SHASHI SRIVASATAVA VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Section 60(5)/Rule 11	15-05-2025	1. bookmarking compulsory with page numbering. 2. page no. 27,28,57,58,63,64 to 80 are not clear. 3. need every page sign and true copy in annexure.	SHAILESH KUMAR SINHA
164	10-05-2025	Interlocutory Application (I.B.C)	710102040342025	COMPANY PETITION IB (IBC)/104(PB)2017	NIVAYA RESOURCES PVT. LTD VS MR. RAHUL JINDAL	Rule 11 of NCLT, 2016	15-05-2025	1. bookmarking compulsory with page numbering. 2. OCR missing.	Dhananjai Jain
165	12-05-2025	Interlocutory Application (I.B.C)	710102040682025	COMPANY PETITION IB (IBC)/317(ND)2022	ASHOK KUMAR GUPTA VS MR. RAHUL JINDAL	Sec 60(5)	15-05-2025	1. section wrong.	Utsav
166	12-05-2025	Interlocutory Application (I.B.C)	710102040952025	COMPANY PETITION IB (IBC)/495(ND)2017	MANOJ KUNWAR VS YOGESH SETHI	Sec 60(5)	15-05-2025	1. bookmarking compulsory with page numbering. 2. volume 1 and 2 separately in index missing. 3. need every page sign in application. 4. page no. 115,117 are not clear. 5. page no. 147 double upload.	A&S LEGAL
167	12-05-2025	Interlocutory Application (I.B.C)	710102040912025	COMPANY PETITION IB (IBC)/322(ND)2021	M/S NATRAAJ TRANSPORT VS RAMKRIPAL SHARMA	Sec 60(5)	15-05-2025	1. memo of parties mismatch according your online portal. 2. need every page sign in application. 2. vakalatnama compulsory.	RAKESH KUMAR
168	11-05-2025	Interlocutory Application (I.B.C)	710102040602025	COMPANY PETITION IB (IBC)/312(ND)2021	VIJENDER SHARNA VS AMULYA KUMAR MISHRA	Application under any other provisions- IBC	07-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Vijender Sharma
169	13-05-2025	Interlocutory Application (I.B.C)	710102041292025	COMPANY PETITION IB (IBC)/208(PB)2019	BRIJENDER SINGH DESWAL LIQUIDATOR VS BRIJENDER SINGH DESWAL LIQUIDATOR	Regulation 44(2), Liquidation process Regulation, 2016	20-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	B S Deswal
170	10-05-2025	Interlocutory Application (I.B.C)	710102040412025	COMPANY PETITION IB (IBC)/182(PB)2025	RAHEJA DEVELOPERS LIMITED VS CAP. VISHNU PRASAD DWIVEDI & ORS.	Sec 60(5)	11-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Raian
171	12-05-2025	Interlocutory Application (I.B.C)	710102040692025	COMPANY PETITION IB (IBC)/536(ND)2024	DICKEY ALTERNATIVE INVESTMENT TRUST ACTING THROUGH Dickey ASSET MANAGEMENT PRIVATE LIMITED INVESTMENT/FUND MANAGER VS MOWKISH HEALTHCARE SOLUTIONS PRIVATE LIMITED	Section 21/Regulation 18,19,22,24,25, 25A	18-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	SUKHDEV MADNANI
172	08-04-2025	Interlocutory Application (I.B.C)	710102029212025	COMPANY PETITION IB (IBC)/2721(ND)2019	RAHUL BHARDWAJ VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	12-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Rajat Dabas
173	10-05-2025	Interlocutory Application (I.B.C)	710102040422025	COMPANY PETITION IB (IBC)/24(PB)2018	SKM INTERNATIONAL VS RAM RATAN KANOONGO	Sections 60(5)/Regulation 13	18-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Chandan Saggu
174	10-05-2025	Interlocutory Application (I.B.C)	710102040392025	COMPANY PETITION IB (IBC)/2721(ND)2019	AVIRAL PAWAR VS PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	15-05-2025	1. fill all details in online portal. 2. page no. 270,271,311 are not clear.	RISHI
175	14-05-2025	Interlocutory Application (I.B.C)	710102041602025	COMPANY PETITION IB (IBC)/539(ND)2022	ASHISH MITTAL VS PUNJAB NATIONAL BANK THROUGH RP	Rule 11 of NCLT, 2016	16-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Raman
176	13-05-2025	Interlocutory Application (I.B.C)	710102041322025	COMPANY PETITION IB (IBC)/540(ND)2023	INDOSPIRIT DISTRIBUTION LIMITED VS KRISTAL SPIRITS INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	16-05-2025	1. need every page sign in application.	ANAND
177	14-05-2025	Company Application(Companies Act)	710102041612025	COMPANY PETITION (COMPANIES ACT)/206(ND)2018	M/S PURNIMA GUPTA VS MRS. VEENA GUPTA	Rule 11 of NCLT	16-05-2025	No of objections 1.vakalatnama missed	Muskan Puri
178	13-05-2025	Interlocutory Application (I.B.C)	710102041192025	COMPANY PETITION IB (IBC)/102(PB)2017	DBS BANK LTD. VS RITU RASTOGI	Application under any other provisions- IBC	16-05-2025	1. fill all details in online portal. 2. parties entry wrong in online portal. 3. bookmarking compulsory with page numbering. 4. need every page sign in application. 5. volume 1 separately index missing. 6. remove double pagination. 7. need every page sign and true copy in annexure.	RITU

179	13-05-2025	Interlocutory Application (I.B.C)	710102041212025	COMPANY PETITION IB (IBC)/745(PB)2021	NAWAL KISHORE SAXENA VS GAGAN GULATI	Section 60(5)/Rule 11	13-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	MRINAL HARSH VARDHAN
180	14-05-2025	Interlocutory Application (I.B.C)	710102041512025	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL VS GAGAN GULATI	Section 60(5)/Rule 11	16-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Mukul Sehgal
181	14-05-2025	Interlocutory Application (I.B.C)	710102041812025	COMPANY PETITION IB (IBC)/913(ND)2020	STATE BANK OF INDIA VS MANISH AGARWAL [RESOLUTION PROFESSIONAL OF ALSTRONG ENTERPRISES INDIA PVT. LTD.]	Section 60(5)	22-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Harshit Khare
182	14-05-2025	Interlocutory Application (I.B.C)	710102041742025	COMPANY PETITION IB (IBC)/79(ND)2025	SALASAR E WASTE LLP VS SUNLOG CREDITS PRIVATE LIMITED	Rule 11 of NCLT, 2016	19-05-2025	1. bookmarking compulsory with page numbering. 2. pagination missing. 2. memo of parties missing. 3. vakalatnama compulsory. 4. need every page sign and true copy in annexure. 5. OCR missing. 6. need every page sign in application.	Sharad Tyagi
183	15-05-2025	Interlocutory Application (I.B.C)	710102041902025	COMPANY PETITION IB (IBC)/292(ND)2021	MR. D. KONDA SUCCESSFUL RESOLUTION APPLICANT (SRA) VS MR. RAVINDER KUMAR GOEL CHAIRMAN OF MONITORING COMMITTEE & ERSTWHILE RESOLUTION PROFESSIONAL SANDWOODS INFRATECH PROJECTS PVT. LTD.	Section 60(5)	20-05-2025	1. proof of service missing. 2. vakalatnama compulsory. 3. counsel sign missing in index and prayer.	Rajat Sinha
184	15-05-2025	Interlocutory Application (I.B.C)	710102041882025	COMPANY PETITION IB (IBC)/375(PB)2018	M/S BIPIN INDUSTRIES PVT LTD VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	20-05-2025	1. memo of parties mismatch according your online portal. 2. vakalatnama compulsory. 3. mention bookmarking with page numbering. 4. counsel details missing in memo of parties page.	Shivansh Soni
185	13-05-2025	Interlocutory Application (I.B.C)	710102041342025	COMPANY PETITION IB (IBC)/901(ND)2020	MS. ANJUMAN VS M/S SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	19-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Nita sukhnanandi
186	14-05-2025	Company Application(Companies Act)	710102041562025	COMPANY PETITION (COMPANIES ACT)/206(ND)2018	M/S PURNIMA GUPTA VS MRS. VEENA GUPTA	Rule 11 of NCLT	19-05-2025	1. copy of vakalatnama compulsory.	Muskan Puri
187	15-05-2025	Interlocutory Application (I.B.C)	710102041892025	COMPANY PETITION IB (IBC)/292(ND)2021	MR. D. KONDA SUCCESSFUL RESOLUTION APPLICANT (SRA) VS MR. RAVINDER KUMAR GOEL CHAIRMAN OF MONITORING COMMITTEE & ERSTWHILE RESOLUTION PROFESSIONAL SANDWOODS INFRATECH PROJECTS PVT. LTD.	Rule 11 of NCLT, 2016	20-05-2025	1. section wrong. 2. 25Rs welfare fee and 3Rs court fee missing.	Rajat Sinha
188	12-05-2025	Interlocutory Application (I.B.C)	710102040932025	COMPANY PETITION IB (IBC)/1291(PB)2018	VINOD KUMAR GARG VS VIVEK RAHEJA	Sec 60(5)	16-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Rajeev
189	13-05-2025	Interlocutory Application (I.B.C)	710102041332025	COMPANY PETITION IB (IBC)/901(ND)2020	ARUN KUMAR SINGH VS SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	19-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Nita sukhnanandi
190	18-05-2025	Interlocutory Application (I.B.C)	710102042682025	COMPANY PETITION IB (IBC)/265(ND)2022	GAGAN GULATI VS HARDEEP SINGH	Application under any other provisions- IBC	20-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Mr. Nitin Kumar
191	15-05-2025	Interlocutory Application (I.B.C)	710102042002025	COMPANY PETITION IB (IBC)/265(ND)2022	RAKESH VERMA IRP OF M/S SHRI BADRI KEDAR PAPERS PRIVATE LIMITED VS HARDEEP SINGH	Rule 11 of NCLT, 2016	20-05-2025	1. wrong jurisdiction.	Aditi Sharma
192	18-05-2025	Interlocutory Application (I.B.C)	710102042652025	COMPANY PETITION IB (IBC)/558(ND)2024	LUCKNOW DEVELOPMENT AUTHORITY VS HARDEEP SINGH	Sec 60(5)	20-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	ABHISHEK
193	16-05-2025	Interlocutory Application (I.B.C)	710102042242025	COMPANY PETITION IB (IBC)/659(ND)2021	RAVI BANSAL IRP OF KARNAL AGRICULTURAL INDUSTRIES LIMITED VS HARDEEP SINGH	Sec 60(5)	20-05-2025	1. memo of parties missing.	SWASTIKA
194	16-05-2025	Interlocutory Application (I.B.C)	710102042292025	COMPANY PETITION IB (IBC)/995(ND)2018	ANIL MATTA VS RITIKA JAIN	Sec 60(5)	21-05-2025	1. section wrong. 2. page no. 29,32,33,36,37,40,41,43,44,46,51,53,119,131,132 are not clear.	A.K ASSOCIATES law offices
195	16-05-2025	Interlocutory Application (I.B.C)	710102042202025	COMPANY PETITION IB (IBC)/408(ND)2022	MR. SANJIV KUMAR ARORA LIQUIDATOR DHARITRIMAA URJA PRIVATE LIMITED VS RITIKA JAIN	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	18-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	ABHAY
196	18-05-2025	Miscellaneous Application (IBC)	710102042712025	COMPANY PETITION IB (IBC)/250(ND)2025	HOGANAS INDIA PRIVATE LIMITED VS SINGHAL SINTERED PRIVATE LIMITED	IBC Under Sec 9	21-05-2025	1. wrong filling.	Himanshu Satija
197	17-05-2025	Restoration Application (Companies Act)	710102042622025	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2021	RAIL ANCHOR INDIA PRIVATE LIMITED VS SINGHAL SINTERED PRIVATE LIMITED	Rule 11 of NCLT	19-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Sahil Ghai
198	18-05-2025	Interlocutory Application (I.B.C)	710102042692025	COMPANY PETITION IB (IBC)/361(ND)2022	GAGAN GULATI VS JAGTAR SINGH	Application under any other provisions- IBC	20-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Mr. Nitin Kumar
199	15-05-2025	Interlocutory Application (I.B.C)	710102041952025	COMPANY PETITION IB (IBC)/2916(ND)2019	SUKUL PRUTHI VS ANURAG NIRBHAYA RP OF KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED	Application under any other provisions- IBC	22-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Kamal
200	14-05-2025	Interlocutory Application (I.B.C)	710102041582025	COMPANY PETITION IB (IBC)/1529(ND)2019	RABINDRA KUMAR MINTRI VS RABINDRA KUMAR MINTRI	Sec 60(5)	16-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Prachi Darji
201	17-05-2025	Interlocutory Application (I.B.C)	710102042562025	COMPANY PETITION IB (IBC)/801(ND)2024	KHAO GALI RESTAURANTS PRIVATE LIMITED VS ORIGIN APPLIANCES PRIVATE LIMITED	Application under any other provisions- IBC	19-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	N.P Singh & Associates

202	18-05-2025	Interlocutory Application (I.B.C)	710102042672025	COMPANY PETITION IB (IBC)/363(ND)2022	GAGAN GULATI VS UPKAR KAUR	Application under any other provisions- IBC	20-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Mr. Nitin Kumar
203	13-05-2025	Interlocutory Application (I.B.C)	710102041402025	COMPANY PETITION IB (IBC)/667(PB)2021	MR. ANANT SAXENA VS GAGAN GULATI	Section 60(5)/Rule 11	16-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	MRINAL HARSH VARDHAN
204	19-05-2025	Interlocutory Application (I.B.C)	710102042902025	COMPANY PETITION IB (IBC)/218(ND)2024	MR. VIVEK PARTI VS GAGAN GULATI	Section 21/Regulation 17 (1)	21-05-2025	1. section wrong in index. 2. prayer missing. 3. counsel details incomplete in index and memo parties and prayer.	NIPUN
205	19-05-2025	Interlocutory Application (I.B.C)	710102042932025	COMPANY PETITION IB (IBC)/189(ND)2017	STATE BANK OF INDIA VS NATIONAL SPOT EXCHANGE LIMITED	Sec 60(5)	20-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Harshit Khare
206	20-05-2025	Interlocutory Application (I.B.C)	710102043372025	COMPANY PETITION IB (IBC)/726(ND)2020	TATA CAPITAL LIMITED VS NATIONAL SPOT EXCHANGE LIMITED	Rule 11 of NCLT, 2016	28-05-2025	1. section not mention in index.	ARGUS PARTNERS
207	19-05-2025	Interlocutory Application (I.B.C)	710102042742025	COMPANY PETITION IB (IBC)/194(ND)2021	DEV DATT SHARMA VS AJNARA INDIA LIMITED	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	22-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	SUNIL
208	20-05-2025	Interlocutory Application (I.B.C)	710102043132025	COMPANY PETITION IB (IBC)/1348(ND)2019	MOHAMMAD SARJUDDIN SIDDIQUI VS GAURAV KATIYAR	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	24-05-2025	1. counsel details incomplete in index and memo of parties and prayer. 2. need every page sign in application. 3. page no. 49,87,92 are not clear. 4. 1Rs court fee short in vakalatnama.	AKSHIT CHAUDHARY
209	20-05-2025	Interlocutory Application (I.B.C)	710102043092025	COMPANY PETITION IB (IBC)/189(ND)2017	SURJIT SINGH VS RAKESH KUMAR GUPTA	Section 60(5)/Rule 11	22-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	HIMANSHU
210	20-05-2025	Interlocutory Application (I.B.C)	710102043222025	COMPANY PETITION IB (IBC)/139(ND)2023	AARCITY REGENCY PARK WELFARE ASSOCIATION VS AARCITY INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	27-05-2025	1. page no. 79,91,92,104,105,110 are not clear. 2. need every page sign and true copy in annexure. 3. mention bookmarking according your index with page numbering.	Kumar Mihir
211	20-05-2025	Restoration Application (IBC)	710102043142025	COMPANY PETITION IB (IBC)/371(ND)2024	SRM ENERGY TAMILNADU PRIVATE LIMITED VS AARCITY INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	18-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Naman Singh Bagga
212	22-05-2025	Interlocutory Application (I.B.C)	710102043832025	COMPANY PETITION IB (IBC)/1027(PB)2018	SHRI MOHAN GARG EX-MANAGEMENT OF CORPORATE DEBTOR VS AARCITY INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	27-05-2025	1. page no. 74 to 92 are not clear. 2. 24.02.2025 order missing.	HONEY SATPAL
213	21-05-2025	Interlocutory Application (I.B.C)	710102043562025	COMPANY PETITION IB (IBC)/397(ND)2024	MAHINDRA & MAHINDRA VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	Sec 60(5)	28-05-2025	1. pagination wrong. 2. need every page sign and true copy in annexure. 3. page numbering wrong in bookmarking.	ANAND
214	20-05-2025	Restoration Application (Companies Act)	710102043212025	COMPANY PETITION (COMPANIES ACT)/123(ND)2024	REVFIN SERVICES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	27-05-2025	1. case type wrong.	Shashwat Srivastava
215	21-05-2025	Interlocutory Application (I.B.C)	710102043552025	COMPANY PETITION IB (IBC)/431(ND)2019	ANSHUL GUPTA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 60(5)	28-05-2025	1. section wrong.	RISHI
216	21-05-2025	Interlocutory Application (I.B.C)	710102043712025	COMPANY PETITION IB (IBC)/1362(PB)2018	VIJENDER SHARMA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 60(5)	27-05-2025	bookmarking and ocr compulsory	VIJENDER SHARMA
217	21-05-2025	Interlocutory Application (I.B.C)	710102043532025	COMPANY PETITION IB (IBC)/197(ND)2025	ASHIANA FINCAP PRIVATE LIMITED VS KOTAK MAHINDRA BANK LIMITED	Sec 60(5)	24-05-2025	section wrong	RISHI
218	21-05-2025	Interlocutory Application (I.B.C)	710102043662025	COMPANY PETITION IB (IBC)/524(ND)2024	CAMPBELL ADVERTISING PVT LTD VS VIPUL LIMITED	Rule 154 (1)	28-05-2025	1. memo of parties missing. 2. vakalatnama compulsory. 3. need every page sign and true copy in annexure.	Sandeep
219	21-05-2025	Interlocutory Application (I.B.C)	710102043722025	COMPANY PETITION IB (IBC)/523(ND)2024	DHANKALASH DISTRIBUTORS PRIVATE LIMITED VS VIPUL LIMITED	Rule 154 (1)	28-05-2025	1. memo of parties missing. 2. need every page sign and true copy in annexure. 3. vakalatnama compulsory.	Sandeep
220	23-05-2025	Interlocutory Application (I.B.C)	710102044332025	COMPANY PETITION IB (IBC)/661(PB)2021	CANARA BANK & ORS VS MS. RITU RASTOGI RESOLUTION PROFESSIONAL	Sec 60(5)	27-05-2025	1. pagination wrong in index. 2. page no. 161,241,242,256,257,258,533 to 553,592 to 596,611,636 to 354,672 to 677 are not clear, 3. page no. 655,656,671 are wrong adjust. 4. date missing in vakalatnama.	Brijesh Kumar Tamber
221	22-05-2025	Interlocutory Application (I.B.C)	710102044152025	COMPANY PETITION IB (IBC)/659(ND)2021	RAVI BANSAL IRP OF KARNAL AGRICULTURAL INDUSTRIES LIMITED VS MS. RITU RASTOGI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	26-05-2025	1. pagination missing.	SWASTIKA
222	22-05-2025	Interlocutory Application (I.B.C)	710102043952025	COMPANY PETITION IB (IBC)/3370(ND)2019	MR. VANEET BHATIA RESOLUTION PROFESSIONAL SHARDA MA ENTERPRISES PRIVATE LIMITED VS STATE BANK OF INDIA	Sec 60(5)	26-05-2025	1. need to translate all hindi page. 2. vakalatnama page numbering wrong. 3. affidavit wrong.	Vishal
223	22-05-2025	Interlocutory Application (I.B.C)	710102043962025	COMPANY PETITION IB (IBC)/536(ND)2024	MOWKISH HEALTHCARE SOLUTIONS PRIVATE LIMITED VS DICKEY ALTERNATIVE INVESTMENT TRUST ACTING THROUGH DICKEY ASSET MANAGEMENT PRIVATE LIMITED INVESTMENT/FUND MANAGER	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	27-05-2025	1. memo of parties mismatch according your online portal. 2. counsel details incomplete in index and memo of parties and prayer.	SUKHDEV MADNANI
224	21-05-2025	Interlocutory Application (I.B.C)	710102043772025	COMPANY PETITION IB (IBC)/2207(ND)2019	ASHOK MARWAH VS PARASVNATH DEVELOPERS LIMITED	Section 12(A) /Regulation 30A	21-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Pratyush Sharma
225	22-05-2025	Interlocutory Application (I.B.C)	710102044292025	COMPANY PETITION IB (IBC)/429(ND)2021	PNB HOUSING FINANCE LIMITED VS RAM KISHOR ARORA	Sections 60(5)/Regulation 13	26-05-2025	1. fill all details in online portal. 2. bookmarking compulsory with page numbering. 3. page no. 101 to 103,197 to 229,289 to 291,330 to 340 are not clear. 4. OCR missing.	J SAGAR ASSOCIATES DELHI
226	21-05-2025	Interlocutory Application (I.B.C)	710102043522025	COMPANY PETITION IB (IBC)/556(ND)2023	PRAVEEN KUMAR GARG PROP. OF G S V PRODUCTS VS APS INFRA ENGINEERS PRIVATE LIMITED	Sec 60(5)	22-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Shubham

227	22-05-2025	Interlocutory Application (I.B.C)	710102044212025	COMPANY PETITION IB (IBC)/565(PB)2021	MR. SHIV KUMAR BANSAL & ANR. VS ENDLESS SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016	22-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	LOKESH SHARMA
228	23-05-2025	Interlocutory Application (I.B.C)	710102044462025	COMPANY PETITION IB (IBC)/449(PB)2019	VIVEK KUMAR VS ASHISH SINGH RP	Sec 60(5)	27-05-2025	1. main case wrong in page no. 1. 2. page no. 543 are cut page. 3. page no. 638,639,640,641,642,790,791,792 are not clear. 4. need to translate all hindi pages.	Animesh Singh
229	24-05-2025	Interlocutory Application (I.B.C)	710102044812025	COMPANY PETITION IB (IBC)/600(ND)2021	VIJAY SHARMA INTERIM RESOLUTION PROFESSIONAL VS ASHISH SINGH RP	Application under any other provisions- IBC	27-05-2025	1. case type wrong. 2. need every page sign in application. 3. section wrong. 4. counsel sign missing in index and memo of parties and prayer. 5. notary missing.	VIJAY KUMAR SHARMA
230	24-05-2025	Interlocutory Application (I.B.C)	710102044802025	COMPANY PETITION IB (IBC)/462(ND)2023	UMESH SINGHAL VS RAM KISHOR ARORA	Section 19(2) / Regulation 30	27-05-2025	1. file incomplete.	Umesh
231	24-05-2025	Interlocutory Application (I.B.C)	710102044852025	COMPANY PETITION IB (IBC)/537(ND)2023	SUMIT SHARMA VS RAM KISHOR ARORA	Section 21	22-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	KARAN
232	16-05-2025	Interlocutory Application (I.B.C)	710102042102025	COMPANY PETITION IB (IBC)/169(ND)2023	KRISHNA CHAITANYA SADHU VS DELHIVERY LIMITED	Section 60(5)/Rule 11	16-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Subhojit
233	23-05-2025	Interlocutory Application (I.B.C)	710102044572025	COMPANY PETITION IB (IBC)/231(ND)2025	AASHI ENGINEERING TECH VS GARDENIA AIMS DEVELOPERS PRIVATE LIMITED	Sec 60(5)	27-05-2025	1. memo of parties missing. 2. vakalatnama compulsory. 3. counsel details incomplete in prayer.	RISHI
234	24-05-2025	Interlocutory Application (I.B.C)	710102044762025	COMPANY PETITION IB (IBC)/2027(ND)2019	M/S REVAAIS TECHNO TRADERS SOLE PROPRIETOR OF MRS. REENU GUPTA VS HARVINDER SINGH (LIQUIDATOR)	Sec 60(5)	27-05-2025	1. add all respondent in online portal.	Ashish
235	23-05-2025	Interlocutory Application (I.B.C)	710102044342025	COMPANY PETITION IB (IBC)/278(ND)2023	ADITYA BIRLA FINANCE LIMITED VS KARANVEER SINGH ATWAL	Rule 11 of NCLT, 2016	21-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Sandhya Chawla
236	23-05-2025	Interlocutory Application (I.B.C)	710102044542025	COMPANY PETITION IB (IBC)/1788(ND)2018	DEEPAK KUMAR AGARWAL VS NA	Sec 60(5)	27-05-2025	1. bookmarking compulsory with page numbering. 2. memo of parties missing. 3. vakalatnama compulsory.	Jatin S Sethi
237	23-05-2025	Interlocutory Application (I.B.C)	710102044592025	COMPANY PETITION IB (IBC)/495(ND)2023	ASSISTANT COMMISSIONER OF INCOME TAX VS ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 4(2) NEW DELHI	Section 60(5)	27-05-2025	1. remove respondent in online portal. 2. need every page sign in application. 3. page no. 15,16 are not clear. 4. need every page sign and true copy in annexure. 5. 1Rs court fee missing in vakalatnama.	Zehra Khan
238	24-05-2025	Interlocutory Application (I.B.C)	710102044822025	COMPANY PETITION IB (IBC)/556(ND)2023	PRAVEEN KUMAR GARG PROP. OF G S V PRODUCTS VS PRAVEEN KUMAR GARG PROP. OF G S V PRODUCTS	Sec 60(5)	22-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	BHARAT SO0OD
239	23-05-2025	Interlocutory Application (I.B.C)	710102044402025	COMPANY PETITION IB (IBC)/293(ND)2023	ADITYA BIRLA FINANCE LIMITED VS GURPREET KAUR ATWAL	Rule 11 of NCLT, 2016	21-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Sandhya Chawla
240	23-05-2025	Interlocutory Application (I.B.C)	710102044412025	COMPANY PETITION IB (IBC)/289(ND)2023	ADITYA BIRLA FINANCE LIMITED VS RANJIT SINGH ATWAL	Rule 11 of NCLT, 2016	22-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Sandhya Chawla
241	26-05-2025	Interlocutory Application (I.B.C)	710102045132025	COMPANY PETITION IB (IBC)/806(PB)2019	NIKHIL POPLI AND ANR. VS DEEPAK AGRAWAL	Sec 60(5)	28-05-2025	1. vakalatnama compulsory.	udita singh
242	26-05-2025	Interlocutory Application (I.B.C)	710102045072025	COMPANY PETITION IB (IBC)/2552(ND)2019	ANIL KUMAR JAIN VS PANKAJ NARANG	Sections 60(5)/Regulation 13	28-05-2025	1. page no. 31 are wrong adjust. 2. need to be affidavit for all applicant.	Dhrubajit
243	26-05-2025	Interlocutory Application (I.B.C)	710102045212025	COMPANY PETITION IB (IBC)/923(PB)2018	NITU KUMARI THROUGH POA HOLDER VS RABINDRA KUMAR MINTRI RESOLUTION PROFESSIONAL OF M/S TODAY HOMES NOIDA INDIA LTD.	Sections 60(5)/Regulation 13	28-05-2025	1. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama.	udita singh
244	26-05-2025	Restoration Application (IBC)	710102045202025	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED VS RABINDRA KUMAR MINTRI RESOLUTION PROFESSIONAL OF M/S TODAY HOMES NOIDA INDIA LTD.	Section 60(5)/Rule 11	28-05-2025	1. need every page sign in application. 2. vakalatnama compulsory. 3. need every page sign and true copy in annexure.	VIVEK SARIN
245	29-05-2025	Interlocutory Application (I.B.C)	710102046182025	COMPANY PETITION IB (IBC)/1481(PB)2019	SUDHIR MALIK VS ANS APARTMENTS PRIVATE LIMITED	Sections 60(5)/Regulation 13	30-05-2025	1. memo of parties missing. 2. need every page sign in application. 3. page no. 19 are not clear. 4. need every page sign and true copy in annexure. 5. 3Rs court fee missing in vakalatnama.	BHARAT SHANDILIA
246	27-05-2025	Interlocutory Application (I.B.C)	710102045572025	COMPANY PETITION IB (IBC)/306(ND)2022	SHARDA OBEROI VS SANJAY MEHRA THE INTERIM RESOLUTION PROFESSIONAL FOR PUSHPA BUILDERS LIMITED	Section 60(5)	28-05-2025	1. page no. 66 to 75 are not clear.	BHARAT SHANDILIA
247	27-05-2025	Interlocutory Application (I.B.C)	710102045592025	COMPANY PETITION IB (IBC)/1808(ND)2019	SATNAM SONS VS SANJAY MEHRA THE INTERIM RESOLUTION PROFESSIONAL FOR PUSHPA BUILDERS LIMITED	Sec 60(5)	28-05-2025	1. bookmarking compulsory. 2. need every page sign in application. 3. counsel details missing in prayer. 4. add respondent in online portal. 5. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama.	Rohan Saluja
248	27-05-2025	Company Appeal (IBC)	710102045802025	COMPANY PETITION IB (IBC)/725(PB)2024	CUBIX CONTROL SYSTEMS PVT LTD VS ZAZZ TECHNOLOGY CONNECT PVT.LTD	Rule 11 of NCLT, 2016	28-05-2025	No of objections 1.case type wrong 2.memo party missed 3.wrong entry in the portal from the memo party 4.need to sign on every page of applications 5.vakalatnama missed	DILIP
249	27-05-2025	Interlocutory Application (I.B.C)	710102045702025	COMPANY PETITION IB (IBC)/1058(ND)2018	RAH WELFARE ASSOCIATION VS M/S RED APPLE BUYER WELFARE ASSOCIATION	Rule 11 of NCLT, 2016	28-05-2025	1. need every page sign in application. 2. ticket put on blank side in vakalatnama. 3. date missing in vakalatnama,	MRINAL HARSH VARDHAN

250	27-05-2025	Interlocutory Application (I.B.C)	710102045912025	COMPANY PETITION IB (IBC)/1367(PB)2018	RK CONSTRUCTIONS REPRESENTED BY MR. CHANDAN SINGH VS M/S RED APPLE BUYER WELFARE ASSOCIATION	Sec 60(5)	28-05-2025	1. counsel details missing in index and memo of parties and prayer. 2. need every page sign and true copy in annexure. 3. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 4. mention bookmarking with page numbering.	PRADEEP
251	28-05-2025	Miscellaneous Application (IBC)	710102045982025	COMPANY PETITION IB (IBC)/799(ND)2024	BINOD KUMAR SINGH VS VIVEK GUPTA	Section 95(1)	30-05-2025	1. remove extra pdf. 2. bookmarking compulsory with page numbering. 3. case type wrong. 4. section wrong. 5. need every page sign in application. 6. counsel details incomplete in prayer. 7. need every page sign and true copy in annexure.	ARVIND KUMAR RATHOUR
252	27-05-2025	Interlocutory Application (I.B.C)	710102045582025	COMPANY PETITION IB (IBC)/144(ND)2024	RANJAN CHAKRABORTI VS VIVEK GUPTA	Sec 30	28-05-2025	No. of Objection 1. Bookmarking compulsory. 2. Pagenation missing in index. 3. Sign missing in every page of application. 4. ANNEXURE not upload. 5.pagenation missing in pdf. 6. sign missing after index and memo of party and after prayer	Atul Bhatia
253	27-05-2025	Company Application(Companies Act)	710102045782025	COMPANY PETITION (COMPANIES ACT)/1176(ND)2016	MONA AGGARWAL VS GHAZIABAD ENGINEERING COMPANY LIMITED	Rule 11 of NCLT	28-05-2025	1. fill all details in online portal. 2. section wrong. 3. add all applicant and respondent in online portal. 4. need to be affidavit for all applicant. 5. page no. 56,57 are not clear. 6. page no. 220,221,223 need type copy. 7. vakalatnama compulsory.	MOHD RANU
254	27-05-2025	Miscellaneous Application (IBC)	710102045682025	COMPANY PETITION IB (IBC)/995(ND)2018	MAYANAK KUMAR VS ANIL MATTAR OF PRIMOSE INFRATECH PVT. LTD.	Sec 60(5)	28-05-2025	1. case type wrong. 2. need every page true copy in annexure. 3. date missing in vakalatnama.	animesh Rastogi
255	27-05-2025	Interlocutory Application (I.B.C)	710102045422025	COMPANY PETITION IB (IBC)/350(PB)2021	ASHLESH KUMAR GUPTA VS MANOJ KULSHRESTHA	Rule 11 of NCLT, 2016	28-05-2025	1. file incomplete.	Akhil
256	27-05-2025	Interlocutory Application (I.B.C)	710102045532025	COMPANY PETITION IB (IBC)/456(ND)2018	M/S SALASAR INFRASTRUCTURE DEVELOPERS VS MR. ATUL KANSAL	Sec 60(5)	28-05-2025	1. need every page sign in application. 2. need to translate all hindi pages. 3. page no. 56,57,64,67,68,69,70 are not clear.	Nitesh
257	27-05-2025	Interlocutory Application (I.B.C)	710102045622025	COMPANY PETITION IB (IBC)/48(PB)2020	PRANAV NEGI VS VEKAS KUMAR GARG	Sections 60(5)/Regulation 13	28-05-2025	1. need every page true copy in annexure. 2. counsel details incomplete in memo of parties and prayer. 3. page no. 22 to 35 are not clear. 4. ticket put on blank side in vakalatnama.	LOKESH SHARMA
258	27-05-2025	Interlocutory Application (I.B.C)	710102045722025	COMPANY PETITION IB (IBC)/1058(ND)2018	RAH WELFARE ASSOCIATION VS M/S RED APPLE BUYER WELFARE ASSOCIATION	Application under any other provisions- IBC	28-05-2025	1. fill all details in online portal. 2. need every page sign in application. 3. ticket put on blank side in vakalatnama. 4. date missing in vakalatnama.	MRINAL HARSH VARDHAN
259	29-05-2025	Interlocutory Application (I.B.C)	710102046032025	COMPANY PETITION IB (IBC)/725(PB)2024	CUBIX CONTROL SYSTEMS PRIVATE LIMITED VS ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED	Rule 11 of NCLT, 2016	30-05-2025	1. memo of parties missing. 2. vakalatnama compulsory.	Chamber of Advocate Rishi Kapoor
260	27-05-2025	Interlocutory Application (I.B.C)	710102045522025	COMPANY PETITION IB (IBC)/192(ND)2025	SATISH JOSHI VS ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED	Rule 11 of NCLT, 2016	28-05-2025	1. bookmarking compulsory with page numbering. 2. section not mention in index.	Satish
261	27-05-2025	Interlocutory Application (I.B.C)	710102045652025	COMPANY PETITION IB (IBC)/67(ND)2022	ARVIND MITTAL VS ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED	Sec 60(2)	28-05-2025	1. need every page sign and true copy in annexure.	udita singh
262	28-05-2025	Interlocutory Application (I.B.C)	710102045942025	COMPANY PETITION IB (IBC)/526(ND)2024	SAYAM SHARES AND SECURITIES (P) LTD VS BHUBANESHWAR EXPRESSWAYS (P) LTD	Sec 60(5)	22-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	udita singh
263	29-05-2025	Miscellaneous Application(Companies Act)	710102046062025	COMPANY PETITION (COMPANIES ACT)/68(ND)2025	MR. DAVINDER SINGH VS MATRIX CELLULAR (INTERNATIONAL) SERVICES PRIVATE LIMITED	Rule 11 of NCLT	30-05-2025	1. case type wrong.	Deepak Joshi
264	29-05-2025	Interlocutory Application (I.B.C)	710102046042025	COMPANY PETITION IB (IBC)/495(ND)2023	RAMESH CHANDRA PANT VS BCC INFRASTRUCTURES PRIVATE LIMITED	Section 60(5)/Rule 11	30-05-2025	1. ticket put on blank side in vakalatnama. 2. need every page sign and true copy in annexure.	GUNJAN ARORA
265	29-05-2025	Company Application(Companies Act)	710102046162025	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	AMEET SHARMA VS M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Rule 11 of NCLT	30-05-2025	1. remove extra pdf. 2. mention bookmarking according your index with page numbering. 3. memo of parties mismatch according your online portal. 4. vakalatnama compulsory.	Tanuj Gulati
266	30-05-2025	Company Application(Companies Act)	710102046222025	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2024	GX GLASS SALES & SERVICES LIMITED VS M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Rule 11 of NCLT	25-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	Tanmay
267	29-05-2025	0710102409952017(No.of Docs 2)	0710102409952017/13	COMPANY PETITION (COMPANIES ACT)/418(ND)2017	KAMAL KUMAR NEWAR AND ORS. VS NEWAR STEELS LIMITED AND ORS.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-05-2025	1. compliance order missing in pdf	D12702014
268	29-05-2025	0710102409952017(No.of Docs 2)	0710102409952017/15	COMPANY PETITION (COMPANIES ACT)/418(ND)2017	KAMAL KUMAR NEWAR AND ORS. VS NEWAR STEELS LIMITED AND ORS.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-05-2025	no of objection 1.index missing in pdf 2.order missing in pdf 3.need every pages sign in pdf 4.pagination missing in bookmarking	D12702014
269	29-05-2025	0710102027842025(No.of Docs 2)	0710102027842025/1	INTERLOCUTORY APPLICATION (I.B.C)/2098(ND)2025	M/S QUIPPPO OIL AND GAS INFRASTRUCTURE LIMITED VS. ASHOK KUMAR GUPTA	Sections 60(5)/Regulation 13	31-05-2025	no of objection 1. reply need copy of vakalatnama compulsory 2. pagination missed in book marking as per index	aaryan@sastralegal
270	29-05-2025	0710102409952017(No.of Docs 2)	0710102409952017/8	COMPANY PETITION (COMPANIES ACT)/418(ND)2017	KAMAL KUMAR NEWAR AND ORS. VS NEWAR STEELS LIMITED AND ORS.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-05-2025	1.vol 2 missing in pdf	D12702014

271	29-05-2025	0710102409952017(No.of Docs 2)	0710102409952017/14	COMPANY PETITION (COMPANIES ACT)/418(ND)2017	KAMAL KUMAR NEWAR AND ORS. VS NEWAR STEELS LIMITED AND ORS.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-05-2025	1.compliance order missing in pdf	D12702014
272	29-05-2025	0710102409952017(No.of Docs 2)	0710102409952017/9	COMPANY PETITION (COMPANIES ACT)/418(ND)2017	KAMAL KUMAR NEWAR AND ORS. VS NEWAR STEELS LIMITED AND ORS.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-05-2025	1.vol 2 missing in pdf	D12702014
273	29-05-2025	0710102409952017(No.of Docs 2)	0710102409952017/19	COMPANY PETITION (COMPANIES ACT)/418(ND)2017	KAMAL KUMAR NEWAR AND ORS. VS NEWAR STEELS LIMITED AND ORS.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-05-2025	no of objection 1.pagiantion missing in bookmarking 2.index missing in pdf 3.pagination missing in pdf 4.some pages is not clear in pdf	D12702014
274	29-05-2025	0710102409952017(No.of Docs 2)	0710102409952017/12	COMPANY PETITION (COMPANIES ACT)/418(ND)2017	KAMAL KUMAR NEWAR AND ORS. VS NEWAR STEELS LIMITED AND ORS.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-05-2025	1.compliance order missing in pdf	D12702014
275	28-05-2025	0710102029552025(No.of Docs 1)	0710102029552025/1	TRANSFER PETITION(COMPANIES ACT)/5(PB)2025	RAMNATH LIFESTYLE PVT LTD VS. HOUSING AND URBAN DEVELOPMENT CORPORATION LTD (HUDCO)	Sec. 245	31-05-2025	no of objection 1.bookmarking mandatory 2. index missing in pdf	rohits3022@gmail.com
276	29-05-2025	0710102409952017(No.of Docs 2)	0710102409952017/10	COMPANY PETITION (COMPANIES ACT)/418(ND)2017	KAMAL KUMAR NEWAR AND ORS. VS NEWAR STEELS LIMITED AND ORS.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-05-2025	of no objection 1.compliance order missing in pdf 2.pages no hindi 50,51,	D12702014
277	29-05-2025	0710102409952017(No.of Docs 2)	0710102409952017/16	COMPANY PETITION (COMPANIES ACT)/418(ND)2017	KAMAL KUMAR NEWAR AND ORS. VS NEWAR STEELS LIMITED AND ORS.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-05-2025	1. compliance order missing in pdf	D12702014
278	29-05-2025	0710102409952017(No.of Docs 2)	0710102409952017/18	COMPANY PETITION (COMPANIES ACT)/418(ND)2017	KAMAL KUMAR NEWAR AND ORS. VS NEWAR STEELS LIMITED AND ORS.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-05-2025	no of objection 1.order missing in pdf 2.page no hindi 71,72,	D12702014
279	23-05-2025	0710102036182025(No.of Docs 2)	0710102036182025/1	INTERLOCUTORY APPLICATION (I.B.C)/2054(ND)2025	M/S STRABAG ENGINEERS PVT LTD. THROUGH ITS AUTHORISED REPRESENTATIVE MR. KARIVELIL MATHEW BABU VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	31-05-2025	1.bookmarking mandatory	advocatevijetasingh
280	29-05-2025	0710102409952017(No.of Docs 2)	0710102409952017/11	COMPANY PETITION (COMPANIES ACT)/418(ND)2017	KAMAL KUMAR NEWAR AND ORS. VS NEWAR STEELS LIMITED AND ORS.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-05-2025	no of objection 1.order missing in pdf 2.pages no 49,50,hindi 3.vol 2 missing in pdf	D12702014
281	27-05-2025	0710102028152025(No.of Docs 2)	0710102028152025/1	INTERLOCUTORY APPLICATION (I.B.C)/1638(ND)2025	ZEBHA KHAN VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	31-05-2025	no of objection 1.pagination missing in bookmarking 2.need every pages sign and true copy in Annexure 3.copy of vakalatnama compulsory in reply	advocatevijetasingh
282	28-05-2025	0710102028902025(No.of Docs 2)	0710102028902025/3	INTERLOCUTORY APPLICATION (I.B.C)/1928(ND)2025	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHIPRA ESTATE LIMITED	Sections 60(5)/Regulation 13	31-05-2025	1.vakalatnama compulsory in reply	rishisgautam
283	29-05-2025	0710120001892018(No.of Docs 1)	0710120001892018/16	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31-05-2025	1.bookmarking mandatory with page numbering	Tanujglati0800
284	27-05-2025	0710102035122025(No.of Docs 2)	0710102035122025/2	INTERLOCUTORY APPLICATION (I.B.C)/2019(ND)2025	RAJIV KUMAR VSARUNAVA SIKDAR RESOLUTION PROFESSIONAL M/S DREAM PROCON PVT LTD	Section 27	31-05-2025	1.council details sign missing in index and page 16 2.need every pages sign and true copy in Annexure	mayank104
285	29-05-2025	0710102028852024(No.of Docs 2)	0710102028852024/8	COMPANY PETITION IB (IBC)/326(ND)2024	STATE BANK OF INDIA VS. KKSPUN INDIA LIMITED	IBC under Sec 7	31-05-2025	no of objection 1. Order dated 23.05.2025 missed which mention in index 2. page no 5 8 9 to 11 missed sign with true copy of annexures pages	sangallawassociates
286	29-11-2023	0710102102362023(No.of Docs 0)	0710102102362023/1	INTERLOCUTORY APPLICATION (I.B.C)/6492(ND)2023	RADHEY SHYAM YADAV VS. RAJEEV KUMAR PRASAD	Sec 66(1)	31-05-2025	1.bookmarking mandatory	
287	19-07-2022	0710102057982022(No.of Docs 0)	0710102057982022/17	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/89(ND)2022	KHATU SHYAM SALES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	30-05-2025	no of objection 1.n Compliance of the Order dated 22/05/2025 missing in pdf 2.pagiantion missing or index missing in bookmarking 3.need every pages sign and true copy in Annexure	
288	28-05-2025	0710102026672024(No.of Docs 2)	0710102026672024/9	COMPANY PETITION IB (IBC)/317(PB)2024	BIBHUTI BHUSHAN BISWAS AND ORS VS. SAMYAK PROJECTS PRIVATE LIMITED	IBC under Sec 7	30-05-2025	1.bookmarking mandatory	rachitmit
289	28-05-2025	0710102027582025(No.of Docs 1)	0710102027582025/2	COMPANY PETITION IB (IBC)/241(ND)2025	MR. KUSH BHARDWAJ VS. MR. SURENDER SETH	Section 95(1)	30-05-2025	1.incomplete file	skv@2021
290	24-05-2025	0710102077212024(No.of Docs 2)	0710102077212024/2	INTERLOCUTORY APPLICATION (I.B.C)/4496(ND)2024	ALTANOVA INDIA PRIVATE LIMITED VS. JMD PRECISION EQUIPMENTS PRIVATE LIMITED	Sec 60(5)	30-05-2025	no of objection 1. incomplete file 2. pagination missed in book marking 3. judgement missed in pdf with pagination 4 pagination missed in index page and book marking also .	advnikhilrawat
291	07-09-2024	0710102077212024(No.of Docs 0)	0710102077212024/3	INTERLOCUTORY APPLICATION (I.B.C)/4496(ND)2024	ALTANOVA INDIA PRIVATE LIMITED VS. JMD PRECISION EQUIPMENTS PRIVATE LIMITED	Sec 60(5)	30-05-2025	no of objection 1.pagination missing in bookmarking 2.need every pages sign and true copy in Annexure 3.change document rename both vol same upload in dms portal	
292	29-05-2025	0710102012612025(No.of Docs 2)	0710102012612025/3	COMPANY PETITION IB (IBC)/179(ND)2025	CREDAS TRUSTEESHIP SERVICE PRIVATE LIMITED VS. ODICEA DISTRIBUTION TECHNOLOGIES PRIVATE LIMITED	IBC under Sec 7	30-05-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	orbit@2020
293	27-05-2025	0710102055262024(No.of Docs 2)	0710102055262024/6	COMPANY PETITION IB (IBC)/590(ND)2024	HELLA INFRA MARKET PRIVATE LIMITED VS. PRIME GOLD -SAIL JVC LIMITED	IBC Under Sec 9	30-05-2025	1.order dated 10.03.2025 missing in pdf	ADVJS0611
294	29-05-2025	0710102010012025(No.of Docs 1)	0710102010012025/4	COMPANY APPEAL (IBC)/3(ND)2025	SBS LOGISTICS SINGAPORE PTE. LTD.	Sec 42	30-05-2025	no of objection 1. 3 rs court fee missed in vakalatnama.	deepanjandutta

295	27-05-2025	0710102021212025(No.of Docs 1)	0710102021212025/2	INTERLOCUTORY APPLICATION (I.B.C)/2162(ND)2025	SURINDER BABBAR	Section 105,112, 113	29-05-2025	1. Compliance of order dated 09-05-2025 missing in pdf	CSGAURAVJOSHI
296	27-05-2025	0710102030552025(No.of Docs 2)	0710102030552025/1	INTERLOCUTORY APPLICATION (I.B.C)/1793(ND)2025	ANIRUDHA KUMAR CHHONKAR VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	29-05-2025	no of objection 1. book marking mandatory as per index with pagination 2. reply need very page sign 3. vakalatnama compulsory in reply	advocatevijetasingh
297	26-05-2025	0710102031172025(No.of Docs 1)	0710102031172025/1	IA (LIQ.) PROGRESS REPORT/324(ND)2025	ROHIT SEHGAL VSEBIX SINGAPORE PTE LTD	Reg. 15 of IBBI (Liq.) Regulation 2016	29-05-2025	1.bookmarking mandatory	Rohit Liquidator
298	28-05-2025	0710102017862025(No.of Docs 2)	0710102017862025/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/76(ND)2025	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Rule 11 of NCLT	29-05-2025	1.kindly file IA	Cauvery2017
299	27-05-2025	0710102016412025(No.of Docs 2)	0710102016412025/1	INTERLOCUTORY APPLICATION (I.B.C)/1016(ND)2025	NAVNEETI CONSULTANTS PVT. LTD. VS. PRADEEP KUMAR KAUSHIK	Sec 60(5),Sections 60(5)/Regulation 13	29-05-2025	1.vakalatnama compulsory in reply	advocatevijetasingh
300	28-05-2025	0710102010792024(No.of Docs 2)	0710102010792024/4	COMPANY PETITION (COMPANIES ACT)/63(ND)2024	IRMIN BATRA VS. EICHER MOTORS LIMITED	Sec. 241(1),Sec. 242(4)	29-05-2025	no of objection 1.bookmarking as per index 2.vakalatnama compulsory in reply 3.need every pages sign in pdf	Anoop Dawar
301	27-05-2025	0710102011472025(No.of Docs 2)	0710102011472025/1	INTERLOCUTORY APPLICATION (I.B.C)/1295(ND)2025	RAJESH KUMAR PATWARI (HUF) VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	29-05-2025	no of objection 1.bookmarking mandatory 2.need every pages sign in pdf 3.vakalatnama compulsory in reply	advocatevijetasingh
302	27-05-2025	0710102109582024(No.of Docs 2)	0710102109582024/1	COMPANY APPLICATION(COMPANIES ACT)/5(PB)2025	DELHI GYMKHANA CLUB LIMITED VS. UNION OF INDIA	Sec. 242(4)	29-05-2025	no of objection 1. vakalatnama is compulsory in reply with 25 welfare and 3 rs court fee need in vakalatnama	madhavikhanna@1234
303	26-05-2025	0710102107642024(No.of Docs 2)	0710102107642024/1	INTERLOCUTORY APPLICATION (I.B.C)/253(ND)2025	MR. AKHIL AHUJA VS. MR. SURINDER KUMAR BATRA	Sec 66(1)	29-05-2025	no of objection 1.need to the right affidavit online portal document name change in dms	shivamgautam02
304	28-05-2025	0710102106392024(No.of Docs 2)	0710102106392024/2	INTERLOCUTORY APPLICATION (I.B.C)/177(ND)2025	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. ATUL MITTAL	Section 60(5)	29-05-2025	no of objection 1. page no 58 59 hindi page need english translate copy	quadlegal
305	26-05-2025	0710102103852024(No.of Docs 1)	0710102103852024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/114(ND)2024	KK SPUN INDIA LIMITED	Sec. 230-232, Sec 234	29-05-2025	no of objection 1.pagination missing in bookmarking 2.pagenation missing in pdf 3.pages no 97 to 108 not clear in pdf	Ahmed Chunawala & Co
306	27-05-2025	0710102101332024(No.of Docs 2)	0710102101332024/1	COMPANY PETITION IB (IBC)/838(PB)2024	YES BANK LIMITED VS. MR. MANISH MADAN	Section 95(1)	29-05-2025	1.welfare ticket 25rs court fee 3rs missing in vakalatnama	babuanish2@gmail.com
307	25-04-2022	0710102032532022(No.of Docs 0)	0710102032532022/3	COMPANY APPLICATION(COMPANIES ACT)/160(ND)2022	ASHUTOSH GUPTA VS. BANK OF BARODA	Sec. 242(4)	29-05-2025	1.COMPLIANCE OF ORDER DATED 15.05.2025 missing in pdf	
308	27-05-2025	0710102101342024(No.of Docs 2)	0710102101342024/1	COMPANY PETITION IB (IBC)/837(PB)2024	YES BANK LIMITED VS. MR. RAJESH MADAN	Section 95(1)	29-05-2025	1.welfare ticket 25rs court fee 3rs missing in vakalatnama	babuanish2@gmail.com
309	27-05-2025	0710102101182024(No.of Docs 2)	0710102101182024/1	COMPANY PETITION IB (IBC)/839(PB)2024	YES BANK LIMITED VS. MR. ANIL MADAN	Section 95(1)	29-05-2025	1.welfare ticket 25rs court fee 3rs missing in vakalatnama	babuanish2@gmail.com
310	27-05-2025	0710102101192024(No.of Docs 2)	0710102101192024/1	COMPANY PETITION IB (IBC)/840(PB)2024	YES BANK LIMITED VS. MR. ANKIT MADAN	Section 95(1)	29-05-2025	1.welfare ticket 25rs court fee 3rs missing in vakalatnama	babuanish2@gmail.com
311	23-05-2025	0710102098832024(No.of Docs 2)	0710102098832024/1	COMPANY APPEAL (IBC)/2(ND)2025	COMMISSIONER COST VS. MS. SONIYA GUPTA ,COMMISSIONER COST VS. MS. SONIYA GUPTA	Sec 42	29-05-2025	1.order missing in pdf	mohitseth
312	24-05-2025	0710102096042024(No.of Docs 2)	0710102096042024/4	INTERLOCATORY APPLICATION(COMPANIES ACT)/389(ND)2024	SURJEET SINGH CHADHA VS. CHADHA INFRATECH LIMITED	Rule 11 of NCLT	29-05-2025	no of objection 1. need sign the last page of written submission .	prashantmehta
313	28-05-2025	0710102095282022(No.of Docs 2)	0710102095282022/2	COMPANY PETITION IB (IBC)/847(PB)2022	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. DAVINDER SINGH CHAWLA	Section 95(1)	29-05-2025	no of objection 1. vakalatnama compulsory in reply 2. reply need every pages sign 3. page no 16 to 20 missed to write of true copy	AyushPuri9
314	28-05-2025	0710102096052024(No.of Docs 2)	0710102096052024/2	INTERLOCUTORY APPLICATION (I.B.C)/1530(ND)2025	SIDHARTHA CHAUHAN VS. SHRI DEEPAK KUMAR GOYAL	Sec 60(5)	29-05-2025	no of objection 1. book marking mandatory as per index with pagination 2. page no 21 to 41 double pagination	auraleague
315	23-05-2025	0710102077092024(No.of Docs 2)	0710102077092024/7	INTERLOCUTORY APPLICATION(IBC)/(PLAN)/50(ND) 2024	NAVNEET KUMAR GUPTA VS. APEX HEIGHTS PRIVATE LIMITED	Sec 30	29-05-2025	1.Compliance Affidavit of order dated 25.04.2025 missing in pdf	bajpaiankita86
316	23-12-2022	0710102106372022(No.of Docs 0)	0710102106372022/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2023	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	29-05-2025	no of objection 1.Compliance of the Order dated 22/05/2025 missing in pdf 2.need every pages sign and true copy in Annexure	
317	06-09-2024	0710102077092024(No.of Docs 0)	0710102077092024/8	INTERLOCUTORY APPLICATION(IBC)/(PLAN)/50(ND) 2024	NAVNEET KUMAR GUPTA VS. APEX HEIGHTS PRIVATE LIMITED	Sec 30	29-05-2025	no of objection 1. book marking mandatory as per index with pagination in volume 2 3 4 5 6 7 and 2 also ocr missed in pdf of volume 2 3 4 5 6 7 3. 521 932 not visible 4 page no 934 379 are paper cutting 5 941 to 947 and 952 to 954 missed sign with true copy 6. missed ORDER DATED 25.04.2025 PASSED BY THIS HON'BLE ADJUDICATING AUTHORITY which mention in index	
318	24-05-2025	0710102055132024(No.of Docs 2)	0710102055132024/10	COMPANY PETITION IB (IBC)/470(ND)2024	CAPITAL TRADE LINKS LIMITED VS. CAPABLE BUILDWELL PRIVATE LIMITED	IBC under Sec 7	29-05-2025	No of objection 1.COMPLIANCE OF ORDER DATED 16.05.2025 which mention in index missed	quadlegal
319	28-05-2025	0710102077612023(No.of Docs 2)	0710102077612023/7	COMPANY PETITION (COMPANIES ACT)/165(ND)2023	PAWAN KUMAR SHAH VS. O P AUTO PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	29-05-2025	no of objection 1. book marking mandatory as per index with pagination	rakesh@12
320	27-05-2025	0710102012612025(No.of Docs 2)	0710102012612025/2	COMPANY PETITION IB (IBC)/179(ND)2025	CREDAS TRUSTEESHIP SERVICE PRIVATE LIMITED VS. ODICEA DISTRIBUTION TECHNOLOGIES PRIVATE LIMITED	IBC under Sec 7	29-05-2025	no of objection 1.bookmarking mandatory 2.extra pdf remove submit final pdf	samriddhbindal

321	27-05-2025	0710102028442025(No.of Docs 2)	0710102028442025/1	INTERLOCUTORY APPLICATION (I.B.C)/1637(ND)2025	VANI MULICK VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	29-05-2025	no of objection 1. pagination missed in book marking as per index 2. reply need every pages sign 3. reply need vakalatnama compulsory 4 index page missed in book marking	advocatevijetasingh
322	27-05-2025	0710102027042025(No.of Docs 2)	0710102027042025/1	INTERLOCUTORY APPLICATION (I.B.C)/1585(ND)2025	PRANAM CODUR SREEDHAR VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	29-05-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure 3.vakalatnama compulsory in reply	advocatevijetasingh
323	27-05-2025	0710102028192025(No.of Docs 2)	0710102028192025/1	INTERLOCUTORY APPLICATION (I.B.C)/1668(ND)2025	NEERU JAIN VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	29-05-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in annexure 3.vakalatnama compulsory in reply	advocatevijetasingh
324	27-05-2025	0710102026742025(No.of Docs 2)	0710102026742025/2	INTERLOCUTORY APPLICATION (I.B.C)/1707(ND)2025	LALIT KHANNA VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	29-05-2025	no of objection 1. book marking mandatory as per index with pagination 2 reply need every pages sign 3.	advocatevijetasingh
325	27-05-2025	0710102029832025(No.of Docs 3)	0710102029832025/4	INTERLOCATORY APPLICATION(COMPANIES ACT)/115(ND)2025	MS. KANTA AGARWALA VS. EXCLUSIVE CAPITAL LIMITED	Rule 11 of NCLT	29-05-2025	no of objection 1. page no 125 to 155 missed in book marking and also missed in index of volume 1 delete these page of volume 1	sidhant123
326	27-05-2025	0710102026642025(No.of Docs 2)	0710102026642025/1	INTERLOCUTORY APPLICATION (I.B.C)/1554(ND)2025	SUNIL CHANDRA GUPTA VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	29-05-2025	no of objection 1. book marking mandatory as per index with pagination 2. reply need every pages sign 3. page no 23 to 52 missed ocr 4 page no 23 to 52 double pagination	advocatevijetasingh
327	27-05-2025	0710102026612025(No.of Docs 2)	0710102026612025/1	INTERLOCUTORY APPLICATION (I.B.C)/1552(ND)2025	SUSHIL KUMAR BANWARI VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	29-05-2025	no of objection 1. book marking mandatory as per index with pagination 2. reply need every pages sign	advocatevijetasingh
328	27-05-2025	0710102030542025(No.of Docs 2)	0710102030542025/1	INTERLOCUTORY APPLICATION (I.B.C)/1778(ND)2025	SATINDER KUMAR VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	29-05-2025	no of objection 1. book marking mandatory as per index with pagination 2. reply need every pages sign 3. vakalatnama compulsory in reply	advocatevijetasingh
329	27-05-2025	0710102027282025(No.of Docs 2)	0710102027282025/1	INTERLOCUTORY APPLICATION (I.B.C)/1614(ND)2025	RAHUL MEHROTRA VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	29-05-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure 3.council details sign missing in index 4.vakalatnama compulsory in reply	advocatevijetasingh
330	26-05-2025	0710102409952017(No.of Docs 13)	0710102409952017/7	COMPANY PETITION (COMPANIES ACT)/418(ND)2017	KAMAL KUMAR NEWAR AND ORS. VS NEWAR STEELS LIMITED AND ORS.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-05-2025	1.all document file separately	D12702014
331	27-05-2025	0710102092522019(No.of Docs 2)	0710102092522019/21	COMPANY PETITION IB (IBC)/1517(ND)2019	M/S MOHSIN ENTERPRISES PRIVATE LIMITED VS. M/S JAGSON INTERNATIONAL LIMITED	IBC Under Sec 9	29-05-2025	1.kindly file IA	adv_saurabh
332	27-05-2025	0710102092522019(No.of Docs 2)	0710102092522019/22	COMPANY PETITION IB (IBC)/1517(ND)2019	M/S MOHSIN ENTERPRISES PRIVATE LIMITED VS. M/S JAGSON INTERNATIONAL LIMITED	IBC Under Sec 9	29-05-2025	no of objection 1.kindly file IA	adv_saurabh
333	27-05-2025	0710102026162025(No.of Docs 2)	0710102026162025/1	INTERLOCUTORY APPLICATION (I.B.C)/1555(ND)2025	RENU SHARMA VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	29-05-2025	no of objection 1. book marking mandatory as per index with pagination 2. reply need every pages sign	advocatevijetasingh
334	27-05-2025	0710102026142025(No.of Docs 2)	0710102026142025/1	INTERLOCUTORY APPLICATION (I.B.C)/1551(ND)2025	AMIT KUMAR TAKKAR VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	29-05-2025	no of objection 1. book marking mandatory as per index with pagination 2. reply need every page sign	advocatevijetasingh
335	27-05-2025	0710102025802025(No.of Docs 2)	0710102025802025/1	INTERLOCUTORY APPLICATION (I.B.C)/1525(ND)2025	NISHANT DHYANI VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	29-05-2025	no of objection 1. book marking mandatory as per index with pagination 2.reply need every page sign	advocatevijetasingh
336	27-05-2025	0710102025782025(No.of Docs 2)	0710102025782025/1	INTERLOCUTORY APPLICATION (I.B.C)/1646(ND)2025	DHEERAJ MITTAL VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	29-05-2025	no of objection 1. pagination missed in book marking as per index 2. reply need every pages sign	advocatevijetasingh
337	27-05-2025	0710102025202025(No.of Docs 2)	0710102025202025/1	INTERLOCUTORY APPLICATION (I.B.C)/1497(ND)2025	VIJAY SINGH MANKOTIA VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	29-05-2025	no of objection 1. book marking mandatory as per index with pagination 2. reply need every pages sign 3. vakalatnama compulsory in reply	advocatevijetasingh
338	28-05-2025	0710102019802020(No.of Docs 2)	0710102019802020/9	COMPANY PETITION (COMPANIES ACT)/103(PB)2022	UNION OF INDIA THROUGH SFIO VS. LOIL OVERSEAS FOODS LIMITED	Sec. 271-273	29-05-2025	1.bookmarking mandatory	NeerajKhapra
339	27-05-2025	0710102024692025(No.of Docs 2)	0710102024692025/1	INTERLOCUTORY APPLICATION (I.B.C)/1565(ND)2025	RAJEEV MATHUR VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	29-05-2025	no of objection 1. book marking mandatory as per index with pagination 2 reply need every page sign 3. vakalatnama compulsory in reply	advocatevijetasingh
340	27-05-2025	0710102024632025(No.of Docs 2)	0710102024632025/1	INTERLOCUTORY APPLICATION (I.B.C)/1572(ND)2025	VINITA RANI VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	29-05-2025	no of objection 1. book marking mandatory as per index with pagination 2. reply need every page sign 3. reply need vakalatnama compulsory	advocatevijetasingh
341	27-05-2025	0710102024432025(No.of Docs 2)	0710102024432025/1	INTERLOCUTORY APPLICATION (I.B.C)/1593(ND)2025	SUMNA MEHROTRA VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	29-05-2025	no of objection 1. book marking mandatory as per index with pagination 2. reply need every pages sign 3. reply need vakalatnama compulsory	advocatevijetasingh
342	27-05-2025	0710102024362025(No.of Docs 2)	0710102024362025/1	INTERLOCUTORY APPLICATION (I.B.C)/1435(ND)2025	VINAY BHASIN VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	29-05-2025	no of objection 1. book marking mandatory as per index with pagination 2. reply need every pages sign 3. vakalatnama compulsory in reply	advocatevijetasingh
343	27-05-2025	0710102114022020(No.of Docs 2)	0710102114022020/3	COMPANY PETITION IB (IBC)/99(PB)2021	MUKESH SONI	Section 94(1)	29-05-2025	1.welfare ticket no not clear in vakalatnama	Rishabh

344	27-05-2025	0710102023942025(No.of Docs 2)	0710102023942025/1	INTERLOCUTORY APPLICATION (I.B.C)/1566(ND)2025	VIPAN KHANNA VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	29-05-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure 3.vakalatnama compulsory in reply	advocatevijetasingh
345	27-05-2025	0710102021742021(No.of Docs 2)	0710102021742021/9	COMPANY PETITION (COMPANIES ACT)/152(ND)2021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. PRABHAT KUMAR SRIVASTAVA	Section 465 of the Companies Act 2013	29-05-2025	1.vakalatnama compulsory in reply	sfionclt
346	27-05-2025	0710102021742021(No.of Docs 2)	0710102021742021/8	COMPANY PETITION (COMPANIES ACT)/152(ND)2021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. PRABHAT KUMAR SRIVASTAVA	Section 465 of the Companies Act 2013	29-05-2025	1.vakalatnama compulsory in reply	sfionclt
347	27-05-2025	0710102023652025(No.of Docs 2)	0710102023652025/2	INTERLOCUTORY APPLICATION (I.B.C)/1371(ND)2025	IPR → DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL VS. TUSHAR GOEL	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	29-05-2025	1.vakalatnama compulsory in reply	knmncit
348	27-05-2025	0710102030932024(No.of Docs 2)	0710102030932024/4	COMPANY PETITION (COMPANIES ACT)/76(ND)2024	DEEPANSHU TYAGI VS. GOLD COAST DEVELOPERS PVT. LTD. THROUGH ITS MANAGING DIRECTOR	Sec. 241(1),Sec. 242(4)	29-05-2025	no of objection 1. pagination need to be start from 1 2. annexures pages missed sign with true copy	Ambareen@1234
349	28-05-2025	0710102106522023(No.of Docs 3)	0710102106522023/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/6(ND)2024	SOURYA ROLLING AND ENERGY PRIVATELIMITED	Sec. 230-232 - Second Motion	29-05-2025	no of objection 1. page no 8 to 11 need sign	ssbhathi1404
350	26-05-2025	0710102024522024(No.of Docs 2)	0710102024522024/2	INTERLOCUTORY APPLICATION (I.B.C)/1515(ND)2024	HEMI GUPTA LIQUIDATOR IRIISNET COMMUNICATION PRIVATE LIMITED VS. SH. HARDIK JHANB (DIRECTOR OF THE SUSPENDED BOARD OF THE IRIISNET COMMUNICATION PRIVATE LIMITED)	Sec 66(1)	28-05-2025	no of objection 1.bookmarking mandatory 2.index missing in pdf 3.need every pages sign and true copy in annexure 4.proof of service missing 5.affidavit missing in pdf	rakesh@12
351	26-05-2025	0710102002032025(No.of Docs 2)	0710102002032025/4	INTERLOCUTORY APPLICATION (I.B.C)/268(ND)2025	PAWAN KUMAR GOYAL	Regulation 33	28-05-2025	no of objection 1. reply need vakalatnama compulsory	expletuslegal
352	26-05-2025	0710102003922025(No.of Docs 5)	0710102003922025/4	COMPANY PETITION IB (IBC)/48(ND)2025	SHIVENDU MITTAL VS. M/S SUNRAYS HEIGHTS PRIVATE LIMITED	IBC under Sec 7	28-05-2025	no of objection 1. book marking do as like index with pagination 2. page no 13 to 25 missed sign with true copy 3. page no 25 30 36 59 60 76 77 80 82 83 84 92 99 to 101 and 116 to 117 128 129 132 133 134 147 148 1153 156 to 158 164 171 172 4 145 blank page 5 ocr missed in pdf 6 page no 504 to 546 7 hindi page need english translate copy page no in volume 3 page no 8 in volume 4 missed sign with true copy	akshay0124@gmail.com
353	23-05-2025	0710102035512025(No.of Docs 2)	0710102035512025/1	INTERLOCUTORY APPLICATION (I.B.C)/2104(ND)2025	RAMNEEK HANDA	Sections 60(5)/Regulation 13	28-05-2025	no of objection 1.bookmarking mandatory 2.need every pages sign in pdf	advocatevijetasingh
354	26-05-2025	0710102015472023(No.of Docs 2)	0710102015472023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/92(PB)2023	109. HARDIK MUKESH BAJARIA DIRECTOR. VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	28-05-2025	no of objection 1.bookmarking mandatory 2.council details sign missing in index 3.need every pages sign and true copy in Annexure	FINJURISLLP13D
355	25-05-2025	0710102106522023(No.of Docs 1)	0710102106522023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/6(ND)2024	SOURYA ROLLING AND ENERGY PRIVATELIMITED	Sec. 230-232 - Second Motion	27-05-2025	no of objection 1.bookmarking as per index 2.need every pages sign in pdf 3.complined of the order 22.05.2025	ssbhathi1404
356	14-05-2025	0710102061452019(No.of Docs 2)	0710102061452019/56	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019	KAMAL KUMAR NEWAR VS. NEWAR STEELS LTD.	Application under any other provisions	27-05-2025	1.bookmarking mandatory	ashish_choudhury007
357	14-05-2025	0710102061452019(No.of Docs 2)	0710102061452019/54	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019	KAMAL KUMAR NEWAR VS. NEWAR STEELS LTD.	Application under any other provisions	27-05-2025	1.bookmarking mandatory	ashish_choudhury007
358	15-05-2025	0710200400502007(No.of Docs 2)	0710200400502007/83	COMPANY PETITION (COMPANIES ACT)/227(ND)2017	M/S CHANDAN MUNJAL VS M/S RC HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-05-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	dattacoadvocates
359	24-05-2025	0710102029742022(No.of Docs 1)	0710102029742022/19	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	27-05-2025	no of objection 1. book marking mandatory as per index with pagination 2. incomplete counsel detail on index page	abavinaash
360	15-03-2024	0710102023002024(No.of Docs 0)	0710102023002024/28	TRANSFER PETITION(COMPANIES ACT)/14(PB)2024	P.E.B. INDOCHINA LIMITED VS. PEB STEEL LLOYD INDIA LIMITED	Sec 433(e)/433(f) of CA 1956	27-05-2025	no of objection 1.extra pdf remove submit final pdf 2.bookmarking mandatory	
361	14-05-2025	0710102061452019(No.of Docs 2)	0710102061452019/67	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019	KAMAL KUMAR NEWAR VS. NEWAR STEELS LTD.	Application under any other provisions	27-05-2025	no of objection 1.bookmarking mandatory 2. vol 1 missing in pdf	ashish_choudhury007
362	27-05-2025	0710102091912024(No.of Docs 2)	0710102091912024/3	CONTEMPT PETITION (IBC)/34(ND)2024	MS. PRIYANKA YADAV VS. ANURAG NIRBHAYA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	27-05-2025	1.proof of service compulsory in reply	Shivanijaiswal
363	27-05-2025	0710102091912024(No.of Docs 2)	0710102091912024/3	CONTEMPT PETITION (IBC)/34(ND)2024	MS. PRIYANKA YADAV VS. ANURAG NIRBHAYA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	27-05-2025	1.proof of service compulsory in reply	Shivanijaiswal
364	27-05-2025	0710102091912024(No.of Docs 2)	0710102091912024/3	CONTEMPT PETITION (IBC)/34(ND)2024	MS. PRIYANKA YADAV VS. ANURAG NIRBHAYA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	27-05-2025	1.proof of service compulsory in reply	Shivanijaiswal
365	27-05-2025	0710102091912024(No.of Docs 2)	0710102091912024/3	CONTEMPT PETITION (IBC)/34(ND)2024	MS. PRIYANKA YADAV VS. ANURAG NIRBHAYA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	27-05-2025	1.proof of service compulsory in reply	Shivanijaiswal
366	23-05-2025	0710102104792024(No.of Docs 2)	0710102104792024/2	INTERLOCUTORY APPLICATION (I.B.C)/6035(ND)2024	AMRAPALI FINCAP LIMITED VS. RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	27-05-2025	1.bookmarking mandatory with page numbering	prachijohri

367	26-05-2025	0710102108472024(No.of Docs 2)	0710102108472024/4	COMPANY PETITION IB (IBC)/28(ND)2025	CORNISH ALUMINIUM INDIA PRIVATE LIMITED VS. NEO NITIKA PROJECTS PRIVATE LIMITED	IBC Under Sec 9	27-05-2025	no of objection 1.bookmarking mandatory 2.need every pages sign in pdf 3.welfare ticket 25rs court fee 1rs missing in vakalatnama	Fuzailahmad
368	23-05-2025	0710102109902023(No.of Docs 2)	0710102109902023/9	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2024	APSARA SALES PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-05-2025	no of objection 1.need every pages sign and true copy in Annexure 2.court fee 1rs missing in vakalatnama	khanzehra
369	14-05-2025	0710102061452019(No.of Docs 1)	0710102061452019/65	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019	KAMAL KUMAR NEWAR VS. NEWAR STEELS LTD.	Application under any other provisions	27-05-2025	1.incomplete file	ashish_choudhury007
370	24-05-2025	0710102016282025(No.of Docs 2)	0710102016282025/3	INTERVENTION PETITION (IBC)/5(ND)2025	DHIRENDER NATH VS. COMMITTEE OF CREDITORS THROUGH MR. SUNIL KUMAR	Sec 60(5)	27-05-2025	no of objection 1.kindly file IA 2. compliance order missing in pdf 3.need every page sign and true copy in Annexure	avinashbhati6
371	14-05-2025	0710102061452019(No.of Docs 2)	0710102061452019/53	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019	KAMAL KUMAR NEWAR VS. NEWAR STEELS LTD.	Application under any other provisions	26-05-2025	no of objection 1.bookmarking mandatory 2.pages no 50,51, Hindi	ashish_choudhury007
372	14-05-2025	0710102061452019(No.of Docs 2)	0710102061452019/51	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019	KAMAL KUMAR NEWAR VS. NEWAR STEELS LTD.	Application under any other provisions	26-05-2025	1.bookmarking mandatory	ashish_choudhury007
373	21-05-2025	0710102060442024(No.of Docs 2)	0710102060442024/5	COMPANY PETITION IB (IBC)/524(ND)2024	CAMPBELL ADVERTISING PVT LTD VS. VIPUL LIMITED	IBC under Sec 7	26-05-2025	1.kindly file IA	sandeep298
374	12-03-2019	0710102061452019(No.of Docs 0)	0710102061452019/46	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019	KAMAL KUMAR NEWAR VS. NEWAR STEELS LTD.	Application under any other provisions	26-05-2025	no of objection 1.bookmarking mandatory 2.index mismatch as per pdf 3.pagination wrong in pdf	
375	12-03-2019	0710102061452019(No.of Docs 0)	0710102061452019/45	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019	KAMAL KUMAR NEWAR VS. NEWAR STEELS LTD.	Application under any other provisions	26-05-2025	no of objection 1.vol 1 content missing in pdf 2.bookmarking mandatory	
376	14-05-2025	0710102061452019(No.of Docs 1)	0710102061452019/47	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019	KAMAL KUMAR NEWAR VS. NEWAR STEELS LTD.	Application under any other provisions	26-05-2025	1.bookmarking mandatory	ashish_choudhury007
377	21-05-2025	0710102090872020(No.of Docs 3)	0710102090872020/8	COMPANY APPLICATION(COMPANIES ACT)/584(ND)2020	GEETA BATHLA VS. ARYAN PRESS PRIVATE LIMITED & ORS.	Rule 11 of NCLT	26-05-2025	1.bookmarking mandatory with pagination	sonalijoon
378	22-05-2025	0710102094632024(No.of Docs 2)	0710102094632024/1	INTERLOCUTORY APPLICATION (I.B.C)/5638(PB)2024	SH. NARMADA ENTERPRISES VS. IBD UNIVERSAL PRIVATE LIMITED	Sec 60(5)	26-05-2025	no of objection 1.bookmarking manatory 2.order missing	shivanshsoni
379	12-05-2025	0710102097452024(No.of Docs 2)	0710102097452024/2	COMPANY PETITION IB (IBC)/844(ND)2024	SW CONSULTANTS PRIVATE LIMITED VS. KAY PAN MASALA PRIVATE LIMITED	IBC under Sec 7	26-05-2025	1.kindly file IA or need compliance order	kartiknagarkatti
380	06-05-2025	0710102080352022(No.of Docs 2)	0710102080352022/5	INTERLOCUTORY APPLICATION (I.B.C)/5260(PB)2022	CRYSTAL BEVERAGES PROSPECTIVE RESOLUTION APPLICANT VSUMESH CHAND GOYAL RESOLUTION PROFESSIONAL OF VHV BEVERAGES & ORS.	Sec 60(5)	26-05-2025	no of objection 1. book marking mandatory as per index with pagination	tandonandco
381	16-05-2025	0710102080352022(No.of Docs 2)	0710102080352022/8	INTERLOCUTORY APPLICATION (I.B.C)/5260(PB)2022	CRYSTAL BEVERAGES PROSPECTIVE RESOLUTION APPLICANT VSUMESH CHAND GOYAL RESOLUTION PROFESSIONAL OF VHV BEVERAGES & ORS.	Sec 60(5)	26-05-2025	1.some pages is not clear 2.vakalatnama missing in reply	D621981
382	16-05-2025	0710102080352022(No.of Docs 2)	0710102080352022/10	INTERLOCUTORY APPLICATION (I.B.C)/5260(PB)2022	CRYSTAL BEVERAGES PROSPECTIVE RESOLUTION APPLICANT VSUMESH CHAND GOYAL RESOLUTION PROFESSIONAL OF VHV BEVERAGES & ORS.	Sec 60(5)	26-05-2025	no of objection 1.double pagination wrong in pdf 2.date missing in vakalatnama	D621981
383	24-05-2025	0710102012092021(No.of Docs 2)	0710102012092021/7	INTERLOCUTORY APPLICATION (I.B.C)/1014(PB)2021	TWENTY FIRST CENTURY WIRE RODS LIMITED VS. CGST AND CENTRAL EXCISE DIVISION - X SILVASSA DAMAN COMMISSIONERATE	Sec 60(5)	26-05-2025	no of objection 1.Order dated May 05, 2025, passed by this Hon'ble Tribunal which mention in index missed	kaustubhrai6885
384	07-05-2025	0710102034272021(No.of Docs 4)	0710102034272021/17	COMPANY PETITION IB (IBC)/366(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. MAK MOBILITY PRIVATE LIMITED	IBC Under Sec 9	26-05-2025	1.all documents separately file	bajpaiand24
385	27-09-2023	0710102083752023(No.of Docs 0)	0710102083752023/2	INTERLOCUTORY APPLICATION (I.B.C)/5335(ND)2023	WORKERS /EMPLOYEES OF SARAYA INDUSTRIES LTD (THROUGH AUTHORISED REPRESENTATIVE OF HARDIYA SHANKAR MISHRA/O LATE SHARDA MISHRA VS. SARAYA INDUSTRIES LIMITED	Sec 60(5)	26-05-2025	no of objection 1.Compliance Affidavit in terms of order dated 06.05.2025 missing 2.bookmarking mandatory	
386	09-05-2025	0710102103492024(No.of Docs 1)	0710102103492024/2	INTERLOCUTORY APPLICATION (I.B.C)/155(ND)2025	RAHUL KHANNA	Application under any other provisions- IBC	26-05-2025	1.bookmarking mandatory	mnrajsingh
387	24-05-2025	0710102020292022(No.of Docs 2)	0710102020292022/5	INTERLOCUTORY APPLICATION (I.B.C)/2111(PB)2022	CGST & CENTRAL EXCISE VSTWENTY FIRST CENTURY WIRE ROOS LTD .	Sec 60(5)	26-05-2025	no of objection 1.Order dated May 05, 2025, passed by this Hon'ble Tribunal, missed which mention in index	kaustubhrai6885
388	14-05-2025	0710102061452019(No.of Docs 2)	0710102061452019/50	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019	KAMAL KUMAR NEWAR VS. NEWAR STEELS LTD.	Application under any other provisions	26-05-2025	no of objection 1.bookmarking mandatory 2.pages no 49,50, Hindi	ashish_choudhury007
389	09-05-2025	0710102033992025(No.of Docs 2)	0710102033992025/1	INTERLOCUTORY APPLICATION (I.B.C)/1887(ND)2025	M/S OPBK CONSTRUCTIONS PVT. LTD. THROUGH ITS AUTHORISED REPRESENTATIVE VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	25-05-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure 3.copy of vakalatnama compulsory in reply	advocatevijetasingh

390	20-05-2025	0710102027132025(No.of Docs 2)	0710102027132025/1	INTERLOCUTORY APPLICATION (I.B.C)/1535(ND)2025	M/S KKSPUN INDIA LIMITED VS. MR. HASEEN CHAUDHARY	Application under any other provisions- IBC	25-05-2025	1. copy of vakalatnama compulsory in reply	raghav.dikshit
391	09-05-2025	0710102033892025(No.of Docs 2)	0710102033892025/2	INTERLOCUTORY APPLICATION (I.B.C)/1888(ND)2025	RADHESH KUMAR VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	24-05-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure 3.vakalatnama compulsory in reply	advocatevijetasingh
392	21-05-2025	0710102012152025(No.of Docs 2)	0710102012152025/2	INTERLOCUTORY APPLICATION (I.B.C)/919(ND)2025	MOHD NAZIM KHAN_(NSDL APPLICATION STELLAR) VS. NATIONAL SECURITIES DEPOSITORY LIMITED	Section 60(5)	24-05-2025	no of objection 1.index missing in bookmarking 2.need every pages sign in pdf 3. welfare 25rs ticket missing in vakalatnama	KAPILAAMIT
393	09-05-2025	0710102033852025(No.of Docs 2)	0710102033852025/1	INTERLOCUTORY APPLICATION (I.B.C)/1875(ND)2025	AJIT PAVITHRAN VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	24-05-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in annexure 3.vakalatnama compulsory in reply	advocatevijetasingh
394	21-05-2025	0710102017642025(No.of Docs 3)	0710102017642025/1	COMPANY PETITION IB (IBC)/214(ND)2025	ALPHA (INDIA) PROPERTIES LIMITED VS. GANPATI HYDRO POWER PRIVATE LIMITED	IBC under Sec 7	24-05-2025	no of objection 1.bookmarking mandatory 2.index missing in pdf 3.affidavit missing in pdf 4.vakalatnama missing in pdf	Rajinder Kumar
395	04-09-2024	0710102076202024(No.of Docs 0)	0710102076202024/4	COMPANY APPEAL(COMPANIES ACT)/171(ND)2024	SOM ESTATES PRIVATE LIMITED VS. REGISTRAR OF COMPANY NCT OF DELHI & HARYANA	Sec 252 (1)	24-05-2025	1. compliance of the Order dated 30.09.2024 missing in pdf	
396	05-05-2025	0710102033892025(No.of Docs 2)	0710102033892025/1	INTERLOCUTORY APPLICATION (I.B.C)/1888(ND)2025	RADHESH KUMAR VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	24-05-2025	no of objection 1.bookmarking mandatory 2.index missing in pdf 3.need every pages sign and true copy in Annexure 4.affidavit missing in reply 5.vakalatnama compulsory in reply	advocatevijetasingh
397	09-05-2025	0710102033862025(No.of Docs 2)	0710102033862025/1	INTERLOCUTORY APPLICATION (I.B.C)/1889(ND)2025	CHARAK MANDHYAN VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	24-05-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure 3.vakalatnama compulsory in reply	advocatevijetasingh
398	21-05-2025	0710102076292023(No.of Docs 1)	0710102076292023/5	COMPANY PETITION IB (IBC)/540(ND)2023	INDOSPIRIT DISTRIBUTION LIMITED VS. KRISTAL SPIRITS INDIA PRIVATE LIMITED	IBC Under Sec 9	24-05-2025	1.Compliance of Order dated 24.04.2025 missing in pdf	anand.jha
399	23-04-2025	0710102025882024(No.of Docs 3)	0710102025882024/25	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	23-05-2025	no of objection 1.3. wrong file this is application not file as additional	Priamvada Surolia
400	22-05-2025	0710102030402025(No.of Docs 2)	0710102030402025/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/26(ND) 2025	DUCTURUS RESOLUTION PROFESSIONALS PVT. LTD. INSOLVENCY PROFESSIONAL ENTITY THROUGH ITS DIRECTOR ➔MR. JALESH KUMAR GROVER VSORRIS INFRASTRUCTURE PRIVATE LIMITED	Sec 30,Application under any other provisions- IBC	23-05-2025	1.bookmarking mandatory	Abhirup Dasgupta
401	18-05-2025	0710102033662025(No.of Docs 2)	0710102033662025/3	INTERLOCUTORY APPLICATION (I.B.C)/1909(ND)2025	SANDEEP GOEL VS. GHAZIABAD DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN	Sec 60(5)	23-05-2025	no of objection 1.25 welfare and 3 rs court fee missed on vakalatanama. reminder this file is refilled again without cure previous defect	kunal.godhwani
402	24-05-2025	0710102029742022(No.of Docs 1)	0710102029742022/20	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	23-05-2025	no of objection 1. book marking mandatory as per index with pagination 2. Incomplete counsel detail on index page with sign 3. annexures page missed true copy 4 This file is refilled again without cure previous defect	abavinaash
403	18-05-2025	0710102033662025(No.of Docs 2)	0710102033662025/3	INTERLOCUTORY APPLICATION (I.B.C)/1909(ND)2025	SANDEEP GOEL VS. GHAZIABAD DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN	Sec 60(5)	23-05-2025	no of objection 1.25 welfare and 3 rs court fee missed on vakalatanama. reminder this file is refilled again without cure previous defect	kunal.godhwani
404	30-05-2025	0710102020122025(No.of Docs 2)	0710102020122025/7	INTERLOCUTORY APPLICATION (I.B.C)/1190(ND)2025	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. MANOHAR LAL VIJ	Section 60(5)	23-05-2025	no of objection 1. paste 3 rs court fee on vakalatnama	ayyubilaw
405	23-04-2025	0710102025882024(No.of Docs 3)	0710102025882024/25	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	23-05-2025	no of objection 1.3. wrong file this is application not file as additional	Priamvada Surolia
406	22-05-2025	0710102093582020(No.of Docs 1)	0710102093582020/9	COMPANY PETITION (COMPANIES ACT)/33(ND)2021	UNION OF INDIA THROUGH SFIO VS. PEEYUSH AGGARWAL AND COMP.	Sec. 140(5)	23-05-2025	1.bookmarking mandatory with page numbering	ANUPMA
407	18-05-2025	0710102033662025(No.of Docs 2)	0710102033662025/3	INTERLOCUTORY APPLICATION (I.B.C)/1909(ND)2025	SANDEEP GOEL VS. GHAZIABAD DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN	Sec 60(5)	23-05-2025	no of objection 1.25 welfare and 3 rs court fee missed on vakalatanama. reminder this file is refilled again without cure previous defect	kunal.godhwani
408	18-05-2025	0710102033662025(No.of Docs 2)	0710102033662025/3	INTERLOCUTORY APPLICATION (I.B.C)/1909(ND)2025	SANDEEP GOEL VS. GHAZIABAD DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN	Sec 60(5)	23-05-2025	no of objection 1.25 welfare and 3 rs court fee missed on vakalatanama. reminder this file is refilled again without cure previous defect	kunal.godhwani
409	19-05-2025	0710102031652025(No.of Docs 3)	0710102031652025/1	INTERLOCUTORY APPLICATION (I.B.C)/1846(ND)2025	ADWIK HOMES PRIVATE LIMITED VS. DINESH KUMAR GARG	Sec 60(5)	23-05-2025	no of objection 1. volume wise index missed in both volume 2. book marking do as like volume wise index 3. ocr missed in volume 2 4 ocr missed in volume 1 annexures	advocatepranavgupta
410	19-05-2025	0710102031652025(No.of Docs 3)	0710102031652025/1	INTERLOCUTORY APPLICATION (I.B.C)/1846(ND)2025	ADWIK HOMES PRIVATE LIMITED VS. DINESH KUMAR GARG	Sec 60(5)	23-05-2025	no of objection 1. volume wise index missed in both volume 2. book marking do as like volume wise index 3. ocr missed in volume 2 4 ocr missed in volume 1 annexures	advocatepranavgupta

411	21-05-2025	0710102093582020(No.of Docs 2)	0710102093582020/8	COMPANY PETITION (COMPANIES ACT)/33(ND)2021	UNION OF INDIA THROUGH SFIO VS. PEEYUSH AGGARWAL AND COMP.	Sec. 140(5)	23-05-2025	no of objection 1.bookmarking mandatory 2.all pages is Hindi translate to type copy in English in pdf	ANUPMA
412	21-05-2025	0710102012822022(No.of Docs 2)	0710102012822022/206	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	23-05-2025	no of objection 1.compliance of the order dated May 12, 2023. which mention in index missed	ClasisLaw
413	19-05-2025	0710102031652025(No.of Docs 3)	0710102031652025/1	INTERLOCUTORY APPLICATION (I.B.C)/1846(ND)2025	ADWIK HOMES PRIVATE LIMITED VS. DINESH KUMAR GARG	Sec 60(5)	23-05-2025	no of objection 1. volume wise index missed in both volume 2. book marking do as like volume wise index 3. ocr missed in volume 2 4 ocr missed in volume 1 annexures	advocatepranavgupta
414	24-05-2025	0710102029742022(No.of Docs 1)	0710102029742022/20	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	23-05-2025	no of objection 1. book marking mandatory as per index with pagination 2. incomplete counsel detail on index page with sign 3. annexures page missed true copy 4 This file is refilled again without cure previous defect	abavinaash
415	24-05-2025	0710102029742022(No.of Docs 1)	0710102029742022/20	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	23-05-2025	no of objection 1. book marking mandatory as per index with pagination 2. incomplete counsel detail on index page with sign 3. annexures page missed true copy 4 This file is refilled again without cure previous defect	abavinaash
416	21-05-2025	0710102012822022(No.of Docs 2)	0710102012822022/206	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	23-05-2025	no of objection 1.compliance of the order dated May 12, 2023. which mention in index missed	ClasisLaw
417	30-05-2025	0710102020122025(No.of Docs 2)	0710102020122025/7	INTERLOCUTORY APPLICATION (I.B.C)/1190(ND)2025	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. MANOHAR LAL VIJ	Section 60(5)	23-05-2025	no of objection 1. paste 3 rs court fee on vakalatnama	ayyubilaw
418	25-04-2025	0710102038192021(No.of Docs 1)	0710102038192021/10	COMPANY PETITION IB (IBC)/429(ND)2021	IFCI LTD VS. RAM KISHOR ARORA	Section 95(1)	23-05-2025	No of objection 1. book marking mandatory as per index with pagination	lokeshmalik
419	25-04-2025	0710102038192021(No.of Docs 1)	0710102038192021/10	COMPANY PETITION IB (IBC)/429(ND)2021	IFCI LTD VS. RAM KISHOR ARORA	Section 95(1)	23-05-2025	No of objection 1. book marking mandatory as per index with pagination	lokeshmalik
420	21-05-2025	0710102012822022(No.of Docs 2)	0710102012822022/206	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	23-05-2025	no of objection 1.compliance of the order dated May 12, 2023. which mention in index missed	ClasisLaw
421	21-05-2025	0710102012822022(No.of Docs 2)	0710102012822022/206	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	23-05-2025	no of objection 1.compliance of the order dated May 12, 2023. which mention in index missed	ClasisLaw
422	19-05-2025	0710102031652025(No.of Docs 3)	0710102031652025/1	INTERLOCUTORY APPLICATION (I.B.C)/1846(ND)2025	ADWIK HOMES PRIVATE LIMITED VS. DINESH KUMAR GARG	Sec 60(5)	23-05-2025	no of objection 1. volume wise index missed in both volume 2. book marking do as like volume wise index 3. ocr missed in volume 2 4 ocr missed in volume 1 annexures	advocatepranavgupta
423	30-05-2025	0710102020122025(No.of Docs 2)	0710102020122025/7	INTERLOCUTORY APPLICATION (I.B.C)/1190(ND)2025	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. MANOHAR LAL VIJ	Section 60(5)	23-05-2025	no of objection 1. paste 3 rs court fee on vakalatnama	ayyubilaw
424	23-04-2025	0710102025882024(No.of Docs 3)	0710102025882024/25	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	23-05-2025	no of objection 1.3. wrong file this is application not file as additional	Priamvada Surolia
425	23-04-2025	0710102025882024(No.of Docs 3)	0710102025882024/25	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	23-05-2025	no of objection 1.3. wrong file this is application not file as additional	Priamvada Surolia
426	23-04-2025	0710102025882024(No.of Docs 3)	0710102025882024/25	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	23-05-2025	no of objection 1.3. wrong file this is application not file as additional	Priamvada Surolia
427	23-04-2025	0710102025882024(No.of Docs 3)	0710102025882024/25	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	23-05-2025	no of objection 1.3. wrong file this is application not file as additional	Priamvada Surolia
428	23-04-2025	0710102025882024(No.of Docs 3)	0710102025882024/25	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	23-05-2025	no of objection 1.3. wrong file this is application not file as additional	Priamvada Surolia
429	25-04-2025	0710102038192021(No.of Docs 1)	0710102038192021/10	COMPANY PETITION IB (IBC)/429(ND)2021	IFCI LTD VS. RAM KISHOR ARORA	Section 95(1)	23-05-2025	No of objection 1. book marking mandatory as per index with pagination	lokeshmalik
430	23-04-2025	0710102025882024(No.of Docs 3)	0710102025882024/25	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	23-05-2025	no of objection 1.3. wrong file this is application not file as additional	Priamvada Surolia
431	22-05-2025	0710102034662025(No.of Docs 2)	0710102034662025/3	INTERLOCUTORY APPLICATION (I.B.C)/1935(ND)2025	ANKIT GOEL RP OF FEEDBACK ENERGY DISTRIBUTION COMPANY LIMITED VS. TRIPURA STATE ELECTRICITY CORPORATION LIMITED	Section 19(2) / Regulation 30	23-05-2025	no of objection 1.need every pages sign in pdf 2.vakalatnama compulsory in reply	Kanika Singhal
432	23-04-2025	0710102025882024(No.of Docs 3)	0710102025882024/25	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	23-05-2025	no of objection 1.3. wrong file this is application not file as additional	Priamvada Surolia
433	19-05-2025	0710102101192022(No.of Docs 2)	0710102101192022/1	INTERLOCUTORY APPLICATION (I.B.C)/6318(PB)2022	JARNAIL SINGH SANDHU VS. ONE CITY INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5),Section 74	23-05-2025	no of objection 1. mismatched document (Document type rejoinder nut filed replication) 2.compliance order not attached	BeingAlive

434	19-05-2025	0710102101192022(No.of Docs 2)	0710102101192022/1	INTERLOCUTORY APPLICATION (I.B.C)/6318(PB)2022	JARNAIL SINGH SANDHU VS. ONE CITY INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5),Section 74	23-05-2025	no of objection 1. mismatched document (Document type rejoinder nut filed replication) 2.compliance order not attached	BeingAlive
435	19-05-2025	0710102101192022(No.of Docs 2)	0710102101192022/1	INTERLOCUTORY APPLICATION (I.B.C)/6318(PB)2022	JARNAIL SINGH SANDHU VS. ONE CITY INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5),Section 74	23-05-2025	no of objection 1. mismatched document (Document type rejoinder nut filed replication) 2.compliance order not attached	BeingAlive
436	24-05-2025	0710102029742022(No.of Docs 1)	0710102029742022/20	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	23-05-2025	no of objection 1. book marking mandatory as per index with pagination 2. incomplete counsel detail on index page with sign 3. annexures page missed true copy 4 This file is refilled again without cure previous defect	abavinaash
437	23-05-2025	0710102030242025(No.of Docs 2)	0710102030242025/4	INTERLOCUTORY APPLICATION(IBC)(PLAN)/22(ND) 2025	RAJENDER KUMAR JAIN VS. ARJUN PURI	Sec 30	23-05-2025	No of objection 1.Compliance Affidavit in accordance with order dated 23.04.2025 missing reminder 1 this file is refilled again without cure previous defect	kushalbansal
438	25-04-2025	0710102038192021(No.of Docs 1)	0710102038192021/10	COMPANY PETITION IB (IBC)/429(ND)2021	IFCI LTD VS. RAM KISHOR ARORA	Section 95(1)	23-05-2025	No of objection 1. book marking mandatory as per index with pagination	lokeshmalik
439	23-05-2025	0710102030242025(No.of Docs 2)	0710102030242025/4	INTERLOCUTORY APPLICATION(IBC)(PLAN)/22(ND) 2025	RAJENDER KUMAR JAIN VS. ARJUN PURI	Sec 30	23-05-2025	No of objection 1.Compliance Affidavit in accordance with order dated 23.04.2025 missing reminder 1 this file is refilled again without cure previous defect	kushalbansal
440	23-05-2025	0710102030242025(No.of Docs 2)	0710102030242025/4	INTERLOCUTORY APPLICATION(IBC)(PLAN)/22(ND) 2025	RAJENDER KUMAR JAIN VS. ARJUN PURI	Sec 30	23-05-2025	No of objection 1.Compliance Affidavit in accordance with order dated 23.04.2025 missing reminder 1 this file is refilled again without cure previous defect	kushalbansal
441	23-05-2025	0710102030242025(No.of Docs 2)	0710102030242025/4	INTERLOCUTORY APPLICATION(IBC)(PLAN)/22(ND) 2025	RAJENDER KUMAR JAIN VS. ARJUN PURI	Sec 30	23-05-2025	No of objection 1.Compliance Affidavit in accordance with order dated 23.04.2025 missing reminder 1 this file is refilled again without cure previous defect	kushalbansal
442	30-05-2025	0710102020122025(No.of Docs 2)	0710102020122025/7	INTERLOCUTORY APPLICATION (I.B.C)/1190(ND)2025	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. MANOHAR LAL VIJ	Section 60(5)	23-05-2025	no of objection 1. paste 3 rs court fee on vakalatnama	ayyubilaw
443	19-05-2025	0710102101192022(No.of Docs 2)	0710102101192022/1	INTERLOCUTORY APPLICATION (I.B.C)/6318(PB)2022	JARNAIL SINGH SANDHU VS. ONE CITY INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5),Section 74	23-05-2025	no of objection 1. mismatched document (Document type rejoinder nut filed replication) 2.compliance order not attached	BeingAlive
444	09-05-2025	0710102033882025(No.of Docs 2)	0710102033882025/1	INTERLOCUTORY APPLICATION (I.B.C)/1879(ND)2025	MOHAN BIR BINDRA VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	22-05-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure 3.copy of vakalatnama compulsory in reply	advocatevijetasingh
445	14-05-2025	0710102100202023(No.of Docs 1)	0710102100202023/39	TRANSFER PETITION(COMPANIES ACT)/37(PB)2023	AAKASH ENGINEERS & CONTRACTORS VS. GAURSONS HI-TECH INFRASTRUCTURE(P) LTD.	Sec 433(e)/433(f) of CA 1956	22-05-2025	1.court fee 1rs missing in vakalatnama	mg270288
446	09-05-2025	0710102033872025(No.of Docs 2)	0710102033872025/1	INTERLOCUTORY APPLICATION (I.B.C)/1931(ND)2025	DEVENDER KUMAR VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	22-05-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure 3.vakalatnama compulsory in reply	advocatevijetasingh
447	13-05-2025	0710102099732022(No.of Docs 1)	0710102099732022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/123(ND)2022	AMARYLLIS CLOTHING PRIVATE LIMITED	Sec. 230-232 - Second Motion	22-05-2025	1.kindly file IA or need a compliance order	rajeshkumar@rkco.in
448	19-05-2025	0710102105592024(No.of Docs 1)	0710102105592024/3	INTERLOCUTORY APPLICATION (I.B.C)/343(ND)2025	PURSHOTTAM KUMAR VS. MANISH AGGARWAL RP	Section 60(5)	22-05-2025	no of objection 1. pagination missed in book marking as per index 2. order dated 29.04.2025 missed which mention in index 3. annexures pages missed sign with true copy	lawvino@23
449	20-05-2025	0710102096432020(No.of Docs 1)	0710102096432020/3	INTERLOCUTORY APPLICATION (I.B.C)/4369(ND)2020	SADEEP CHANDNA	Application under any other provisions- IBC	22-05-2025	no of objection 1.Compliance of Order Dated 14.10.2024 missing 2.bookmarking mandatory	cssandeep1
450	11-05-2025	0710102088882021(No.of Docs 4)	0710102088882021/7	COMPANY PETITION (COMPANIES ACT)/108(ND)2022	BNT MEDIA & ENTERTAINMENT LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	21-05-2025	no of objection 1. rejoinder and written submission file separately in different slash number 2. pagination missed in book marking both written submission and rejoinder	YATISH
451	20-05-2025	0710102008892025(No.of Docs 1)	0710102008892025/1	COMPANY PETITION IB (IBC)/152(ND)2025	SPACE WOOD FURNISHERS PRIVATE LIMITED. VS. URBANAC PROJECTS PRIVATE LIMITED	IBC Under Sec 9	21-05-2025	no of objection 1. book marking mandatory as per index with pagination 2. incomplete counsel detail in index page	thevidhista
452	28-03-2025	0710102008712025(No.of Docs 2)	0710102008712025/2	INTERLOCUTORY APPLICATION (I.B.C)/462(ND)2025	EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. VS. MR. NIRAJ KUMAR LIQUIDATOR OF M/S NET 4 INDIA LIMITED	Sec 60(5)	21-05-2025	no of objection 1. date missed on vakalatnama.	Rachit_26
453	06-05-2025	0710102058482021(No.of Docs 2)	0710102058482021/14	COMPANY PETITION IB (IBC)/637(ND)2021	MANUFACTURE ET FABRIQUE DE MONTRES ET CHRONOM&TRES ULYSSE NARDIN LE LOCLE S.A VS. SWISS PROMOTION PRIVATE LIMITED	IBC Under Sec 9	21-05-2025	no of objection 1. vakalatnama compulsory in reply	bkhanna1976
454	19-04-2025	0710102016882025(No.of Docs 2)	0710102016882025/3	INTERLOCUTORY APPLICATION (I.B.C)/1153(ND)2025	IFE ➔ M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR SHREE VARDHMAN BUILDPROP PRIVATE LIMITED VS. TUSHAR GOEL	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	21-05-2025	no of objection 1. reply need vakalatnama compulsory with 25 welfare and 3 rs court fee reminder 1 this file is refilled again without cure same previous defect .	knmncit

455	19-04-2025	0710102016882025(No.of Docs 2)	0710102016882025/3	INTERLOCUTORY APPLICATION (I.B.C)/1153(ND)2025	IPE ➔ M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR SHREE VARDHMAN BUILDPROP PRIVATE LIMITED VS. TUSHAR GOEL	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	21-05-2025	no of objection 1. reply need vakalatnama compulsory with 25 welfare and 3 rs court fee reminder 1 this file is refilled again without cure same previous defect .	knmncit
456	19-04-2025	0710102016882025(No.of Docs 2)	0710102016882025/3	INTERLOCUTORY APPLICATION (I.B.C)/1153(ND)2025	IPE ➔ M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR SHREE VARDHMAN BUILDPROP PRIVATE LIMITED VS. TUSHAR GOEL	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	21-05-2025	no of objection 1. reply need vakalatnama compulsory with 25 welfare and 3 rs court fee reminder 1 this file is refilled again without cure same previous defect .	knmncit
457	19-04-2025	0710102016882025(No.of Docs 2)	0710102016882025/3	INTERLOCUTORY APPLICATION (I.B.C)/1153(ND)2025	IPE ➔ M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR SHREE VARDHMAN BUILDPROP PRIVATE LIMITED VS. TUSHAR GOEL	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	21-05-2025	no of objection 1. reply need vakalatnama compulsory with 25 welfare and 3 rs court fee reminder 1 this file is refilled again without cure same previous defect .	knmncit
458	28-03-2025	0710102008712025(No.of Docs 2)	0710102008712025/2	INTERLOCUTORY APPLICATION (I.B.C)/462(ND)2025	EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. VS. MR. NIRAJ KUMAR LIQUIDATOR OF M/S NET 4 INDIA LIMITED	Sec 60(5)	21-05-2025	no of objection 1. date missed on vakalatnama.	Rachit_26
459	28-03-2025	0710102008712025(No.of Docs 2)	0710102008712025/2	INTERLOCUTORY APPLICATION (I.B.C)/462(ND)2025	EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. VS. MR. NIRAJ KUMAR LIQUIDATOR OF M/S NET 4 INDIA LIMITED	Sec 60(5)	21-05-2025	no of objection 1. date missed on vakalatnama.	Rachit_26
460	28-03-2025	0710102008712025(No.of Docs 2)	0710102008712025/2	INTERLOCUTORY APPLICATION (I.B.C)/462(ND)2025	EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. VS. MR. NIRAJ KUMAR LIQUIDATOR OF M/S NET 4 INDIA LIMITED	Sec 60(5)	21-05-2025	no of objection 1. date missed on vakalatnama.	Rachit_26
461	19-05-2025	0710102002742025(No.of Docs 3)	0710102002742025/8	COMPANY PETITION (COMPANIES ACT)/13(ND)2025	SABI SABHARWAL VS. BHAI SUNDER DAS AND SONS CO PVT LTD	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	21-05-2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. reply need vakalatnama compulsory 4 need to delete extra same pdf of reply in uploading time	pramodkkapur
462	26-05-2025	0710102061452019(No.of Docs 2)	0710102061452019/52	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019	KAMAL KUMAR NEWAR VS. NEWAR STEELS LTD.	Application under any other provisions	21-05-2025	no of objection 1. reply need every page sign 2. reply need valalatnama compulsory	ashish_choudhury007
463	19-05-2025	0710102057122024(No.of Docs 1)	0710102057122024/6	COMPANY APPEAL(COMPANIES ACT)/206(ND)2024	G CREW MEDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANY DELHI	Sec 252 (1)	21-05-2025	no of objection 1.bookmarking mandatory 2.index missing in pdf 3.court fee trs missing in vakalatnama	CSAVNISH
464	26-05-2025	0710102061452019(No.of Docs 2)	0710102061452019/52	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019	KAMAL KUMAR NEWAR VS. NEWAR STEELS LTD.	Application under any other provisions	21-05-2025	no of objection 1. reply need every page sign 2. reply need valalatnama compulsory	ashish_choudhury007
465	24-05-2025	0710102104712024(No.of Docs 1)	0710102104712024/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/22(ND)2025	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-05-2025	No of objection 1 compliance of order dated 24 April, 2025. which mention in index missed	VMLAWOFFICE
466	24-05-2025	0710102104712024(No.of Docs 1)	0710102104712024/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/22(ND)2025	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-05-2025	No of objection 1 compliance of order dated 24 April, 2025. which mention in index missed	VMLAWOFFICE
467	24-05-2025	0710102104712024(No.of Docs 1)	0710102104712024/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/22(ND)2025	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-05-2025	No of objection 1 compliance of order dated 24 April, 2025. which mention in index missed	VMLAWOFFICE
468	24-05-2025	0710102104712024(No.of Docs 1)	0710102104712024/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/22(ND)2025	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-05-2025	No of objection 1 compliance of order dated 24 April, 2025. which mention in index missed	VMLAWOFFICE
469	19-05-2025	0710102028652025(No.of Docs 2)	0710102028652025/2	COMPANY PETITION IB (IBC)/250(ND)2025	HOGANAS INDIA PRIVATE LIMITED VS. SINGHAL SINTERED PRIVATE LIMITED	IBC Under Sec 9	21-05-2025	no of objection 1. index page missed counsel sign	himanshu satija
470	13-05-2025	0710102089622022(No.of Docs 1)	0710102089622022/30	TRANSFER PETITION(COMPANIES ACT)/49(PB)2022	HYTHRO ENGINEERS PRIVATE LIMITED VS. U S ADCOM PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	21-05-2025	1.incomplete file	D12092000
471	12-05-2025	0710102089622022(No.of Docs 2)	0710102089622022/28	TRANSFER PETITION(COMPANIES ACT)/49(PB)2022	HYTHRO ENGINEERS PRIVATE LIMITED VS. U S ADCOM PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	21-05-2025	1.all document file separately	D12092000
472	12-05-2025	0710102092092024(No.of Docs 2)	0710102092092024/3	INTERLOCUTORY APPLICATION (I.B.C)/5778(ND)2024	LATE SH. ANOOP SINGH MINHAS A.K.A. LATE SH. S. ANUP SINGH MINHAS THROUGH MRS. PRABHJIT KAUR MINHAS VS. MR. NILESH SHARMA (RESOLUTION PROFESSIONAL)	Sections 60(5)/Regulation 13	21-05-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure 3.notary missing in affidavit	karan07
473	19-05-2025	0710102092522019(No.of Docs 2)	0710102092522019/18	COMPANY PETITION IB (IBC)/1517(ND)2019	M/S MOHSIN ENTERPRISES PRIVATE LIMITED VS. M/S JAGSON INTERNATIONAL LIMITED	IBC Under Sec 9	21-05-2025	no of objection 1. need to write reply at the place of proof of service of uploading time 2. order need to be attach in main pdf 3. proof of service need to be as Gmail form 4 ocr missed in reply 5 paste ticket on blank side of vakalatnama	adv_saurabh
474	12-05-2025	0710102030572025(No.of Docs 1)	0710102030572025/1	INTERLOCUTORY APPLICATION (I.B.C)/1954(ND)2025	BRILLIANT METALS PVT LTD VS. MR AVDRESH MITTAL	Rule 11 of NCLT, 2016	21-05-2025	Objections 1. Bookmarking mandatory. 2. True copy and sign is not there in Annexure.	9910800124

475	19-05-2025	0710102092522019(No.of Docs 2)	0710102092522019/18	COMPANY PETITION IB (IBC)/1517(ND)2019	M/S MOHSIN ENTERPRISES PRIVATE LIMITED VS. M/S JAGSON INTERNATIONAL LIMITED	IBC Under Sec 9	21-05-2025	no of objection 1. need to write reply at the place of proof of service of uploading time 2. order need to be attach in main pdf 3. proof of service need to be as Gmail form 4 ocr missed in reply 5 paste ticket on blank side of vakalatnama	adv_saurabh
476	19-05-2025	0710102092522019(No.of Docs 2)	0710102092522019/18	COMPANY PETITION IB (IBC)/1517(ND)2019	M/S MOHSIN ENTERPRISES PRIVATE LIMITED VS. M/S JAGSON INTERNATIONAL LIMITED	IBC Under Sec 9	21-05-2025	no of objection 1. need to write reply at the place of proof of service of uploading time 2. order need to be attach in main pdf 3. proof of service need to be as Gmail form 4 ocr missed in reply 5 paste ticket on blank side of vakalatnama	adv_saurabh
477	19-05-2025	0710102092522019(No.of Docs 2)	0710102092522019/18	COMPANY PETITION IB (IBC)/1517(ND)2019	M/S MOHSIN ENTERPRISES PRIVATE LIMITED VS. M/S JAGSON INTERNATIONAL LIMITED	IBC Under Sec 9	21-05-2025	no of objection 1. need to write reply at the place of proof of service of uploading time 2. order need to be attach in main pdf 3. proof of service need to be as Gmail form 4 ocr missed in reply 5 paste ticket on blank side of vakalatnama	adv_saurabh
478	19-05-2025	0710102092522019(No.of Docs 2)	0710102092522019/19	COMPANY PETITION IB (IBC)/1517(ND)2019	M/S MOHSIN ENTERPRISES PRIVATE LIMITED VS. M/S JAGSON INTERNATIONAL LIMITED	IBC Under Sec 9	21-05-2025	no of objection 1 application file in IA 2. reply and application file different 3 ocr missed in reply 4 reply need vakalatnama compulsory 5 need to write reply at the place of proof of service in uploading time 6 proof of service need as gmail form	adv_saurabh
479	26-05-2025	0710102061452019(No.of Docs 2)	0710102061452019/52	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019	KAMAL KUMAR NEWAR VS. NEWAR STEELS LTD.	Application under any other provisions	21-05-2025	no of objection 1. reply need every page sign 2. reply need valalatnama compulsory	ashish_choudhury007
480	09-05-2025	0710102102302023(No.of Docs 2)	0710102102302023/2	INTERLOCUTORY APPLICATION (I.B.C)/6482(ND)2023	RASHMI MINTRI RP OF SNG TECHNO BUILD PRIVATE LIMITED VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	21-05-2025	no of objection 1.bookmarking mandatory 2.extra pdf remove submit final pdf 3.proof of service required 4.concil details sign missing in index 5.affidavit missing in pdf 6.vakalatnama compulsory in reply 7.need every pages sign and true copy in Annexure	Pankaj_NCLT
481	30-03-2025	0710102026482025(No.of Docs 0)	0710102026482025/2	COMPANY PETITION IB (IBC)/215(ND)2025	PRADYUMAN OVERSEAS LIMITED VS. VANYA EDIBLE OILS & REFINERIES PRIVATE LIMITED	IBC Under Sec 9	21-05-2025	no of objection 1. 3 rs court fee missed on vakalatnama. 2. page no 19 to 21 missed sign reminder 1 this file refilled again without cure previous defect	
482	19-05-2025	0710102026092025(No.of Docs 1)	0710102026092025/3	COMPANY PETITION IB (IBC)/234(ND)2025	RAJENDRA SINGH RATHORE VS. CHETANYA BUILDCON PRIVATE LIMITED	IBC under Sec 7	21-05-2025	1.incomplete file or 1.incomplete file, or compliance order needed to file this document	himanshu.g562
483	14-05-2025	0710102061452019(No.of Docs 2)	0710102061452019/44	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019	KAMAL KUMAR NEWAR VS. NEWAR STEELS LTD.	Application under any other provisions	21-05-2025	no of objection 1.bookmarking mandatory 2.welfare 25rs court fee 3rs missing in vakalatnama	ashish_choudhury007
484	06-05-2025	0710102085262024(No.of Docs 2)	0710102085262024/7	INTERLOCUTORY APPLICATION (I.B.C)/5196(ND)2024	PRABHAT JAIN LIQUIDATOR NARMADA CEREAL PRIVATE LIMITED VS. PUNJAB NATIONAL BANK	Sec 60(5)	21-05-2025	no of objection 1. book marking mandatory as per index with pagination 2. blank pages not allowed in pdf 3. annexure page missed true copy of every pages	sangeeta233
485	30-03-2025	0710102026482025(No.of Docs 0)	0710102026482025/2	COMPANY PETITION IB (IBC)/215(ND)2025	PRADYUMAN OVERSEAS LIMITED VS. VANYA EDIBLE OILS & REFINERIES PRIVATE LIMITED	IBC Under Sec 9	21-05-2025	no of objection 1. 3 rs court fee missed on vakalatnama. 2. page no 19 to 21 missed sign reminder 1 this file refilled again without cure previous defect	
486	30-03-2025	0710102026482025(No.of Docs 0)	0710102026482025/2	COMPANY PETITION IB (IBC)/215(ND)2025	PRADYUMAN OVERSEAS LIMITED VS. VANYA EDIBLE OILS & REFINERIES PRIVATE LIMITED	IBC Under Sec 9	21-05-2025	no of objection 1. 3 rs court fee missed on vakalatnama. 2. page no 19 to 21 missed sign reminder 1 this file refilled again without cure previous defect	
487	30-03-2025	0710102026482025(No.of Docs 0)	0710102026482025/2	COMPANY PETITION IB (IBC)/215(ND)2025	PRADYUMAN OVERSEAS LIMITED VS. VANYA EDIBLE OILS & REFINERIES PRIVATE LIMITED	IBC Under Sec 9	21-05-2025	no of objection 1. 3 rs court fee missed on vakalatnama. 2. page no 19 to 21 missed sign reminder 1 this file refilled again without cure previous defect	
488	26-05-2025	0710102061452019(No.of Docs 2)	0710102061452019/52	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019	KAMAL KUMAR NEWAR VS. NEWAR STEELS LTD.	Application under any other provisions	21-05-2025	no of objection 1. reply need every page sign 2. reply need valalatnama compulsory	ashish_choudhury007
489	09-05-2025	0710102049692023(No.of Docs 2)	0710102049692023/12	COMPANY PETITION IB (IBC)/439(ND)2023	SCORCHERS SERVICES I PRIVATE LIMITED VS. B.C. POWER CONTROLS LIMITED	IBC Under Sec 9	21-05-2025	1.bookmarking mandatory	Advsaaket@09
490	06-07-2024	0710102057222024(No.of Docs 0)	0710102057222024/40	TRANSFER PETITION(COMPANIES ACT)/32(PB)2024	SUJATA KULSHRESHTHA VS. TRIVENI MEDIA LIMITED	Sec 433(e)/433(f) of CA 1956	21-05-2025	1.kindly file petition	
491	15-05-2025	0710102052632023(No.of Docs 2)	0710102052632023/2	COMPANY PETITION (COMPANIES ACT)/114(ND)2023	REKHA SAXENA VS. GLADE DEVELOPERS PRIVATE LIMITED	Sec. 59	21-05-2025	no of objection 1. copy vakalatnama compulsory in reply	sonalijoon
492	19-05-2025	0710102054692024(No.of Docs 2)	0710102054692024/3	COMPANY PETITION (COMPANIES ACT)/124(ND)2024	RUBI RANI VS. SHANI AUTO PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-05-2025	1.court fee 1rs missing in vakalatnama	rupesh2018
493	03-05-2025	0710102048912024(No.of Docs 2)	0710102048912024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/29(ND) 2024	DURGA DAS AGRAWAL	Sec 30	21-05-2025	no of objection 1.compliance of order dated 03.04.2025 missing 2.bookmarking mandatory	shivamgautam02

494	05-05-2025	0710102047582024(No.of Docs 2)	0710102047582024/5	INTERLOCUTORY APPLICATION (I.B.C)/2956(PB)2024	NARESH KUMAR GOYAL VS. JHUNSONS CHEMICALS PRIVATE LIMITED	Sec 60(5)	21-05-2025	1.bookmarking mandatory	singhrishabh_7
495	12-05-2025	0710102090992023(No.of Docs 2)	0710102090992023/1	INTERLOCUTORY APPLICATION (I.B.C)/5753(ND)2023	NORTH INDIA STEEL VSHMSKAF SYSTEMS PRIVATE LIMITED	Rule 11 of NCLT, 2016	21-05-2025	no of objection 1.need every pages sign in pdf 2.court fee 3rs welfare 25rs tickets in vakalatnama in pdf	stutidwivedi
496	14-05-2025	0710102092022023(No.of Docs 2)	0710102092022023/5	INTERLOCUTORY APPLICATION (I.B.C)/6051(ND)2023	RAVI BANSAL	Sec 54(1)	21-05-2025	no of objection 1.bookmarking as per index 2.need every pages sign and true copy in Annexure	arenesslaw
497	15-05-2025	0710102094392021(No.of Docs 7)	0710102094392021/42	COMPANY PETITION (COMPANIES ACT)/36(PB)2022	SATWANT SINGH VS. CJ INTERNATIONAL HOTELS LTD.	Sec. 241(1),Sec. 242(4)	21-05-2025	no of objection 1. page 97 to 759 annexures pages missed sign with true copy in all volume	akshaygupta
498	12-09-2018	0710200431362018(No.of Docs 0)	0710200431362018/7	COMPANY APPEAL(COMPANIES ACT)/806(ND)2018	INCOME TAX OFFICER VS REGISTRAR OF COMPANIES	Application under any other provisions	20-05-2025	no of objection 1. wrong file this is partition not file as additional document or attach compliance order on top of pdf	
499	01-05-2025	0710102107592022(No.of Docs 2)	0710102107592022/5	INTERLOCUTORY APPLICATION (I.B.C)/1435(ND)2023	DECATHLON SPORTS INDIA PRIVATE LIMITED VSM/S ROHTAS PROJECTS LTD.	Sec 60(5)	20-05-2025	No of objection 1. mismatched document dashboard show reply and internal pdf is counter affidavit	palashsinghai
500	15-05-2025	0710102076292023(No.of Docs 1)	0710102076292023/4	COMPANY PETITION IB (IBC)/540(ND)2023	INDOSPIRIT DISTRIBUTION LIMITED VS. KRISTAL SPIRITS INDIA PRIVATE LIMITED	IBC Under Sec 9	20-05-2025	no of objection 1. index page missed in pdf 2. 1 rs court fee and 25 rs welfare fee missed on vakalatnama. 3. book marking mandatory as per index with pagination	rajni@tlandia.org
501	05-05-2025	0710102077392024(No.of Docs 2)	0710102077392024/9	COMPANY PETITION IB (IBC)/597(ND)2024	RADO REXINE CO. LIMITED VS. RAKSHA SUPREME CAMOUFLAGE PRIVATE LIMITED	IBC Under Sec 9	20-05-2025	no of objection 1.compliance with order dated 01.04.2025 mentioned in index is missing 2.bookmarking mandatory with page number	archerjurists
502	14-05-2025	0710102077032024(No.of Docs 1)	0710102077032024/5	COMPANY PETITION IB (IBC)/600(ND)2024	JINDAL DIAMONDS PRIVATE LIMITED THROUGH ITS LIQUIDATOR CHANDER SHEKHAR VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA & ANR.	IBC Section 59	20-05-2025	1. mentioned COMPLIANCE OF ORDER DATED 02.04.2025 in index missing	rj92
503	19-05-2025	0710102003592025(No.of Docs 2)	0710102003592025/3	COMPANY PETITION IB (IBC)/157(PB)2025	TAGROS CHEMICALS INDIA PRIVATE LIMITED VS. HIL (INDIA) LIMITED	IBC Under Sec 9	20-05-2025	1.counsel sign missing in index and page 11. 2. date missing on page 11	kandk
504	21-05-2025	0710102096322024(No.of Docs 2)	0710102096322024/6	INTERLOCUTORY APPLICATION (I.B.C)/5608(ND)2024	RR INFRASTRUCTURES VS. DEEPAK KUMAR GOYAL	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	19-05-2025	no of objection 1. date missed in vakalatnama.	BBLS@123
505	16-05-2025	0710102027192025(No.of Docs 1)	0710102027192025/1	INTERLOCUTORY APPLICATION (I.B.C)/1598(ND)2025	VIJENDER SHARMA VS. MFB GEOTECH PRIVATE LIMITED	Sec 60(5)	19-05-2025	1.mentioned Compliance to the Honble NCLT Order dated 08.04.2025 missing	vijender@vsa.net.in
506	10-05-2025	0710102028872025(No.of Docs 1)	0710102028872025/1	INTERLOCUTORY APPLICATION (I.B.C)/1695(ND)2025	VIKRAM VISHAL MINHAS VS. STOCK HOLDING CORPORATION OF INDIA LIMITED & ORS	Application under any other provisions- IBC	19-05-2025	no of objection 1. book marking mandatory as per index with pagination .	jagneet123
507	13-05-2025	0710102030502025(No.of Docs 3)	0710102030502025/1	INTERLOCUTORY APPLICATION (I.B.C)/1874(ND)2025	DEEPAK BATRA VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	19-05-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure	advocatevijetasingh
508	12-05-2025	0710102030562025(No.of Docs 1)	0710102030562025/1	INTERLOCUTORY APPLICATION (I.B.C)/1950(ND)2025	BRILLIANT METALS PVT LTD VS. MR AVDHESH MITTAL	Rule 11 of NCLT, 2016	19-05-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure in pdf	9910800124
509	09-05-2025	0710102027902025(No.of Docs 2)	0710102027902025/1	INTERLOCUTORY APPLICATION (I.B.C)/1615(ND)2025	ANITA AGGARWAL VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	19-05-2025	no of objection 1.bookmarking mismatch as per index 2.need every pages sign and true copy in Annexure 3. copy of vakalatnama compulsory in reply	advocatevijetasingh
510	15-05-2025	0710102020812025(No.of Docs 2)	0710102020812025/1	COMPANY PETITION IB (IBC)/232(ND)2025	MANISHA RAWAT	IBC Section 59	19-05-2025	mentioned compliance order dated 17.04.2024 PASSED BY THIS HON'BLE COURT. missed in pdf	ajayjain72
511	16-05-2025	0710102013612025(No.of Docs 3)	0710102013612025/3	INTERLOCUTORY APPLICATION (I.B.C)/764(ND)2025	PRAMOD KUMAR SHARMA VS. DIRECTORATE OF ENFORCEMENT	Sec 60(5)	19-05-2025	no of objection 1.bookmarking mandatory 2.vakalatnama compulsory in reply 3.affidavit missing in reply	simonbenjamin
512	16-05-2025	0710102012602025(No.of Docs 2)	0710102012602025/3	COMPANY PETITION IB (IBC)/154(ND)2025	GENIUS TOWNSHIPS PRIVATE LIMITED VS. DYS ROYALS PRIVATE LIMITED	IBC under Sec 7	19-05-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure 3.need all pages ocr 4.bookmarking mandatory	Gsaroralawchambers
513	21-05-2025	0710102096322024(No.of Docs 2)	0710102096322024/6	INTERLOCUTORY APPLICATION (I.B.C)/5608(ND)2024	RR INFRASTRUCTURES VS. DEEPAK KUMAR GOYAL	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	19-05-2025	no of objection 1. date missed in vakalatnama.	BBLS@123
514	21-05-2025	0710102096322024(No.of Docs 2)	0710102096322024/6	INTERLOCUTORY APPLICATION (I.B.C)/5608(ND)2024	RR INFRASTRUCTURES VS. DEEPAK KUMAR GOYAL	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	19-05-2025	no of objection 1. date missed in vakalatnama.	BBLS@123
515	09-05-2025	0710102030492025(No.of Docs 2)	0710102030492025/1	INTERLOCUTORY APPLICATION (I.B.C)/1765(ND)2025	AMARJIT SINGH VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	19-05-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure 3.vakalatnama compulsory in reply	advocatevijetasingh
516	08-05-2025	0710102032662025(No.of Docs 1)	0710102032662025/1	INTERLOCUTORY APPLICATION (I.B.C)/1844(ND)2025	M/S BEETEL TELETECH LIMITED VSMEGHA AGARWAL	Rule 11 of NCLT, 2016	19-05-2025	no of objection 1. index page missed counsel detail with sign	as_lawchamber
517	09-05-2025	0710102033242025(No.of Docs 2)	0710102033242025/1	INTERLOCUTORY APPLICATION (I.B.C)/1857(ND)2025	GINNY VOHRA VS. PRADEEP KUMAR KAUSHIK INTERIM RESOLUTION PROFESSIONAL OF M/S THREECSHELTERSPTV.LTD.	Sections 60(5)/Regulation 13	19-05-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure 3.vakalatnama compulsory in pdf	advocatevijetasingh
518	21-05-2025	0710102096322024(No.of Docs 2)	0710102096322024/6	INTERLOCUTORY APPLICATION (I.B.C)/5608(ND)2024	RR INFRASTRUCTURES VS. DEEPAK KUMAR GOYAL	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	19-05-2025	no of objection 1. date missed in vakalatnama.	BBLS@123

519	12-05-2025	0710102075942024(No.of Docs 1)	0710102075942024/5	COMPANY PETITION IB (IBC)/575(ND)2024	BRILLIANT METALS PVT LTD VS. MR AVDHESH MITTAL	Section 95(1)	19-05-2025	no of objection 1.need every pages sign and true copy in annexure in pdf 2.bookmarking mandatory	9910800124
520	13-05-2025	0710102028212024(No.of Docs 2)	0710102028212024/2	INTERLOCUTORY APPLICATION (I.B.C)/1858(ND)2024	KOTAK MAHINDRA BANK LTD. -ASSIGNEE OF PNB HOUSING BANK VS. SANDEEP GOEL-RESOLUTION PROFESSIONAL M/S SARVOTTAM REALCON PVT. LTD.	Sec 60(5)	19-05-2025	no of objection 1. book marking mandatory as per index with pagination	NCLT@2023
521	09-05-2025	0710102027222025(No.of Docs 2)	0710102027222025/1	INTERLOCUTORY APPLICATION (I.B.C)/1647(ND)2025	AMAN GARG VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sec 60(5)	19-05-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure 3.vakalatnama compulsory in reply	advocatevijetasingh
522	09-05-2025	0710102027912025(No.of Docs 2)	0710102027912025/1	INTERLOCUTORY APPLICATION (I.B.C)/1770(ND)2025	GEETA AGRAWAL VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	19-05-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure 3. copy of vakalatnama compulsory in reply	advocatevijetasingh
523	09-05-2025	0710102027932025(No.of Docs 2)	0710102027932025/1	INTERLOCUTORY APPLICATION (I.B.C)/1772(ND)2025	RAKESH CHAND JAIN & SONS (HUF) THROUGH ITS KARTA VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	19-05-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure 3.vakalatnama compulsory in reply	advocatevijetasingh
524	09-05-2025	0710102027272025(No.of Docs 2)	0710102027272025/1	INTERLOCUTORY APPLICATION (I.B.C)/1586(ND)2025	VINEET AGGARWAL VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	19-05-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure 3. copy of vakalatnama compulsory in reply	advocatevijetasingh
525	15-05-2025	0710102074992023(No.of Docs 3)	0710102074992023/10	COMPANY PETITION IB (IBC)/599(ND)2023	RASHTRIYA MILL MAZDOOR SANGH VS. NATIONAL TEXTILE CORPN LIMITED	IBC Under Sec 9	19-05-2025	no of objection 1.bookmarking mandatory 2.master index missing in pdf 3. vol 2 index missing in pdf 4.need every pages sign and true copy in Annexure	Eshna Kumar
526	09-05-2025	0710102027562025(No.of Docs 2)	0710102027562025/1	INTERLOCUTORY APPLICATION (I.B.C)/1607(ND)2025	SOHAN LAL GOYAL VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	19-05-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure 3.vakalatnama compulsory in reply	advocatevijetasingh
527	16-05-2025	0710102018772024(No.of Docs 2)	0710102018772024/5	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) of Section 66.	19-05-2025	no of objection 1.pagination missing in bookmarking 2.extra pdf remove submit final pdf 3. copy of vakalatnama compulsory in reply 4.service missing in reply	Gaurav Keswani
528	14-05-2025	0710102030242025(No.of Docs 1)	0710102030242025/3	INTERLOCUTORY APPLICATION(IBC)(PLAN)/22(ND) 2025	RAJENDER KUMAR JAIN VS. ARJUN PURI	Sec 30	19-05-2025	no of objection 1.bookmarking mandatory 2.index missing in pdf 3.need every pages sign and true copy in Annexure 4.notary missing in affidavit 5.COMPLIANCE WITH ORDER DATED 23.04.2025 missing	kushalbansal
529	15-05-2025	0710102025992025(No.of Docs 2)	0710102025992025/19	COMPANY PETITION (COMPANIES ACT)/53(ND)2025	VEENA GUPTA VS. PURNIMA COLONISERS PVT LTD AND ORS	Sec. 241(1),Sec. 242(4)	19-05-2025	no of objection 1. pagination missed in book marking as per index 2. reply need every pages sign 3 annexures pages missed sign with true copy	advmuskanpuri
530	14-05-2025	0710102030312025(No.of Docs 1)	0710102030312025/1	INTERLOCUTORY APPLICATION (I.B.C)/1774(ND)2025	RAJENDER KUMAR JAIN	Sec 60(5)	19-05-2025	no of objection 1.bookmarking mandatory 2.index missing in pdf 3.need every pages sign and true copy in Annexure 4.notary missing in affidavit 5.COMPLIANCE WITH ORDER DATED 23.04.2025 missing	kushalbansal
531	09-05-2025	0710102030512025(No.of Docs 2)	0710102030512025/1	INTERLOCUTORY APPLICATION (I.B.C)/1773(ND)2025	PRASHANT BAJPAI VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	19-05-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in annexure 3.pagination missing in pdf	advocatevijetasingh
532	01-04-2025	0710102091912024(No.of Docs 2)	0710102091912024/2	CONTEMPT PETITION (IBC)/34(ND)2024	MS. PRIYANKA YADAV VS. ANURAG NIRBHAYA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	18-05-2025	no of objection 1. 25 welfare fee and 3 rs court fee missed on vakalatnama.	Shivanijaiswal
533	01-04-2025	0710102091912024(No.of Docs 2)	0710102091912024/2	CONTEMPT PETITION (IBC)/34(ND)2024	MS. PRIYANKA YADAV VS. ANURAG NIRBHAYA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	18-05-2025	no of objection 1. 25 welfare fee and 3 rs court fee missed on vakalatnama.	Shivanijaiswal
534	01-04-2025	0710102091912024(No.of Docs 2)	0710102091912024/2	CONTEMPT PETITION (IBC)/34(ND)2024	MS. PRIYANKA YADAV VS. ANURAG NIRBHAYA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	18-05-2025	no of objection 1. 25 welfare fee and 3 rs court fee missed on vakalatnama.	Shivanijaiswal
535	01-04-2025	0710102091912024(No.of Docs 2)	0710102091912024/2	CONTEMPT PETITION (IBC)/34(ND)2024	MS. PRIYANKA YADAV VS. ANURAG NIRBHAYA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	18-05-2025	no of objection 1. 25 welfare fee and 3 rs court fee missed on vakalatnama.	Shivanijaiswal
536	01-04-2025	0710102091912024(No.of Docs 2)	0710102091912024/2	CONTEMPT PETITION (IBC)/34(ND)2024	MS. PRIYANKA YADAV VS. ANURAG NIRBHAYA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	18-05-2025	no of objection 1. 25 welfare fee and 3 rs court fee missed on vakalatnama.	Shivanijaiswal
537	01-04-2025	0710102091912024(No.of Docs 2)	0710102091912024/2	CONTEMPT PETITION (IBC)/34(ND)2024	MS. PRIYANKA YADAV VS. ANURAG NIRBHAYA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	18-05-2025	no of objection 1. 25 welfare fee and 3 rs court fee missed on vakalatnama.	Shivanijaiswal
538	01-04-2025	0710102091912024(No.of Docs 2)	0710102091912024/2	CONTEMPT PETITION (IBC)/34(ND)2024	MS. PRIYANKA YADAV VS. ANURAG NIRBHAYA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	18-05-2025	no of objection 1. 25 welfare fee and 3 rs court fee missed on vakalatnama.	Shivanijaiswal
539	01-04-2025	0710102091912024(No.of Docs 2)	0710102091912024/2	CONTEMPT PETITION (IBC)/34(ND)2024	MS. PRIYANKA YADAV VS. ANURAG NIRBHAYA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	18-05-2025	no of objection 1. 25 welfare fee and 3 rs court fee missed on vakalatnama.	Shivanijaiswal

540	01-04-2025	0710102091912024(No.of Docs 2)	0710102091912024/2	CONTEMPT PETITION (IBC)/34(ND)2024	MS. PRIYANKA YADAV VS. ANURAG NIRBHAYA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	18-05-2025	no of objection 1. 25 welfare fee and 3 rs court fee missed on vakalatnama.	Shivanijaiswal
541	14-05-2025	0710102035452024(No.of Docs 2)	0710102035452024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/20(ND) 2024	MR SUNIL KUMAR AGARWAL RESOLUTION PROFESSIONAL M/S ANSAL CROWN INFRABUILD PRIVATE LIMITED VSM/S NANU RAM GOYAL & CO. SECCESFUL RESOLUTION (SRA)	Sec 30	18-05-2025	no of objection 1 proof of service not visible	rakesh@12
542	14-05-2025	0710102035452024(No.of Docs 2)	0710102035452024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/20(ND) 2024	MR SUNIL KUMAR AGARWAL RESOLUTION PROFESSIONAL M/S ANSAL CROWN INFRABUILD PRIVATE LIMITED VSM/S NANU RAM GOYAL & CO. SECCESFUL RESOLUTION (SRA)	Sec 30	18-05-2025	no of objection 1 proof of service not visible	rakesh@12
543	14-05-2025	0710102035452024(No.of Docs 2)	0710102035452024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/20(ND) 2024	MR SUNIL KUMAR AGARWAL RESOLUTION PROFESSIONAL M/S ANSAL CROWN INFRABUILD PRIVATE LIMITED VSM/S NANU RAM GOYAL & CO. SECCESFUL RESOLUTION (SRA)	Sec 30	18-05-2025	no of objection 1 proof of service not visible	rakesh@12
544	14-05-2025	0710102035452024(No.of Docs 2)	0710102035452024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/20(ND) 2024	MR SUNIL KUMAR AGARWAL RESOLUTION PROFESSIONAL M/S ANSAL CROWN INFRABUILD PRIVATE LIMITED VSM/S NANU RAM GOYAL & CO. SECCESFUL RESOLUTION (SRA)	Sec 30	18-05-2025	no of objection 1 proof of service not visible	rakesh@12
545	14-05-2025	0710102061452019(No.of Docs 2)	0710102061452019/43	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019	KAMAL KUMAR NEWAR VS. NEWAR STEELS LTD.	Application under any other provisions	16-05-2025	no of objection 1.bookmarking mandatory 2.vol 2 pdf missing 3.some pages is blank in pdf 4.pages no 95,96, Hindi	ashish_choudhury007
546	09-05-2025	0710102027252025(No.of Docs 2)	0710102027252025/1	INTERLOCUTORY APPLICATION (I.B.C)/1589(ND)2025	TAPAN KUMAR DAN VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	16-05-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure 3.vakalatnama compulsory in reply	advocatevijetasingh
547	09-05-2025	0710102027232025(No.of Docs 2)	0710102027232025/1	INTERLOCUTORY APPLICATION (I.B.C)/1587(ND)2025	NITIN GOYAL VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	16-05-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in annexure 3.vakalatnama compulsory in reply	advocatevijetasingh
548	09-05-2025	0710102027242025(No.of Docs 2)	0710102027242025/1	INTERLOCUTORY APPLICATION (I.B.C)/1584(ND)2025	RAJEEV KUMAR SINGH VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	16-05-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure 3.vakalatnama compulsory in reply	advocatevijetasingh
549	05-05-2025	0710102026372025(No.of Docs 1)	0710102026372025/1	INTERLOCUTORY APPLICATION (I.B.C)/1608(ND)2025	SURENDRA RAJ GANG RESOLUTION PROFESSIONAL IN THE MATTER OF PERSONAL INSOLVENCY RESOLUTION PROCESS OF MR. SANJAY SINGAL (PERSONAL GUARANTOR TO BHUSHAN POWER AND STEEL LIMITED) VS. MR. SANJAY SINGAL	Rule 11 of NCLT, 2016	16-05-2025	1.incomplete file	kaustubhrai6885
550	06-05-2025	0710102026512025(No.of Docs 1)	0710102026512025/1	INTERLOCUTORY APPLICATION (I.B.C)/1702(ND)2025	SUSHINE CAPITAL LIMITED VSSAHA INFRATECH PRIVATE LIMITED	Section 60(5)	16-05-2025	no of objection 1. index page missed in pdf and book marking also 2. book marking mandatory as per index with pagination	nazim@1234
551	13-05-2025	0710102026532025(No.of Docs 3)	0710102026532025/1	INTERLOCUTORY APPLICATION (I.B.C)/1636(ND)2025	STATE BANK OF INDIA VS. SHRI.V.MUTHUCHANDRASEKAR	Section 123	16-05-2025	no of objection 1. page no 159 to 161 missed sign with true copy in volume 2 2 page no 85 to 156 missed ocr in volume 1 3 page no 157 to 158 missed sign with true copy 4 vakalatnama is compulsory in reply 5 page no 67 80 81 missed sign with true copy 6 page no 90 to 104 106 107 111 to 125 127 128 missed sign	akshaygupta
552	06-05-2025	0710102026462025(No.of Docs 1)	0710102026462025/1	INTERLOCUTORY APPLICATION (I.B.C)/1701(ND)2025	ECHT FINANCE LIMITED VS. SAHA INFRATECH PRIVATE LIMITED	Sec 60(5)	16-05-2025	no of objection 1. index page missed in pdf and book marking also 2. book marking mandatory as per index with pagination	nazim@1234
553	05-05-2025	0710102026362025(No.of Docs 1)	0710102026362025/1	INTERLOCUTORY APPLICATION (I.B.C)/1595(ND)2025	SURENDRA RAJ GANG RESOLUTION PROFESSIONAL IN THE MATTER OF PERSONAL INSOLVENCY RESOLUTION PROCESS OF MS. AARTI SINGAL (PERSONAL GUARANTOR TO BHUSHAN POWER AND STEEL LIMITED) VS. MS. AARTI SINGAL	Rule 11 of NCLT, 2016	16-05-2025	1.incomplete file	kaustubhrai6885
554	06-05-2025	0710102026502025(No.of Docs 1)	0710102026502025/1	INTERLOCUTORY APPLICATION (I.B.C)/1692(ND)2025	MEKASTER FINLEASE LIMITED VS. SAHA INFRATECH PRIVATE LIMITED	Section 60(5)	16-05-2025	no of objection 1. index page missed in pdf and book marking also 2. book marking mandatory as per index with pagination	nazim@1234
555	13-05-2025	0710102024852025(No.of Docs 1)	0710102024852025/4	COMPANY PETITION (COMPANIES ACT)/60(ND)2025	ANIL GUPTA VS. MICROTEK INTERNATIONAL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-05-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	aashish.guptaNCLT202
556	13-05-2025	0710102024852025(No.of Docs 1)	0710102024852025/5	COMPANY PETITION (COMPANIES ACT)/60(ND)2025	ANIL GUPTA VS. MICROTEK INTERNATIONAL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-05-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	aashish.guptaNCLT202
557	13-05-2025	0710102024852025(No.of Docs 1)	0710102024852025/6	COMPANY PETITION (COMPANIES ACT)/60(ND)2025	ANIL GUPTA VS. MICROTEK INTERNATIONAL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-05-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	aashish.guptaNCLT202
558	05-05-2025	0710102025532025(No.of Docs 1)	0710102025532025/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2025	SALSAN STEELS PRIVATE LIMITED	Sec. 230-232, Sec 234	16-05-2025	1.incomplete file	Jazz

559	12-05-2025	0710102094692024(No.of Docs 2)	0710102094692024/5	INTERLOCUTORY APPLICATION(IBC)(PLAN)/64(ND) 2024	HARISH TANEJA (U/S30) VS. INCOME TAX DEPARTMENT	Sec 30	16-05-2025	no of objection 1.bookmarking mandatory 2. no of pages Hindi 76 to 83. 3.need every pages sign	Harishtaneja78
560	14-05-2025	0710102058542024(No.of Docs 1)	0710102058542024/6	COMPANY PETITION IB (IBC)/429(ND)2024	M/S MANGAL SALES CORPORATION VS. PROLIFIC PAPERS PRIVATE LIMITED	IBC Under Sec 9	16-05-2025	no of objection 1.bookmarking mandatory 2.welfare 25rs court fee 3rs tickets in vakalatnama 3.index missing in pdf	akhil.shankhwar1
561	14-05-2025	0710102044032023(No.of Docs 1)	0710102044032023/3	COMPANY PETITION IB (IBC)/332(ND)2023	PUNJAB NATIONAL BANK THROUGH DEEPAK MITTAL VS. SURESH CHAND JAIN	Section 95(1)	16-05-2025	1.the file is empty	kapoorandcompany
562	15-05-2025	0710102056342022(No.of Docs 1)	0710102056342022/8	COMPANY APPEAL(COMPANIES ACT)/173(ND)2022	NEW AGE AQUA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	16-05-2025	sorry inconvenience due to technical issue objections are not visible please contact helpdesk 011-243363846	pcsaman
563	14-05-2025	0710102034712021(No.of Docs 2)	0710102034712021/9	COMPANY PETITION IB (IBC)/267(PB)2021	DEVA SHREE DEVELOPERS PRIVATE LIMITED VS. M/S ARAVALI CYLINDERS PRIVATE LIMITED	IBC under Sec 7	16-05-2025	Bookmarking compulsory with page numbering	bajpaiankita86
564	14-05-2025	0710102061452019(No.of Docs 1)	0710102061452019/36	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019	KAMAL KUMAR NEWAR VS. NEWAR STEELS LTD.	Application under any other provisions	16-05-2025	1.incomplete file	ashish_choudhury007
565	12-03-2019	0710102061452019(No.of Docs 0)	0710102061452019/37	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019	KAMAL KUMAR NEWAR VS. NEWAR STEELS LTD.	Application under any other provisions	16-05-2025	no of objection 1.bookmarking mandatory 2.index missing in pdf 3.need every pages sign and true copy in Annexure	
566	14-05-2025	0710102061452019(No.of Docs 2)	0710102061452019/39	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019	KAMAL KUMAR NEWAR VS. NEWAR STEELS LTD.	Application under any other provisions	16-05-2025	no of objection 1.bookamarking mandatory 2.vol 2 pdf missing 3.order missing in pdf	ashish_choudhury007
567	14-05-2025	0710102061452019(No.of Docs 2)	0710102061452019/40	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019	KAMAL KUMAR NEWAR VS. NEWAR STEELS LTD.	Application under any other provisions	16-05-2025	no of objection 1.bookmarking mandatory 2.vol 1 pdf missing 3.pdf is not clear	ashish_choudhury007
568	13-05-2025	0710102025992025(No.of Docs 2)	0710102025992025/18	COMPANY PETITION (COMPANIES ACT)/53(ND)2025	VEENA GUPTA VS. PURNIMA COLONISERS PVT LTD AND ORS	Sec. 241(1),Sec. 242(4)	15-05-2025	no of objection page no 1 to 55 need every pages sign in pdf	advmuskanpuri
569	15-05-2025	0710102036702025(No.of Docs 2)	0710102036702025/4	INTERLOCUTORY APPLICATION (I.B.C)/2012(ND)2025	GUJARAT OPERATIONAL CREDITORS ASSOCIATION VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	15-05-2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed sign at the place of counsel detail 3. annexure page missed sign with true copy page no 13 to 173 4 in affidavit DEPONENT signature also not done and affidavit notary also missing in from page 1 to 12 & in first page pagination also not done before page no 2 please check if you have any query regarding your objections please contact us on helpdesk number 011-24363846	D&K Law
570	14-05-2025	0710102020762025(No.of Docs 2)	0710102020762025/2	COMPANY PETITION IB (IBC)/194(ND)2025	AUTHUM INVESTMENT & INFRASTRUCTURE LIMITED VS. MOHANBIR HI-TECH BUILD PRIVATE LIMITED	IBC under Sec 7	15-05-2025	no of objection 1.pagination missing in bookmarking 2.welfare 25rs ticket date missing in vakalatnama	aquilinegal
571	12-05-2025	0710102028902025(No.of Docs 2)	0710102028902025/1	INTERLOCUTORY APPLICATION (I.B.C)/1928(ND)2025	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHIPRA ESTATE LIMITED	Sections 60(5)/Regulation 13	15-05-2025	no of objection 1.bookmarking mandatory 2.extra pdf remove submit final pdf	D3864A2010
572	14-05-2025	0710102022682024(No.of Docs 4)	0710102022682024/6	COMPANY PETITION IB (IBC)/151(ND)2024	SMRITI BHATIA VS. BIRD HOSPITALITY SERVICES PRIVATE LIMITED	IBC under Sec 7	15-05-2025	no of objection 1. pagination missed in book marking as per index 2. ocr missed in pdf	amanbhalla
573	14-05-2025	0710102028552025(No.of Docs 1)	0710102028552025/2	INTERLOCUTORY APPLICATION (I.B.C)/1823(ND)2025	DHANSHYAM KANTILAL PATEL VSSHRI MOHIT SINGH	Section 19(2) / Regulation 30	15-05-2025	no of objection 1.bookmarking mandatory 2.court fee 1rs missing in vakalatnama 3.index missing in pdf	Piyush@1980
574	09-05-2025	0710102025992025(No.of Docs 2)	0710102025992025/17	COMPANY PETITION (COMPANIES ACT)/53(ND)2025	VEENA GUPTA VS. PURNIMA COLONISERS PVT LTD AND ORS	Sec. 241(1),Sec. 242(4)	15-05-2025	no of objection 1.bookmarking mandatory 2.index missing in pdf 3.need every pages sign and true copy in Annexure 4.affidavit missing in pdf 5.vakalatnama missing in pdf 6. need all pages ocr in pdf	advmuskanpuri
575	14-05-2025	0710200418422018(No.of Docs 2)	0710200418422018/14	COMPANY PETITION (COMPANIES ACT)/206(ND)2018	M/S PURNIMA GUPTA VS M/S PURNIMA COLONIZERS PVT. LTD.	Sec. 241(1)	15-05-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure 3.pages no 63 to 91 not clear in pdf 4.pages no wrong adjust 66,74,75,76,79,80,91,97, 99 to 105. 112,	advmuskanpuri
576	14-05-2025	0710200418422018(No.of Docs 2)	0710200418422018/14	COMPANY PETITION (COMPANIES ACT)/206(ND)2018	M/S PURNIMA GUPTA VS M/S PURNIMA COLONIZERS PVT. LTD.	Sec. 241(1)	15-05-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure 3.pages no 63 to 91 not clear in pdf 4.pages no wrong adjust 66,74,75,76,79,80,91,97, 99 to 105. 112,	advmuskanpuri
577	14-05-2025	0710102022682024(No.of Docs 4)	0710102022682024/6	COMPANY PETITION IB (IBC)/151(ND)2024	SMRITI BHATIA VS. BIRD HOSPITALITY SERVICES PRIVATE LIMITED	IBC under Sec 7	15-05-2025	no of objection 1. pagination missed in book marking as per index 2. ocr missed in pdf	amanbhalla
578	14-05-2025	0710102028552025(No.of Docs 1)	0710102028552025/2	INTERLOCUTORY APPLICATION (I.B.C)/1823(ND)2025	DHANSHYAM KANTILAL PATEL VSSHRI MOHIT SINGH	Section 19(2) / Regulation 30	15-05-2025	no of objection 1.bookmarking mandatory 2.court fee 1rs missing in vakalatnama 3.index missing in pdf	Piyush@1980

579	15-05-2025	0710102036702025(No.of Docs 2)	0710102036702025/4	INTERLOCUTORY APPLICATION (I.B.C)/2012(ND)2025	GUJARAT OPERATIONAL CREDITORS ASSOCIATION VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	15-05-2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed sign at the place of counsel detail 3. annexure page missed sign with true copy page no 13 to 173 4 in affidavit DEPONENT signature also not done and affidavit notary also missing in from page 1 to 12 & in first page pagination also not done before page no 2 please check if you have any query regarding your objections please contact us on helpdesk number 011-24363846	D&K Law
580	12-05-2025	0710102028902025(No.of Docs 2)	0710102028902025/1	INTERLOCUTORY APPLICATION (I.B.C)/1928(ND)2025	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHIPRA ESTATE LIMITED	Sections 60(5)/Regulation 13	15-05-2025	no of objection 1.bookmarking mandatory 2.extra pdf remove submit final pdf	D3864A2010
581	09-05-2025	0710102025992025(No.of Docs 2)	0710102025992025/17	COMPANY PETITION (COMPANIES ACT)/53(ND)2025	VEENA GUPTA VS. PURNIMA COLONISERS PVT LTD AND ORS	Sec. 241(1),Sec. 242(4)	15-05-2025	no of objection 1.bookmarking mandatory 2.index missing in pdf 3.need every pages sign and true copy in Annexure 4.affidavit missing in pdf 5.vakalatnama missing in pdf 6. need all pages ocr in pdf	advmuskanpuri
582	13-05-2025	0710102025992025(No.of Docs 2)	0710102025992025/18	COMPANY PETITION (COMPANIES ACT)/53(ND)2025	VEENA GUPTA VS. PURNIMA COLONISERS PVT LTD AND ORS	Sec. 241(1),Sec. 242(4)	15-05-2025	no of objection page no 1 to 55 need every pages sign in pdf	advmuskanpuri
583	14-05-2025	0710102020762025(No.of Docs 2)	0710102020762025/2	COMPANY PETITION IB (IBC)/194(ND)2025	AUTHUM INVESTMENT & INFRASTRUCTURE LIMITED VS. MOHANBIR HI-TECH BUILD PRIVATE LIMITED	IBC under Sec 7	15-05-2025	no of objection 1.pagination missing in bookmarking 2.welfare 25rs ticket date missing in vakalatnama	aquilinelegal
584	13-05-2025	0710102010122025(No.of Docs 4)	0710102010122025/2	INTERLOCUTORY APPLICATION (I.B.C)/998(ND)2025	SATYANAND SHUKLA VS. THREE C SHELTERS PVT. LTD. THROUGH IRP	Sections 60(5)/Regulation 13	14-05-2025	no of objection 1. book marking mandatory as per index with pagination in all volume 2. annexures pages missed true copy 3. ocr missed in pdf 4 in volume 2 annexures pages missed sign with true copy 5. in volume 5 page no page no 422 to 424 444 to 478 missed sign with true copy 6. page no 408 to 417 missed true copy in volume 3 17 page no 380 384 not readable	advocatevijetasingh
585	12-05-2025	0710200418422018(No.of Docs 2)	0710200418422018/13	COMPANY PETITION (COMPANIES ACT)/206(ND)2018	M/S PURNIMA GUPTA VS M/S PURNIMA COLONIZERS PVT. LTD.	Sec. 241(1)	14-05-2025	no of objection 1. book marking mandatory as per index with pagination 2. reply need vakalatnama compulsory 3. reply need every pages sign 4 wrong alignment of page adjustment page no 66 74 75 76 79 80 91 97 98 99 100 101 102 105 112 113 5 ocr missed in annexures pages 6 page no 119 113 98 99 102 112 113 114 not readable 7 proof of service missed 8 reply need proof of service compulsory	advmuskanpuri
586	21-02-2025	0710102017032025(No.of Docs 0)	0710102017032025/2	COMPANY PETITION (COMPANIES ACT)/45(ND)2025	RAVINDERJIT SINGH VS. HARJI ENGINEERING WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 246	14-05-2025	no of objection 1. reply need vakalatnama compulsory 2. reply need proof of service compulsory	
587	13-05-2025	0710102003602025(No.of Docs 2)	0710102003602025/3	INTERLOCUTORY APPLICATION (I.B.C)/262(ND)2025	SATENDER KUMAR CHAUHAN VS. MANOHAR LAL VIJ RP	Sec 60(5)	14-05-2025	no of objection 1. book marking mandatory as per index with pagination 2. affidavit missed in rejoinder 3. missed sign with true copy of annexures pages 13 to 55 4 proof of service need in rejoinder	shyam2023
588	13-05-2025	0710102044142024(No.of Docs 2)	0710102044142024/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/55(ND)2024	U P TELELINKS LIMITED	Sec. 230-232 - Second Motion	14-05-2025	no of objection 1. reply need vakalatnama compulsory with 25 rs welfare and 3 rs court fee need in vakalatnama.	adv.sarthakj
589	13-05-2025	0710102013392024(No.of Docs 2)	0710102013392024/8	COMPANY PETITION IB (IBC)/111(ND)2024	M/S JSJ ENTERPRISES (THROUGH ITS PROPRIETOR MR. MADNESH GARG) VS. SATNAM GLOBAL INFRAPROJECTS LIMITED	IBC Under Sec 9	14-05-2025	No of objection 1. book marking mandatory as per index with pagination	Advocate Suman
590	09-05-2025	0710102023312025(No.of Docs 2)	0710102023312025/2	INTERLOCUTORY APPLICATION (I.B.C)/1361(ND)2025	M/S IIFL HOME FINANCE LIMITED VS. HARISH TANEJA	Section 60(5)	13-05-2025	1.copy of vakalatnama compulsory in reply	Harishtaneja78
591	09-05-2025	0710102020772025(No.of Docs 2)	0710102020772025/1	INTERLOCUTORY APPLICATION (I.B.C)/1631(ND)2025	ATUL KUMAR ROHATGI VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	13-05-2025	no of objection 1.index missing in bookmarking 2.need every pages sign in pdf 3.vakalatnama compulsory in reply	advocatevijetasingh
592	12-05-2025	0710102098612024(No.of Docs 2)	0710102098612024/14	INTERLOCUTORY APPLICATION (I.B.C)/5717(ND)2024	BPTP LTD VS. UDAYRAJ PATWARDHAN	Section 60(5)	13-05-2025	no of objection 1. index page missed sign at the place of counsel detail 2. pagination missed in book marking as per index 3. last page of written submission missed sign 4 need every pages sign	ninaddogra
593	07-05-2025	0710102036412024(No.of Docs 2)	0710102036412024/2	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2024	ASHWANI KUMAR GUPTA VS PRATEEK GUPTA	Sec 66(1)	13-05-2025	1.the pdf is blank upload in dms portal	akhil.shankhwar1
594	09-05-2025	0710102021562025(No.of Docs 2)	0710102021562025/1	INTERLOCUTORY APPLICATION (I.B.C)/1330(ND)2025	MR. ANAND SWAROOP BENJWAL VS. BCC INFRASTRUCTURES PRIVATE LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	13-05-2025	no of objection 1.index missing in bookmarking 2.vakalatnama compulsory in reply	Harishtaneja78

595	06-05-2025	0710102021292025(No.of Docs 1)	0710102021292025/1	INTERLOCUTORY APPLICATION (I.B.C)/1619(ND)2025	GAURAV BHATIA VS. ASHOK KUMAR GUPTA	Sec 60(5)	13-05-2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed sign at the place of counsel detail	utkarshjaiswal.legal
596	05-05-2025	0710102013522025(No.of Docs 4)	0710102013522025/12	COMPANY PETITION (COMPANIES ACT)/43(ND)2025	MOHIT GUPTA VS. M.G. BUILD MART PVT LTD AND ORS.	Sec. 241(1),Sec. 242(4)	13-05-2025	no of objection 1.concil details or sign missing in index 2.pages no 135,136,hindi translate in English 3.pages 137,blank 4. page no 180 to 187. 474, not clear 5.double pagination wrong in pdf	advmuskanpuri
597	08-05-2025	0710102023472025(No.of Docs 2)	0710102023472025/1	COMPANY APPEAL (COMPANIES ACT)/59(ND)2025	INCOME TAX OFFICER WARD 13 3 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3) - By Government Body	13-05-2025	no of objection 1. index page missed sign at the place of counsel detail.	Shlokchandra@123
598	05-05-2025	0710102114232020(No.of Docs 1)	0710102114232020/28	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	VINOD SHANKER SHRINGI VS. MR. SAVINDER SINGH SARNA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	13-05-2025	no of objection 1.bookmarking mandatory 2.index missing in pdf	ROHITRC0602
599	05-05-2025	0710102015542025(No.of Docs 2)	0710102015542025/4	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/14(ND)2025	KRH MANUFACTURING AND MANAGEMENT PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-05-2025	1.bookmarking mandatory	9899393420
600	06-05-2025	0710102016952025(No.of Docs 2)	0710102016952025/2	INTERLOCUTORY APPLICATION (I.B.C)/1150(ND)2025	VISHAL SURI VS. PRADEEP KUMAR KAUSHIK IRP	Sections 60(5)/Regulation 13	13-05-2025	no of objection 1. book marking mandatory as per index with pagination 2. reply need copy of vakalatnama compulsory	advocatevijetasingh
601	06-05-2025	0710102087032024(No.of Docs 1)	0710102087032024/27	COMPANY PETITION IB (IBC)/771(ND)2024	IPK EXPORTS PRIVATE LIMITED VS. HSB HOME SOLUTIONS LIMITED .IPK EXPORTS PRIVATE LIMITED VS. HSB HOME SOLUTIONS LIMITED .IPK EXPORTS PRIVATE LIMITED VS. HSB HOME SOLUTIONS LIMITED VS. HSB HOME SOLUTIONS LIMITED	IBC under Sec 7	09-05-2025	no of objection 1. book marking mandatory as per index with pagination 2. Compliance of Order Dated 25.04.2025 missed in pdf which mention in index	Advocate Akshay
602	01-05-2025	0710102103262023(No.of Docs 1)	0710102103262023/3	INTERLOCUTORY APPLICATION (I.B.C)/6448(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S NARAYAN INFRACON PRIVATE LIMITED	Sec 66(1)	09-05-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	nazim@1234
603	08-05-2025	0710102004332025(No.of Docs 2)	0710102004332025/3	INTERLOCUTORY APPLICATION (I.B.C)/364(ND)2025	POOJA PAYAL SINGH VS. MR. HARISH TANEJA	Sec 60(5)	09-05-2025	no of objection 1.copy of vakalatnama compulsory in reply 2. index page missed in book marking	Harishtaneja78
604	05-05-2025	0710102008912025(No.of Docs 2)	0710102008912025/2	INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2025	MANISHA RANI VS. ASHISH SINGH RESOLUTION PROFESSIONAL FOR M/S. FERROUS INFRASTRUCTURE PVT. LTD.	Sec 60(5)	09-05-2025	no of objection 1.bookmarking mandatory 2.index missing in pdf 3.court fee 3rs welfare ticket 25rs date missing in vakalatnama	sanjay.bhatt
605	06-05-2025	0710102012892023(No.of Docs 1)	0710102012892023/4	COMPANY PETITION (COMPANIES ACT)/55(PB)2023	RAMDHAN DHIMAN VS. NOIDA LAMINATORS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	09-05-2025	no of objection 1. pdf not uploaded 2. only proof of service uploaded	Amitabh Nii
606	06-05-2025	0710102012952024(No.of Docs 1)	0710102012952024/1	INTERLOCUTORY APPLICATION (I.B.C)/844(ND)2024	SUNIL KUMAR VS. KUNAL CHOUDHARY	19(2)	09-05-2025	no of objection 1. compliance of order dated 25.03.2025 which mention in index missed	gpgssharma
607	05-05-2025	0710102008912025(No.of Docs 1)	0710102008912025/1	INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2025	MANISHA RANI VS. ASHISH SINGH RESOLUTION PROFESSIONAL FOR M/S. FERROUS INFRASTRUCTURE PVT. LTD.	Sec 60(5)	09-05-2025	1.incomplete file	sanjay.bhatt
608	08-05-2025	0710102012822022(No.of Docs 1)	0710102012822022/202	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	09-05-2025	no of objection 1. counsel detail missed on index page with sign 2. annexures pages missed sign with true copy 3. paper cutting page no allowed in pdf 4 page no 17 to 86 are paper cutting	RDRNMCA
609	05-05-2025	0710102099792023(No.of Docs 1)	0710102099792023/4	INTERLOCUTORY APPLICATION (I.B.C)/6243(ND)2023	BRASSCO ENGINEERING LTD VS. LOTUS AUTO ENGINEERING LTD.	Sec 60(5)	09-05-2025	1.bookmarking mandatory	ashukansal@gmail.com
610	01-05-2025	0710102103272023(No.of Docs 1)	0710102103272023/3	INTERLOCUTORY APPLICATION (I.B.C)/6452(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S EASEL ESTATES PRIVATE LIMITED	Sec 66(1)	09-05-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	nazim@1234
611	03-05-2025	0710102087032024(No.of Docs 2)	0710102087032024/26	COMPANY PETITION IB (IBC)/771(ND)2024	IPK EXPORTS PRIVATE LIMITED VS. HSB HOME SOLUTIONS LIMITED .IPK EXPORTS PRIVATE LIMITED VS. HSB HOME SOLUTIONS LIMITED .IPK EXPORTS PRIVATE LIMITED VS. HSB HOME SOLUTIONS LIMITED VS. HSB HOME SOLUTIONS LIMITED	IBC under Sec 7	08-05-2025	no of objection 1.Compliance of Order Dated 25.04.2025 missing in pdf 2.bookmarking mandatory	Advocate Akshay
612	02-05-2025	0710102078132024(No.of Docs 2)	0710102078132024/7	COMPANY PETITION (COMPANIES ACT)/200(ND)2024	MRS. RENUKA SUSHIL BEHL VS. MOHAN GHEE ENTERPRISES PRIVATE LIMITED	Sec. 59	08-05-2025	no of objection 1. reply need copy of vakalatnama compulsory	anurag@asv
613	03-05-2025	0710102036302024(No.of Docs 1)	0710102036302024/5	INTERLOCUTORY APPLICATION (IBC)(LIQ.)/32(ND)2024	SHAMSHER BHADUR SINGH RESOLUTION PROFESSIONAL ICEBERG AQUA PRIVATE LIMITED VSKISHORE AGARWAL SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	08-05-2025	no of objection 1.council details sign missing index 2. need every pages sign and true copy in Annexure	ashukansal@gmail.com
614	06-05-2025	0710102031752021(No.of Docs 2)	0710102031752021/25	INTERLOCUTORY APPLICATION (I.B.C)/3138(ND)2021	PRADEEP KUMAR LAKHANI (RP) VSMALVINDER M SINGH	Sec 66(1)	08-05-2025	No of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. improper proof of service	rakesh@12
615	03-05-2025	0710102017972025(No.of Docs 1)	0710102017972025/1	INTERLOCUTORY APPLICATION (I.B.C)/1117(ND)2025	ATUL MITTAL RP	Application under any other provisions- IBC	08-05-2025	1. Compliance of order dated 07.03.2025 missing	udayankhandelwal

616	03-05-2025	0710102017972025(No.of Docs 1)	0710102017972025/1	INTERLOCUTORY APPLICATION (I.B.C)/1117(ND)2025	ATUL MITTAL RP	Application under any other provisions- IBC	08-05-2025	1. Compliance of order dated 07.03.2025 missing	udayankhandelwal
617	03-05-2025	0710102017972025(No.of Docs 1)	0710102017972025/1	INTERLOCUTORY APPLICATION (I.B.C)/1117(ND)2025	ATUL MITTAL RP	Application under any other provisions- IBC	08-05-2025	1. Compliance of order dated 07.03.2025 missing	udayankhandelwal
618	03-05-2025	0710102017972025(No.of Docs 1)	0710102017972025/1	INTERLOCUTORY APPLICATION (I.B.C)/1117(ND)2025	ATUL MITTAL RP	Application under any other provisions- IBC	08-05-2025	1. Compliance of order dated 07.03.2025 missing	udayankhandelwal
619	06-05-2025	0710102007652025(No.of Docs 2)	0710102007652025/3	INTERLOCUTORY APPLICATION (I.B.C)/426(ND)2025	SATISH KUMAR MATHUR VS. MS. SANDHYA SETHI	Section 60(5)	08-05-2025	no of objection 1. reply need vakalatnama compulsory	Parul.kashyap
620	06-05-2025	0710102007652025(No.of Docs 2)	0710102007652025/2	INTERLOCUTORY APPLICATION (I.B.C)/426(ND)2025	SATISH KUMAR MATHUR VS. MS. SANDHYA SETHI	Section 60(5)	08-05-2025	no of objection 1. vakalatnama compulsory in reply in pdf	Parul.kashyap
621	07-05-2025	0710102050702024(No.of Docs 3)	0710102050702024/5	COMPANY PETITION (COMPANIES ACT)/121(PB)2024	LIFE LINE BIOTECH LIMITED VS. LEXUS INDIA LIMITED	Sec. 241(1),Sec. 242(4)	08-05-2025	no of objection 1.pagination missing in bookmarking 2 .page no 44 to 52. 72,73, 78 to 88.91,92,93,97, 149 to 159. 166,167, 178,179, 192 to 199. 201 to 244. not clear pages in pdf 3. page no 75, 200 Hindi 4.council sign missing in index vol 2 5.master index missing in vol 1 6.court fee 3rs missing in vakalatnama	Lalitmhn00
622	03-05-2025	0710102077492024(No.of Docs 2)	0710102077492024/3	COMPANY PETITION IB (IBC)/665(ND)2024	SH. PARVEEN KUMAR GOEL VS. STATE BANK OF INDIA	Section 94(1)	08-05-2025	1.bookmarking mandatory	counselgulshan@gmail
623	06-05-2025	0710102012892023(No.of Docs 2)	0710102012892023/5	COMPANY PETITION (COMPANIES ACT)/55(PB)2023	RAMDHAN DHIMAN VS. NOIDA LAMINATORS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	08-05-2025	no of objection Affidavit in compliance of the Order dated 30.01.2025 which mention in index missed	Amitabh Nii
624	07-05-2025	0710102033092023(No.of Docs 2)	0710102033092023/2	CONTEMPT PETITION (IBC)/23(PB)2023	VIVEK KUMAR VSVINAY JAIN	Rule 11 of NCLT, 2016	08-05-2025	no of objection 1. book marking mandatory as per index with pagination 2. reply need every page sign 3 affidavit missed 4 proof of service wrong	advambujtiwari
625	23-04-2025	0710102088882021(No.of Docs 2)	0710102088882021/6	COMPANY PETITION (COMPANIES ACT)/108(ND)2022	BNT MEDIA & ENTERTAINMENT LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	08-05-2025	1. book marking mandatory as per index with pagination	YATISH
626	02-05-2025	0710102088522024(No.of Docs 1)	0710102088522024/24	INTERLOCUTORY APPLICATION (I.B.C)/5875(ND)2024	M/S ENERGY BUILDING SOLUTIONS PRIVATE LIMITED VS. M/S ADORE INFRASMITH PVT. LTD. & ORS	Rule 11 of NCLT, 2016	08-05-2025	no of objection 1. date and month missed on vakalatnama.	9992803701
627	26-04-2025	0710102014052025(No.of Docs 3)	0710102014052025/4	COMPANY APPLICATION(COMPANIES ACT)/46(ND)2025	RUPAK GUPTA VS. ANAMIKA LALBHAI	Rule 11 of NCLT	07-05-2025	no of objection 1. 3 rs court fee missed on vakalatnama.	pranaymaheshwari
628	28-04-2025	0710102070592021(No.of Docs 2)	0710102070592021/2	INTERLOCUTORY APPLICATION (I.B.C)/4812(PB)2021	SANJAY GUPTA (RESOLUTION PROFESSIONAL) UNNATI FORTUNE HOLDINGS LTD	Sec 30	07-05-2025	no of objection 1.bookmarking mandatory. 2.index missing in pdf. 3.need all pages sign 4.need all pages ocr 5.extra pdf remove submit final pdf. 6.affidavti missing in pdf	dhananjayasud
629	14-05-2025	0710102094392021(No.of Docs 2)	0710102094392021/40	COMPANY PETITION (COMPANIES ACT)/36(PB)2022	SATWANT SINGH VS. CJ INTERNATIONAL HOTELS LTD.	Sec. 241(1),Sec. 242(4)	07-05-2025	no of objection 1. main pdf not uploaded 2. only proof of service uploaded	kochhar19144
630	14-05-2025	0710102094392021(No.of Docs 2)	0710102094392021/40	COMPANY PETITION (COMPANIES ACT)/36(PB)2022	SATWANT SINGH VS. CJ INTERNATIONAL HOTELS LTD.	Sec. 241(1),Sec. 242(4)	07-05-2025	no of objection 1. main pdf not uploaded 2. only proof of service uploaded	kochhar19144
631	14-05-2025	0710102094392021(No.of Docs 2)	0710102094392021/40	COMPANY PETITION (COMPANIES ACT)/36(PB)2022	SATWANT SINGH VS. CJ INTERNATIONAL HOTELS LTD.	Sec. 241(1),Sec. 242(4)	07-05-2025	no of objection 1. main pdf not uploaded 2. only proof of service uploaded	kochhar19144
632	14-05-2025	0710102094392021(No.of Docs 2)	0710102094392021/40	COMPANY PETITION (COMPANIES ACT)/36(PB)2022	SATWANT SINGH VS. CJ INTERNATIONAL HOTELS LTD.	Sec. 241(1),Sec. 242(4)	07-05-2025	no of objection 1. main pdf not uploaded 2. only proof of service uploaded	kochhar19144
633	28-04-2025	0710102072202022(No.of Docs 2)	0710102072202022/15	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	07-05-2025	1.kindly file IA	sammanvardhan02
634	01-04-2025	0710102098652022(No.of Docs 2)	0710102098652022/14	TRANSFER PETITION(COMPANIES ACT)/53(PB)2022	MODERN SOLAR PRIVATE LIMITED VS. CLARO ENERGY PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	07-05-2025	no of objection 1. book marking mandatory as per index with pagination	rohitani1rathi1
635	29-04-2025	0710102068332023(No.of Docs 2)	0710102068332023/2	INTERLOCUTORY APPLICATION (I.B.C)/4634(ND)2023	AJIT GYANCHAND JAIN VSYOGESH GOSWAMI	Application under any other provisions- IBC	07-05-2025	1.court fee 1rs missing in vakalatnama	as.juris
636	29-04-2025	0710102068332023(No.of Docs 2)	0710102068332023/3	INTERLOCUTORY APPLICATION (I.B.C)/4634(ND)2023	AJIT GYANCHAND JAIN VSYOGESH GOSWAMI	Application under any other provisions- IBC	07-05-2025	1.court fee 1rs missing in vakalatnama	as.juris
637	01-05-2025	0710102064332023(No.of Docs 1)	0710102064332023/7	INTERLOCUTORY APPLICATION (I.B.C)/5824(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 60(5)_RELIABLE) VS. STAR INFOVISION PRIVATE LIMITED	Sec 60(5)	07-05-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	nazim@1234
638	02-05-2025	0710102039762024(No.of Docs 1)	0710102039762024/1	INTERLOCUTORY APPLICATION (I.B.C)/2392(ND)2024	APPLICATION UNDER SECTION 66_IBC (SATYENDRA SHARMA) VS. DHARMENDRA GUPTA	Sec 66(1)	07-05-2025	no of objection 1.index page missed in pdf 2 book marking mandatory as per index with pagination	nazim@1234
639	07-05-2025	0710102050702024(No.of Docs 3)	0710102050702024/4	COMPANY PETITION (COMPANIES ACT)/121(PB)2024	LIFE LINE BIOTECH LIMITED VS. LEXUS INDIA LIMITED	Sec. 241(1),Sec. 242(4)	07-05-2025	no of objection 1.pagination missing in bookmarking 2.need every pages sign in pdf 3.page no 44 to 52. 72,73, 78 to 88.91,92,93,97, 149 to 159. 166,167, 178,179, 192 to 199. 201 to 244. not clear pages in pdf 4. page no 75, 200 hindi 5.council sign missing in index vol 2 6.master index missing in vol 1 7.court fee 3rs missing in vakalatnama	Lalitmhn00
640	26-04-2025	0710102065912024(No.of Docs 2)	0710102065912024/5	INTERLOCUTORY APPLICATION (I.B.C)/4019(ND)2024	MR. KISHAN GOPAL SOMANI VS. M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Section 60(5)	07-05-2025	1.complainece order missing 11.11.2024 in pdf	adityagoel

641	29-04-2025	0710102067702024(No.of Docs 1)	0710102067702024/2	INTERLOCUTORY APPLICATION (I.B.C)/3995(PB)2024	SUKAM POWER SYSTEMS LIMITED VS. DCB BANK	Sec 60(5)	07-05-2025	1.bookmarking mandatory 2.index missing in pdf	Arindamghosh1591
642	03-05-2025	0710102026332024(No.of Docs 1)	0710102026332024/13	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec 10	07-05-2025	1.bookmarking mandatory with page numbering	UP/1113/99
643	08-05-2025	0710102080082024(No.of Docs 2)	0710102080082024/6	INTERLOCUTORY APPLICATION (I.B.C)/4618(ND)2024	ANKIT GOEL RP M/S FEEDBACK ENERGY DISTRIBUTION COMPANY LTD. VS. TRIPURA STATE ELECTRICITY CORPORATION LIMITED	Sec 60(5)	07-05-2025	no of objection 1. Compliance of the Order Dated 20 March 2025 which mention in index	Gautam06
644	08-05-2025	0710102080082024(No.of Docs 2)	0710102080082024/6	INTERLOCUTORY APPLICATION (I.B.C)/4618(ND)2024	ANKIT GOEL RP M/S FEEDBACK ENERGY DISTRIBUTION COMPANY LTD. VS. TRIPURA STATE ELECTRICITY CORPORATION LIMITED	Sec 60(5)	07-05-2025	no of objection 1. Compliance of the Order Dated 20 March 2025 which mention in index	Gautam06
645	08-05-2025	0710102080082024(No.of Docs 2)	0710102080082024/6	INTERLOCUTORY APPLICATION (I.B.C)/4618(ND)2024	ANKIT GOEL RP M/S FEEDBACK ENERGY DISTRIBUTION COMPANY LTD. VS. TRIPURA STATE ELECTRICITY CORPORATION LIMITED	Sec 60(5)	07-05-2025	no of objection 1. Compliance of the Order Dated 20 March 2025 which mention in index	Gautam06
646	08-05-2025	0710102080082024(No.of Docs 2)	0710102080082024/6	INTERLOCUTORY APPLICATION (I.B.C)/4618(ND)2024	ANKIT GOEL RP M/S FEEDBACK ENERGY DISTRIBUTION COMPANY LTD. VS. TRIPURA STATE ELECTRICITY CORPORATION LIMITED	Sec 60(5)	07-05-2025	no of objection 1. Compliance of the Order Dated 20 March 2025 which mention in index	Gautam06
647	30-04-2025	0710102089672024(No.of Docs 2)	0710102089672024/2	INTERLOCUTORY APPLICATION (I.B.C)/5412(ND)2024	PRADEEP KUMAR KAUSHIK	Section 12(2)	07-05-2025	1.bookmarking mandatory	Sachdevapk
648	29-04-2025	0710102089672024(No.of Docs 2)	0710102089672024/1	INTERLOCUTORY APPLICATION (I.B.C)/5412(ND)2024	PRADEEP KUMAR KAUSHIK	Section 12(2)	07-05-2025	no of objection 1.bookmarking mandatory 2.order dated 03.04.2025 missing in pdf	Sachdevapk
649	24-04-2025	0710102094712024(No.of Docs 2)	0710102094712024/3	COMPANY PETITION IB (IBC)/745(ND)2024	SCORG INTERNATIONAL CONSULTING PRIVATE LIMITED VS. IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED	IBC Under Sec 9	07-05-2025	1.date missing in vakalatnama	varun.katra
650	02-04-2025	0710102096682024(No.of Docs 2)	0710102096682024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/407(ND)2024	T R ARYA VS. M/S. DILAWRI MOTORS PVT. LTD.	Rule 11 of NCLT	07-05-2025	no of objection 1. ocr missed in reply and annexure page 2 reply need vakalatnama compulsory 3. proof of service missed in pdf	nanda@deka
651	26-04-2025	0710102097712024(No.of Docs 2)	0710102097712024/4	INTERLOCUTORY APPLICATION (I.B.C)/5655(ND)2024	SANDEEP GUPTA VS. VIKRAM KUMAR RP OF DHIR GLOBAL INDUSTRIA PVT LTD.	Sec 60(5)	07-05-2025	1.affidavit missing in pdf	aviback@gmail.com
652	10-04-2025	0710102098302024(No.of Docs 2)	0710102098302024/7	COMPANY PETITION IB (IBC)/807(ND)2024	KCL LIMITED VS. VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	07-05-2025	no of objection 1. ocr missed in pdf 2. pagination incomplete in book marking as per index 3. page no 21 not readable	RIMPYJHA
653	26-04-2025	0710102098402024(No.of Docs 2)	0710102098402024/3	COMPANY PETITION IB (IBC)/802(ND)2024	VIKASH KUMAR VS. LD MANUFACTURING PRIVATE LIMITED	IBC Under Sec 9	07-05-2025	no of objection 1.bookmarking mandatory 2.extra pdf remove submit final pdf	kaustubh.lawyer@gmai
654	14-05-2025	0710102105372024(No.of Docs 2)	0710102105372024/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/1(ND)2025	MERVIS ENGINEERING AND INFRATECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	07-05-2025	no of objection 1. this is application 2. kindly file in IA reminder 1 this file is refilled again as additional document this is application	cshema09
655	14-05-2025	0710102105372024(No.of Docs 2)	0710102105372024/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/1(ND)2025	MERVIS ENGINEERING AND INFRATECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	07-05-2025	no of objection 1. this is application 2. kindly file in IA reminder 1 this file is refilled again as additional document this is application	cshema09
656	14-05-2025	0710102105372024(No.of Docs 2)	0710102105372024/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/1(ND)2025	MERVIS ENGINEERING AND INFRATECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	07-05-2025	no of objection 1. this is application 2. kindly file in IA reminder 1 this file is refilled again as additional document this is application	cshema09
657	14-05-2025	0710102105372024(No.of Docs 2)	0710102105372024/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/1(ND)2025	MERVIS ENGINEERING AND INFRATECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	07-05-2025	no of objection 1. this is application 2. kindly file in IA reminder 1 this file is refilled again as additional document this is application	cshema09
658	25-04-2025	0710102105592024(No.of Docs 2)	0710102105592024/2	INTERLOCUTORY APPLICATION (I.B.C)/343(ND)2025	PURSHOTTAM KUMAR VS. MANISH AGGARWAL RP	Section 60(5)	07-05-2025	1.kindly file IA or need compliance order	lawvino@23
659	30-04-2025	0710102106132024(No.of Docs 8)	0710102106132024/3	COMPANY PETITION (COMPANIES ACT)/18(ND)2025	JAN ADHAR SEVABHAVI SANSTHA THROUGH NILESH RAUT VS. SJS UNISON PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	07-05-2025	no of objection 1. all document file separately in different slash no 2. book marking mandatory as per index with pagination 3. index page missed in all volume 4 master index missed in pdf 5 counsel detail missed in index page and master index	CSladda@123
660	30-04-2025	0710102106132024(No.of Docs 8)	0710102106132024/3	COMPANY PETITION (COMPANIES ACT)/18(ND)2025	JAN ADHAR SEVABHAVI SANSTHA THROUGH NILESH RAUT VS. SJS UNISON PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	07-05-2025	no of objection 1. all document file separately in different slash no 2. book marking mandatory as per index with pagination 3. index page missed in all volume 4 master index missed in pdf 5 counsel detail missed in index page and master index	CSladda@123
661	30-04-2025	0710102106132024(No.of Docs 8)	0710102106132024/3	COMPANY PETITION (COMPANIES ACT)/18(ND)2025	JAN ADHAR SEVABHAVI SANSTHA THROUGH NILESH RAUT VS. SJS UNISON PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	07-05-2025	no of objection 1. all document file separately in different slash no 2. book marking mandatory as per index with pagination 3. index page missed in all volume 4 master index missed in pdf 5 counsel detail missed in index page and master index	CSladda@123

662	30-04-2025	0710102106132024(No.of Docs 8)	0710102106132024/3	COMPANY PETITION (COMPANIES ACT)/18(ND)2025	JAN ADHAR SEVABHAVI SANSTHA THROUGH NILESH RAUT VS. SJSC UNISON PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	07-05-2025	no of objection 1. all document file separately in different slash no 2. book marking mandatory as per index with pagination 3. index page missed in all volume 4 master index missed in pdf 5 counsel detail missed in index page and master index	CSladda@123
663	20-12-2024	0710102107232024(No.of Docs 0)	0710102107232024/2	INTERLOCUTORY APPLICATION(IBC)(PLAN)/4(ND)2 025	MADASA KUMAR RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD ,MADASA KUMAR RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD ,MADASA KUMAR RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD ,MADASA KUMAR RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD ,MADASA KUMAR RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD ,MADASA KUMAR RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD ,MADASA KUMAR RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD ,MADASA KUMAR RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD ,MADASA KUMAR RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD	Sec 30	07-05-2025	no of objection 1. Compliance with order dated 17.04.2025 missing 2.bookmarking mandatory	
664	09-05-2025	0710102015112025(No.of Docs 2)	0710102015112025/2	INTERLOCUTORY APPLICATION (I.B.C)/990(ND)2025	MRS. PAWANJOT KAUR SAWHNEY VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Rule 11 of NCLT, 2016	07-05-2025	No of objection 1. date missed in vakalatnama	Rachit_26
665	09-05-2025	0710102015112025(No.of Docs 2)	0710102015112025/2	INTERLOCUTORY APPLICATION (I.B.C)/990(ND)2025	MRS. PAWANJOT KAUR SAWHNEY VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Rule 11 of NCLT, 2016	07-05-2025	No of objection 1. date missed in vakalatnama	Rachit_26
666	09-05-2025	0710102015112025(No.of Docs 2)	0710102015112025/2	INTERLOCUTORY APPLICATION (I.B.C)/990(ND)2025	MRS. PAWANJOT KAUR SAWHNEY VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Rule 11 of NCLT, 2016	07-05-2025	No of objection 1. date missed in vakalatnama	Rachit_26
667	09-05-2025	0710102015112025(No.of Docs 2)	0710102015112025/2	INTERLOCUTORY APPLICATION (I.B.C)/990(ND)2025	MRS. PAWANJOT KAUR SAWHNEY VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Rule 11 of NCLT, 2016	07-05-2025	No of objection 1. date missed in vakalatnama	Rachit_26
668	05-05-2025	0710102015552025(No.of Docs 3)	0710102015552025/5	COMPANY PETITION IB (IBC)/185(ND)2025	CENTRAL BANK OF INDIA VS. BAGS REGISTRY SERVICES PRIVATE LIMITED	IBC under Sec 7	07-05-2025	no of objection 1.bookmarking in complete 2.master index missing in pdf 3.vo2 index missing in pdf 4.need every pages sign in pdf.	yogeshpachauri
669	26-04-2025	0710102014052025(No.of Docs 3)	0710102014052025/4	COMPANY APPLICATION(COMPANIES ACT)/46(ND)2025	RUPAK GUPTA VS. ANAMIKA LALBHAI	Rule 11 of NCLT	07-05-2025	no of objection 1. 3 rs court fee missed on vakalatnama.	pranaymaheshwari
670	30-04-2025	0710102122082019(No.of Docs 2)	0710102122082019/8	COMPANY PETITION (COMPANIES ACT)/138(ND)2019	MANHAR SABHARWAL VS. SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	07-05-2025	1.25rs welfare tickets missing in vakalatnama	sourabhlib@gmail.com
671	26-04-2025	0710102014052025(No.of Docs 3)	0710102014052025/4	COMPANY APPLICATION(COMPANIES ACT)/46(ND)2025	RUPAK GUPTA VS. ANAMIKA LALBHAI	Rule 11 of NCLT	07-05-2025	no of objection 1. 3 rs court fee missed on vakalatnama.	pranaymaheshwari
672	26-04-2025	0710102014052025(No.of Docs 3)	0710102014052025/4	COMPANY APPLICATION(COMPANIES ACT)/46(ND)2025	RUPAK GUPTA VS. ANAMIKA LALBHAI	Rule 11 of NCLT	07-05-2025	no of objection 1. 3 rs court fee missed on vakalatnama.	pranaymaheshwari
673	02-05-2025	0710102013132023(No.of Docs 2)	0710102013132023/1	INTERLOCUTORY APPLICATION (I.B.C)/836(PB)2023	CANARA BANK VS. SH.VIVEK KUMAR	Sec 60(5),Rule 11 of NCLT, 2016	06-05-2025	no of objection 1. Amended-Memo-of-Parties need ncit last compliance order	brijesh_tamber
674	26-04-2025	0710102014052025(No.of Docs 3)	0710102014052025/5	COMPANY APPLICATION(COMPANIES ACT)/46(ND)2025	RUPAK GUPTA VS. ANAMIKA LALBHAI	Rule 11 of NCLT	06-05-2025	no of objection 1. 3 rs court fee missed on vakalatnama.	pranaymaheshwari
675	26-04-2025	0710102014052025(No.of Docs 3)	0710102014052025/5	COMPANY APPLICATION(COMPANIES ACT)/46(ND)2025	RUPAK GUPTA VS. ANAMIKA LALBHAI	Rule 11 of NCLT	06-05-2025	no of objection 1. 3 rs court fee missed on vakalatnama.	pranaymaheshwari
676	28-04-2025	0710102072202022(No.of Docs 2)	0710102072202022/16	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	06-05-2025	1.kindly file IA	sammanvardhan02
677	30-04-2025	0710102083782021(No.of Docs 2)	0710102083782021/9	COMPANY APPLICATION(COMPANIES ACT)/520(PB)2021	BHUSHAN AVIATION LIMITED VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Rule 11 of NCLT	06-05-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure	rrglawoffice
678	26-04-2025	0710102014052025(No.of Docs 3)	0710102014052025/5	COMPANY APPLICATION(COMPANIES ACT)/46(ND)2025	RUPAK GUPTA VS. ANAMIKA LALBHAI	Rule 11 of NCLT	06-05-2025	no of objection 1. 3 rs court fee missed on vakalatnama.	pranaymaheshwari
679	26-04-2025	0710102014052025(No.of Docs 3)	0710102014052025/5	COMPANY APPLICATION(COMPANIES ACT)/46(ND)2025	RUPAK GUPTA VS. ANAMIKA LALBHAI	Rule 11 of NCLT	06-05-2025	no of objection 1. 3 rs court fee missed on vakalatnama.	pranaymaheshwari
680	26-04-2025	0710102014052025(No.of Docs 3)	0710102014052025/6	COMPANY APPLICATION(COMPANIES ACT)/46(ND)2025	RUPAK GUPTA VS. ANAMIKA LALBHAI	Rule 11 of NCLT	06-05-2025	no of objection 1. 3 rs court fee missed on vakalatnama.	pranaymaheshwari
681	01-05-2025	0710102003942025(No.of Docs 2)	0710102003942025/2	INTERLOCUTORY APPLICATION (I.B.C)/325(ND)2025	SIVANAGARAJA TADUVAI VS. SHRI NITIN SINGH BHADAURIA	Sec 60(5)	06-05-2025	no of objection 1. book marking mandatory as per index with pagination 2. annexures missed sign with true copy of every pages in affidavit 3. vakalatnama and affidavit file separately in different slash number	SAFEINTIP

682	02-05-2025	0710102001732025(No.of Docs 1)	0710102001732025/3	INTERLOCUTORY APPLICATION (I.B.C)/180(ND)2025	SANJEEV MAHAJAN VS. M/S NIMITAYA HOTEL & RESORTS LTD	Section 60(5)	06-05-2025	no of objection 1. file not uploaded 2. uploaded only blank page	Navneet10619
683	25-04-2025	0710102108842024(No.of Docs 4)	0710102108842024/4	INTERLOCUTORY APPLICATION (I.B.C)/6291(ND)2024	RAHUL JINDAL VS. MR. JEEVAGAN NARAYANA SWAMI NADAR	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	06-05-2025	No of objection 1 date missed on of all vakalatnama.	karanbatura
684	25-04-2025	0710102108842024(No.of Docs 4)	0710102108842024/4	INTERLOCUTORY APPLICATION (I.B.C)/6291(ND)2024	RAHUL JINDAL VS. MR. JEEVAGAN NARAYANA SWAMI NADAR	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	06-05-2025	No of objection 1 date missed on of all vakalatnama.	karanbatura
685	25-04-2025	0710102108842024(No.of Docs 4)	0710102108842024/4	INTERLOCUTORY APPLICATION (I.B.C)/6291(ND)2024	RAHUL JINDAL VS. MR. JEEVAGAN NARAYANA SWAMI NADAR	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	06-05-2025	No of objection 1 date missed on of all vakalatnama.	karanbatura
686	02-05-2025	0710102020792025(No.of Docs 2)	0710102020792025/1	INTERLOCUTORY APPLICATION (I.B.C)/1506(ND)2025	DINESH KUMAR VS. DEBASHISH NANDA	Rule 11 of NCLT, 2016	06-05-2025	no of objection 1. ocr compulsory in pdf 2. missed ocr in complete file	adyasingh96
687	02-05-2025	0710102020792025(No.of Docs 2)	0710102020792025/1	INTERLOCUTORY APPLICATION (I.B.C)/1506(ND)2025	DINESH KUMAR VS. DEBASHISH NANDA	Rule 11 of NCLT, 2016	06-05-2025	no of objection 1. ocr compulsory in pdf 2. missed ocr in complete file	adyasingh96
688	02-05-2025	0710102020792025(No.of Docs 2)	0710102020792025/1	INTERLOCUTORY APPLICATION (I.B.C)/1506(ND)2025	DINESH KUMAR VS. DEBASHISH NANDA	Rule 11 of NCLT, 2016	06-05-2025	no of objection 1. ocr compulsory in pdf 2. missed ocr in complete file	adyasingh96
689	02-05-2025	0710102020792025(No.of Docs 2)	0710102020792025/1	INTERLOCUTORY APPLICATION (I.B.C)/1506(ND)2025	DINESH KUMAR VS. DEBASHISH NANDA	Rule 11 of NCLT, 2016	06-05-2025	no of objection 1. ocr compulsory in pdf 2. missed ocr in complete file	adyasingh96
690	25-04-2025	0710102108842024(No.of Docs 4)	0710102108842024/4	INTERLOCUTORY APPLICATION (I.B.C)/6291(ND)2024	RAHUL JINDAL VS. MR. JEEVAGAN NARAYANA SWAMI NADAR	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	06-05-2025	No of objection 1 date missed on of all vakalatnama.	karanbatura
691	24-02-2025	0710102084832024(No.of Docs 2)	0710102084832024/1	INTERLOCUTORY APPLICATION (I.B.C)/5512(ND)2024	MRS. CHITRA MISRA AND ORS. VS. M/S DECATHLON SPORTS INDIA PRIVATE LIMITED	Sec 60(5)	06-05-2025	no of objection 1. amend memo parties need nclt last compliance order DATED 20.02.2025 which mention in index	palashsinghai
692	29-04-2025	0710102079072024(No.of Docs 2)	0710102079072024/7	COMPANY PETITION IB (IBC)/725(PB)2024	CUBIX CONTROL SYSTEMS PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED ,CUBIX CONTROL SYSTEMS PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED ,CUBIX CONTROL SYSTEMS PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED	IBC Under Sec 9	06-05-2025	1.kindly file IA	DKN
693	30-04-2025	0710102020522025(No.of Docs 1)	0710102020522025/3	COMPANY PETITION (COMPANIES ACT)/44(ND)2025	MR. NAVAL KISHORE VS. M/S IMPERIL FASTNERS PVT. LTD.	Sec. 241(1),Sec. 242(4)	06-05-2025	1.kindly file IA or compliance order needed	SHRIYA
694	07-04-2025	0710102042102024(No.of Docs 12)	0710102042102024/2	INTERLOCUTORY APPLICATION (I.B.C)/2862(ND)2024	MS. POOJA BAHRY VSRAJIV KUMAR JAIN & ORS.	Application under any other provisions- IBC	06-05-2025	No of objection volume 1 1. book marking mandatory as per index with pagination 2.pagination missed in index page 3. missed sign at the place of counsel detail in index page 4.volume wise index missed in pdf volume 2 5 volume wise index in all volume 6 page no 231 hindi page need english translate copy 7 pagination missed in pdf page after 230 to 245 8 page no 253 not readable 9 page no 294 to 297 and 339 to 342 451 585 587 588 589 590 591 625 to 635 pages not readable volume 3 10 page no 406 to 410 and 422 424 584 586 2112 2114 hindi page need english translate copy 11 volume 7 missed in pdf 12 page no 1470 to 1473 no readable 13 double pagination of volume 9 10 11 12 reminder 1 this file is refilled again without cure defect	Shashank@07
695	07-04-2025	0710102042102024(No.of Docs 12)	0710102042102024/2	INTERLOCUTORY APPLICATION (I.B.C)/2862(ND)2024	MS. POOJA BAHRY VSRAJIV KUMAR JAIN & ORS.	Application under any other provisions- IBC	06-05-2025	No of objection volume 1 1. book marking mandatory as per index with pagination 2.pagination missed in index page 3. missed sign at the place of counsel detail in index page 4.volume wise index missed in pdf volume 2 5 volume wise index in all volume 6 page no 231 hindi page need english translate copy 7 pagination missed in pdf page after 230 to 245 8 page no 253 not readable 9 page no 294 to 297 and 339 to 342 451 585 587 588 589 590 591 625 to 635 pages not readable volume 3 10 page no 406 to 410 and 422 424 584 586 2112 2114 hindi page need english translate copy 11 volume 7 missed in pdf 12 page no 1470 to 1473 no readable 13 double pagination of volume 9 10 11 12 reminder 1 this file is refilled again without cure defect	Shashank@07

696	30-04-2025	0710102024902025(No.of Docs 2)	0710102024902025/2	TRANSFER APPLICATION (IBC)/13(PB)2025	GAMMON INDIA LIMITED VS. IDBI BANK LIMITED	Rule16(d),NCLT Rules,2016 IBC	06-05-2025	no of objection 1.council details missing in index. 2.extra pdf remove submit final pdf	A AND DLEGAL@1
697	01-05-2025	0710102027342025(No.of Docs 1)	0710102027342025/2	INTERLOCUTORY APPLICATION (I.B.C)/1779(ND)2025	ASHOK KUMAR GULLA VS. LALGANGA BUILDERS PVT. LTD.	Application under any other provisions- IBC	06-05-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. 25 rs welfare and 3 rs court fee missed on vakalatnama	advvivekchopda
698	07-04-2025	0710102042102024(No.of Docs 12)	0710102042102024/2	INTERLOCUTORY APPLICATION (I.B.C)/2862(ND)2024	MS. POOJA BAHRY VSRAJIV KUMAR JAIN & ORS.	Application under any other provisions- IBC	06-05-2025	No of objection volume 1 1. book marking mandatory as per index with pagination 2.pagination missed in index page 3. missed sign at the place of counsel detail in index page 4.volume wise index missed in pdf volume 2 5 volume wise index in all volume 6 page no 231 hindi page need english translate copy 7 pagination missed in pdf page after 230 to 245 8 page no 253 not readable 9 page no 294 to 297 and 339 to 342 451 585 587 588 589 590 591 625 to 635 pages not readable volume 3 10 page no 406 to 410 and 422 424 584 586 2112 2114 hindi page need english translate copy 11 volume 7 missed in pdf 12 page no 1470 to 1473 no readable 13 double pagination of volume 9 10 11 12 reminder 1 this file is refilled again without cure defect	Shashank@07
699	07-04-2025	0710102042102024(No.of Docs 12)	0710102042102024/2	INTERLOCUTORY APPLICATION (I.B.C)/2862(ND)2024	MS. POOJA BAHRY VSRAJIV KUMAR JAIN & ORS.	Application under any other provisions- IBC	06-05-2025	No of objection volume 1 1. book marking mandatory as per index with pagination 2.pagination missed in index page 3. missed sign at the place of counsel detail in index page 4.volume wise index missed in pdf volume 2 5 volume wise index in all volume 6 page no 231 hindi page need english translate copy 7 pagination missed in pdf page after 230 to 245 8 page no 253 not readable 9 page no 294 to 297 and 339 to 342 451 585 587 588 589 590 591 625 to 635 pages not readable volume 3 10 page no 406 to 410 and 422 424 584 586 2112 2114 hindi page need english translate copy 11 volume 7 missed in pdf 12 page no 1470 to 1473 no readable 13 double pagination of volume 9 10 11 12 reminder 1 this file is refilled again without cure defect	Shashank@07
700	30-04-2025	0710102076162023(No.of Docs 1)	0710102076162023/3	INTERLOCUTORY APPLICATION (I.B.C)/5028(ND)2023	MR. HITESH GOEL VS. MR. R. K. ARORA	Sec 66(1)	06-05-2025	no of objection 1.bookmarking mandatory 2.court fee 3rs vakalatnama	lokeshmalik
701	30-04-2025	0710102076112023(No.of Docs 1)	0710102076112023/1	INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023	MR. HITESH GOEL VSMR. R. K. ARORA	Sec 43(1) r/w Sec 44 (1)	06-05-2025	no of objection 1.bookmarking mandatory 2.court fee 3rs missing in vakalatnama	lokeshmalik
702	26-04-2025	0710102014052025(No.of Docs 3)	0710102014052025/6	COMPANY APPLICATION(COMPANIES ACT)/46(ND)2025	RUPAK GUPTA VS. ANAMIKA LALBHAI	Rule 11 of NCLT	06-05-2025	no of objection 1. 3 rs court fee missed on vakalatnama.	pranaymaheshwari
703	26-04-2025	0710102014052025(No.of Docs 3)	0710102014052025/6	COMPANY APPLICATION(COMPANIES ACT)/46(ND)2025	RUPAK GUPTA VS. ANAMIKA LALBHAI	Rule 11 of NCLT	06-05-2025	no of objection 1. 3 rs court fee missed on vakalatnama.	pranaymaheshwari
704	26-04-2025	0710102014052025(No.of Docs 3)	0710102014052025/6	COMPANY APPLICATION(COMPANIES ACT)/46(ND)2025	RUPAK GUPTA VS. ANAMIKA LALBHAI	Rule 11 of NCLT	06-05-2025	no of objection 1. 3 rs court fee missed on vakalatnama.	pranaymaheshwari
705	29-04-2025	0710102029832025(No.of Docs 5)	0710102029832025/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/115(ND)2025	MS. KANTA AGARWALA VS. EXCLUSIVE CAPITAL LIMITED	Rule 11 of NCLT	06-05-2025	1.pages no 368,390,426,427,452,453, hindi 2.concil sign incomplete in index 3.copy of vakalatnama compulsory in reply	advkrishan

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